

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

Original Application No. 607/2018

In the matter of: -

Vinod Kumar Jangra

Applicant

Vs.

State of Haryana & Ors.

Respondent(s)

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1.	<b>Report</b> of the modified seven member committee constituted by the Hon'ble NGT in the matter of O.A. No. 607/2018, titled as Vinod Kumar Jangra Vs. State of Haryana & Ors. in compliance to this Hon'ble NGT order dated 19.08.2020.	
2.	<b>Annexure-I:</b> Copy of Hon'ble NGT orders dated 19.08.2020.	
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(S. K. Gupta)

Scientist-E

Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi- 110032.

Date: 13.01.2021

Place: Delhi



## 2.0 COMPLIANCE REPORT

### 2.1 Constitution of the Joint Committee

In compliance of the order of the Hon'ble NGT, a modified Joint Committee comprising of the following member was constituted:

1. Shri S. Narayanan, IFS, Member Secretary, HSPCB
2. Shri Shekhar Vidyarthi, IAS, Member Secretary, SEIAA, Haryana
3. Mohd. Imran Raza, IAS, Additional Deputy Commissioner, Charkhi Dadri (Transferred and Shri Rahul Narwal, IAS, has taken over charge of Charkhi Dadri)
4. Shri Bhupender Raghav, Divisional Forest Officer, Charkhi Dadri
5. Shri Suneel Dave, Scientist 'E' & Regional Director, CPCB, Chandigarh (Nodal Officer)
6. Dr. Narender Sharma, Scientist 'E', CPCB, Delhi,
7. Shri Vinay Prabhakar, Scientist 'B', CPCB, Delhi

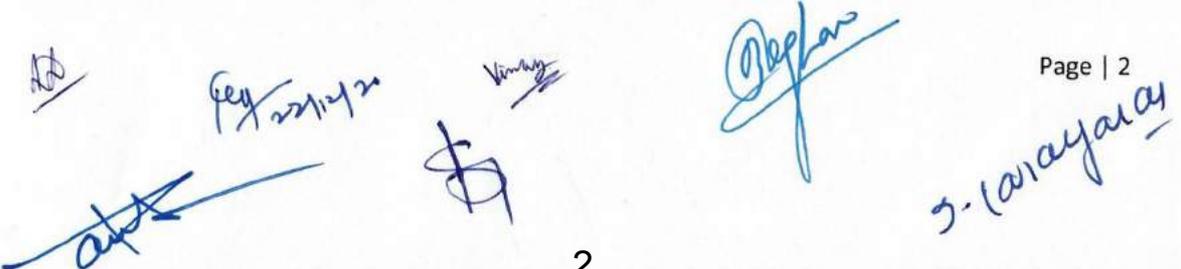
The meeting of the joint Committee was held on 29.09.2020 and was followed by a site visit on the same day and on 30.09.2020. Shri Sandeep Singh, RO, HSPCB, Bahadurgarh HSPCB and Dr. Surinder Mehta, Member, State Expert Appraisal Committee (SEAC), were deputed to represent MS, HSPCB and MS, SEIAA, Haryana, respectively.

### 2.2 Terms of Reference (TOR) of the Joint Committee

As per orders of Hon'ble NGT, the modified Seven Member Committee was required to look into the following aspects and give report within three months:

- i. Site visits at such intervals as found necessary for inspection.
- ii. Assessment of Carrying Capacity of District- Charkhi Dadri using the data available with CPCB & HSPCB and precautionary action to be taken to check pollution potential in the light of the carrying capacity study.
- iii. Siting criteria w.r.t inter-se of stone crushers, habitations, educational institutes, roads, hospitals, etc.
- iv. Action taken by HSPCB w.r.t. Illegal ground water extraction, to be covered in the Report.
- v. Ambient noise level on account of operation of the stone crushing units.

Besides above, the Haryana State Pollution Control Board (HSPCB) was also required to comply and take action in the form of closure directions, environmental compensation to the units violating the norms including siting criteria, illegal ground water extraction, etc. Action for stopping illegal drawl of groundwater and recovering compensation for such illegal extraction so far, was required in the light of judgment of the Hon'ble NGT dated

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20.07.2020 in OA 176/2015, Shailiesh Singh vs. Hotel Holiday Regency, Moradabad & Ors, as directed by Hon'ble NGT.

## 2.3 Report of the Joint Committee

During the first meeting of the Joint committee, the responsibility matrix was discussed and finalized, so as to comply with the directions of the Hon'ble NGT in a time bound manner. Subsequent to the first meeting and site visit of the Joint Committee, various teams with specific tasks visited the site, under the supervision of the Joint Committee.

The Joint Committee deliberated on the various issues based on the outcome of the monitoring conducted and observations made during various site visits. The report of the Joint Committee on the various points is submitted as follows:

### 2.3.1 Observations made by the Joint Committee during site visits

The following are the main observations made by the Joint Committee during site visits w.r.t various environmental norms:

- i. Out of 14 stone crushing units visited by the Joint Committee on 29.09.2020 and 30.09.2020, it was observed that 06 stone crushing units were not meeting the prescribed siting norms notified by notification dated 11.05.2016 and hence it was decided to get the siting norms verified for all the stone crushing units, from the concerned agencies.
- ii. In general, the approach roads to the crusher zones were not maintained, which contribute towards re-suspension of particulate matter during movement of vehicles and deterioration of ambient air quality of the area.
- iii. Sprinkling of water within the premises and surrounding area was found to be inadequate during visit.
- iv. None of the Units were found to be complying with the condition of the Consent to Operate granted by State Pollution Control Board w.r.t green belt development, as a dust control measure. Further, none of stone crushing has obtained approval of the Green Belt Development Plan, from the Forests Department, as mandated in the notification issued by the State Government.
- v. Poor maintenance of the metalled/pucca roads within the premises of individual stone crushing units.

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- vi. In general, there is no demarcation of boundary of the stone crushing units. Distance between two stone crushing units at many places, was observed to be inadequate to disperse the dust particles, leading to overall visibly very high dust in the area.

Since the State Pollution Control Board is mandated to grant consent to operate and ensure the compliance of the conditions of the consent to operate, the members representing the State Pollution Control Board were requested by the Joint Committee to provide the status of the compliance of the conditions of the consent to operate and the action taken against the unit not complying with the prescribed norms, as directed by Hon'ble NGT.

### 2.3.2 Estimation of the Carrying Capacity of the Ambient Air Environment of District Charkhi Dadri

It was directed by Hon'ble NGT to undertake a joint study based on the available background concentration data of air quality. Accordingly, the following approach was followed for estimating the carrying capacity of ambient air environment in the District Charkhi Dadri:

- a. The atmospheric mixing height in the District Charkhi Dadri lied between 117 to 850 meters. The 90 percentile value which is majorly dominant during the study period is 691 meters and accordingly this value was used to calculate the volume of the ambient air in the district, as a product of atmospheric mixing height and the area of the district under reference.
- b. The concentration of PM<sub>10</sub> in ambient air was found to be varying between 26 to 466 µg/m<sup>3</sup>. The 90 percentile value which is majorly dominant during the study period is 265 µg/m<sup>3</sup> and this value was used to calculate the total load of PM<sub>10</sub> load in the district, as a product of predominant PM<sub>10</sub> particulate matter concentration and volume of the ambient air upto mixing height, in the district.
- c. The national ambient air quality standard (NAAQS) for PM<sub>10</sub> i.e. 100 µg/m<sup>3</sup> and when multiplied by the volume of air in the district, it provided the average assimilative capacity of the district for the study period.
- d. Supportive carrying capacity of the district was computed by taking the difference of assimilative carrying capacity of the area & total estimated load of PM<sub>10</sub> in the district.

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- e. Similarly, the Joint Committee made an estimation of the season-wise supportive capacity. However, in view of the fact that CAAQMS started working only w.e.f. 04/03/2020, the data for winter season was not available.

The carrying capacity assessment of ambient air environment, of District Charkhi Dadri as estimated by the Joint Committee based on the available data of Continuous Ambient Air Quality Monitoring Station (CAAQMS) located in the district, for time period of 250 days i.e. 04.03.2020 to 08.11.2020 for the predominant air quality parameter i.e. PM<sub>10</sub>, is as follows:

Particulars	Values	Summer Season	Monsoon Season	Post Monsoon Season
Area of District (km <sup>2</sup> )	1370	1370	1370	1370
Mixing height (km)	0.691	0.745	0.672	0.643
Volume of air in the district (km <sup>3</sup> )	946	1021	921	882
PM10 (µg/m <sup>3</sup> )	265	246	177	409
Total Estimated load of particulate matter in ambient air in the district in a study period (kg)	250815	251508	162671	360369
Assimilative Carrying Capacity (kg)	94647	102073	92112	88153
Supportive Carrying Capacity (kg)	-156168	-149435	-70558	-272216

It may be concluded from the above table, as such there is no supportive capacity available in the ambient air environment with reference to PM<sub>10</sub>, in the district Charkhi Dadri. It may require source apportionment study considering the different polluting activities in the Charkhi Dadri to assess the contribution of individual activities to propose production limits as one of the preventive measures, so as to keep the ambient air environment within assimilative capacity. However, based on the analysis of available data, Joint Committee has suggested as included in the later part of report.

### 2.3.3 Status of the compliance of the siting criteria by the stone crushing units

The Environment Department of Haryana Government vide Schedule-I of the notification dated 11.05.2016 prescribed the norms for siting of the stone crushing units (**Annexure-II**) and the following three agencies have been mandated as per notification, for verification of the siting criteria, while granting no objection certificates:

- State Revenue Department
- State Forests Department

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- State Pollution Control Board (for the parameters, which are not covered by the above two agencies)

Accordingly, the task of verifying the siting criteria was assigned to the members representing the above three agencies by the Joint Committee, for arriving at conclusion, in compliance of the orders of the Hon'ble NGT.

The Haryana State Pollution Control Board after due field verification informed that out of 330 stone crushing units, 44 units were not existing/found to be dismantled. Another, 35 units have been closed down by the board for various violations. Besides, 17 units were found to have been closed down on their own.

The following is the status of the compliance of the siting criteria provided by ADC, Charkhi Dadri (**Annexure-III**), based on the verification done by the Revenue Department:

Out of 330 stone crushing units in the list provided by the State Pollution Control Board, 241 units have been verified by the Revenue Department wherein 34 stone crushing units were found to have been established in violation of the siting norms prescribed in the notification dated 11.05.2016. The remaining 89 units are getting verified at ground level by the Revenue Department until the finalisation of this report.

Whereas, the compliance verification report received from DFO has mentioned the compliance of the notification w.r.t relevant parameter (**Annexure-IV**). It is mandatory for the stone crushing units to get the plan for development of green belt, approved from the State Forest Department, as per notification dated 11/05/2016. However, none of stone crushing unit, has obtained approval of the Green Belt Development Plan, from the Forest Department.

#### 2.3.4 Ambient Noise Level Monitoring

In order to assess the impact of stone crushing activities on the ambient noise levels in the Charkhi-Dadri area, ambient noise level monitoring was conducted by CPCB Team in 09 stone crushing units on 21.10.2020 and 05.11.2020. The ambient noise monitoring results are presented as below:



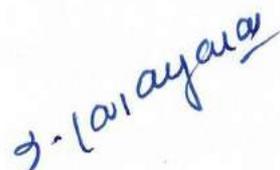
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**Table 1:** Ambient Noise Level Monitoring Results.

S. No.	Name & Address of the Stone Crushing Units	Product and Capacity	Ambient Noise Level within the premises (monitored at a distance of 5 to 10 meters from stone crusher), dB(A) $L_{eq}^*$	Ambient Noise Level at boundary of Stone Crushing Unit, dB(A) $L_{eq}^*$	Industrial Zone Noise Standard, dB(A) $L_{eq}^*$ (Day time) as per the Noise Pollution (Regulation and Control) Rules, 2000	Remarks
1.	Jai Ambey Stone Crusher, Kheri Battar	GSB (90 MTD)	78.3	72.1	75	---
2.	Caps Trade Link Pvt. Ltd., Kheri Battar	10 mm, 20 mm & Dust (1200 MTD)	84.5	68.1	75	---
3.	Diamond Stone Crusher, Kheri Battar	10 mm, 20 mm & Dust (2000 MTD)	86.7	69.2	75	---
4.	Surya Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust (3500 MTD)	86.2	64.8	75	Roller Crusher is under maintenance
5.	Mahaluxmi Mines & Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust (1100 MTD)	93	68.1	75	Jaw Crusher not in operation due to non-availability of raw material. Power cut 5 to 6 minutes before scheduled time
6.	Dharampal Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust (120 MTD)	84.1	73.9	75	---
7.	Shree Radhey Stone Crusher, Village Birhi Kalan	10mm, 20mm & Dust (250 MTD)	87	75.8	75	Exceeding the prescribed norms.
8.	Mayur Stone Crusher, Village Birhi Kalan	10mm, 20mm & Dust (250 MTD)	84.6	69.5	75	Power cut 30 minutes before scheduled time.

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As may be seen from the table the above stone crushers were meeting the ambient noise level norms at the boundary of the respective units, however, none of the stone crushing units was found to be meeting the norm of ambient noise levels when monitored at a distance of 5 to 10 meters from stone crusher, irrespective of the operational capacity.

### 2.3.5 Source Emission Monitoring

A Joint team of CPCB and HSPCB visited the site on 21/10/2020 and 05/11/2020, for source emission and ambient air quality monitoring. The survey of the area indicated that a good number of stone crushing were found be non-operational on account of maintenance as informed by the representatives of the respective units. Therefore, 08 stone crushing units which were found to be operational were selected for Source emission monitoring and the results are summarized in the following **Table 2**.

**Table 2:** Results of the Source Emission Monitoring

S. No.	Name & Address of the Stone Crushing Units	Product and Capacity	Fugitive Emission at 6 meters from Source of Emission, $\mu\text{g}/\text{m}^3$			Prescribed Standards as per Environment (Protection) Rules, 1986 vide S.O. 443 (E) dated 18.04.1987
			Inward	Outward	Difference	
1.	Jai Ambey Stone Crusher, Kheri Battar	GSB(90 TPD)	3090	4111	1021	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
2.	Caps Trade Link Pvt. Ltd., Kheri Battar	10 mm, 20 mm & Dust(1200 TPD)	4484	4896	412	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
3.	Diamond Stone Crusher, Kheri Battar	10 mm, 20 mm & Dust(2000 MTD)	3393	3707	314	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
4.	Surya Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust(3500 MTD)	9444	9818	374	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
5.	Mahaluxmi Mines & Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust(1100 MTD)	7121	7472	351	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
6.	Dharampal Stone Crusher, Village Pichopa Kalan	10mm, 20mm & Dust(120 MTD)	1000	1454	454	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters
7.	Shree Radhey Stone Crusher, Village Birhi	10mm, 20mm & Dust(250 MTD)	9333	9750	417	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters

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S. No.	Name & Address of the Stone Crushing Units	Product and Capacity	Fugitive Emission at 6 meters from Source of Emission, $\mu\text{g}/\text{m}^3$			Prescribed Standards as per Environment (Protection) Rules, 1986 vide S.O. 443 (E) dated 18.04.1987
			Inward	Outward	Difference	
	Kalan					
8.	Mayur Stone Crusher, Village Birhi Kalan	10mm, 20mm & Dust(250 MTD)	3515	3972	457	600 $\mu\text{g}/\text{m}^3$ from source at 3 to 10 meters

An evaluation of the source emission monitoring of 08 stone crushing units indicated that although most of the individual stone crushing units are meeting the prescribed fugitive emission norms except one, **the upwind concentration of fugitive emissions varied between 1000  $\mu\text{g}/\text{m}^3$  to 9444  $\mu\text{g}/\text{m}^3$ . High level of upwind concentration at various location seems to be the impact of inadequate distance between two stone crushing units, thereby necessitating the siting guidelines w.r.t. distance between two stone crushing units as observed and directed by Hon'ble National Green Tribunal. However, HSPCB has prescribed the minimum area of one acre for every stone crusher while in higher capacity units, 1.5 acre is the minimum area requirement.**

### 2.3.6 Ambient Air Quality Monitoring

The ambient air quality was also monitored by HSPCB team on 21/10/2020 and 05/11/2020, at different locations (Primarily centre points of different locations) of Charkhi Dadri selected jointly by CPCB and HSPCB, where stone crushers are located. The results of the ambient air quality monitoring are summarized in the following **Table 3**:

**Table 3:** Ambient Air Quality Monitoring Results

S. No.	Locations	Date	Concentration of Air Quality Parameters (in $\mu\text{g}/\text{m}^3$ )	
			PM <sub>10</sub>	PM <sub>2.5</sub>
1.	Kheri Battar Stone Crushing Area	21.10.2020	140	Not monitored
2.	Pichopa Kalan Stone Crushing Area	05.11.2020	68	19
3.	Birhi Kalan Stone Crushing Area	05.11.2020	239	42
4.	CAAQMS, Mini Secretariat, Charkhi	21.10.2020	253	117
		05.11.2020	265	191

The results of the ambient air quality monitoring at two locations out of three locations monitored by HSPCB Team, were found to be beyond the prescribed limits of PM<sub>10</sub>. The concentration of PM<sub>10</sub> & PM<sub>2.5</sub> were also be found to be exceeding the prescribed norms as

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per the data of CAAQMS located at Mini Secretariat, District Charkhi Dadri during that period, indicating contributing of factors other than stone crushers as well, towards ambient air quality of Distt. Charkhi Dadri.

### 2.3.7 Action Taken by HSPCB against the units violating the norms

The action taken report w.r.t non-compliance of prescribed norms and the conditions of the consent to operate granted to stone crushing units were requested by the Joint Committee from the members representing State Pollution Control Board, for inclusion in the report to be filed before Hon'ble NGT.

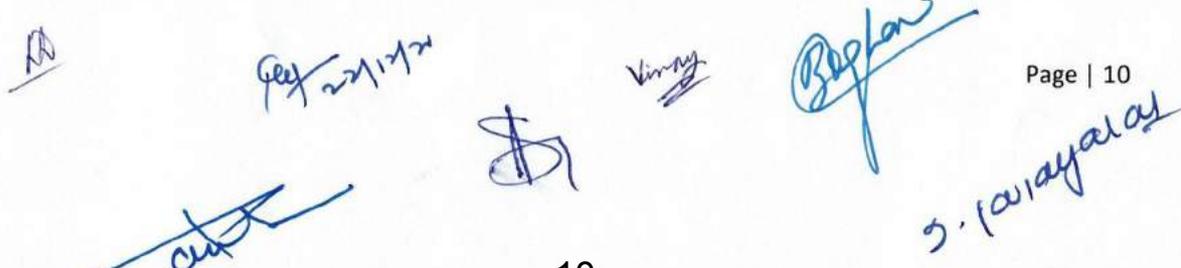
In this regard, the following is the status of the compliance of the action taken against non-complying units by the HSPCB (**Annexure-V**):

- i. Out of 330 stone crushing units, 96 units are non-operational due to the fact that 35 units have been closed down by HSPCB, 17 were found to have been closed on their own and 44 units were found to have been dismantled/non-existing.
- ii. A total sum of ₹ 4.89 crores of Environmental Compensation was levied by HSPCB on the 33 non-complying units. 19 units have deposited the EC amount of ₹ 1.62 crores to the HSPCB.
- iii. HSPCB is in the process of imposing EC on another 16 non-complying stone crushing units.
- iv. The prosecution has been initiated against 35 non-complying units, out of which 27 have been filed in Special Environmental Court, Kurukshetra, Haryana.
- v. HSPCB has initiated action against all the stone crushers which have not obtained approval of the Green Belt Development Plan from the Forest Department and issued show cause notices to all units seeking their status of approval of the same and further, action will be taken by the board after receipt of the units.

### 2.3.8 Action Taken by HSPCB for illegal ground water abstraction

The Joint Committee was directed by the Hon'ble NGT, to include the action taken by HSPCB in the report of the Joint Committee. Accordingly, HSPCB was requested by the Joint Committee, for providing the action taken report w.r.t. illegal abstraction of the ground water in compliance of the directions of the Hon'ble NGT.

In this regard, as per status report received from HSPCB, there are 330 stone crushing units in the District Charkhi Dadri, out of which 53 units have either been dismantled or non-

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operational after 15/04/2015 i.e. the date of notification issued by CGWB mandating permission for withdrawal of ground water. Therefore, HSPCB recommended for levying interim environmental compensation against 277 stone crushing units to the Deputy Commissioner, Charkhi Dadri. The total amount of compensation from these 277 stone crushing units is Rs. 31,45, 13, 865/-, the details of which is summarized in **Annexure-VI**. The Deputy Commissioner, Charkhi Dadri has issued order for recovering EC for illegal underground water abstraction against all these units.

### 3.0 RECOMMENDATIONS:

- i. Since, the carrying capacity of the Charkhi Dadri region is estimated to be negative and therefore, following actions are suggested to support & protect the air environment:
  - a. No new stone crusher of any capacity may further be allowed to establish & operate in the region including any expansion of the existing units.
  - b. A study, such as source apportionment, be carried out to ascertain at what maximum capacity the existing stone crushing units be allowed to operate vis-a-vis their number.
  - c. The supporting infrastructure such as road needs improvement to minimize the dust formation and to maintain its quality a fund may be created by the stone crushing units proportionate to its production capacity. The fund may be operated through a mechanism where the nodal agency could be the association of the stone crushing units.
  - d. The units which have been reported not conforming the siting criteria according to revenue department (34) shall remain closed and be shifted in compliance with the notification dated 11.05.2016.
- ii. Considering the stone dust settlement behaviour, the inter-se distance between two stone crushing units may be kept as:

$$d = (h_1 * p_1 + h_2 * p_2) / 100$$

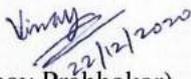
Where, d = inter-se distance between two stone crushing units (in meter)

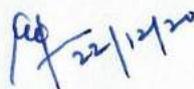
$h_1$  &  $h_2$  = height of highest nodes for unit 1 & 2, respectively (in meter)

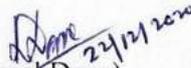
$p_1$  &  $p_2$  = production capacity for unit 1 & 2, respectively (in MTD)

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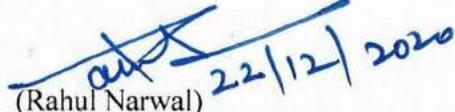
- iii. HSPCB shall install additional 3 ambient air quality monitoring stations in accordance to Guidelines for Ambient Air Quality Monitoring published by CPCB (2003). Out of these three, one station may be CAAQMS.
- iv. The concerned authority may take suitable action against those stone crushing units found to be non-conforming w.r.t. siting criteria and having not provided adequate pollution control measures.
- v. The stone crushing unit may be asked to obtain due approval from State Forest Department for development of green belt in accordance to the notification dated 11.05.2016.

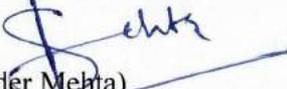
  
 (Vinay Prabhakar)  
 Scientist 'B'  
 CPCB

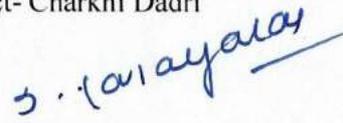
  
 (Narender Sharma)  
 Scientist 'E'  
 CPCB

  
 (Suneel Dave)  
 Scientist 'E' & Regional Director  
 CPCB

  
 (Bhupender Raghav)  
 Divisional Forest Officer  
 District- Charkhi Dadri

  
 (Rahul Narwal)  
 Additional Deputy Commissioner  
 District- Charkhi Dadri

  
 (Surinder Mehta)  
 For Member-Secretary  
 SEIAA, Haryana

  
 (S. Narayanan)  
 Member Secretary  
 HSPCB

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Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 607/2018

(With Report dated 16.07.2020 & 17.08.2020)

Vinod Kumar Jangra

Applicant(s)

Versus

State of Haryana & Ors

Respondent(s)

Date of hearing: 19.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Rahul Khurana, Advocate for HSPCB

**ORDER**

1. The issue for consideration is the remedial action for enforcement of the environmental norms by the stone crushers in District Charkhi Dadri, Haryana, under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974. According to the RTI response of Haryana State PCB to the applicant dated 18.06.2019, 260 stone crushers are in operation in the District Charkhi Dadri.

2. This Tribunal considered the matter in the light of the reports furnished on 11.02.2019 and 24.04.2019 by the State PCB about the ground situation. On both the occasions, the reports were found to be unsatisfactory. Vide order dated 25.04.2019, the Tribunal directed the

Chief Secretary, Haryana to look into the matter, including the conduct of the officers involved in giving reports and the failure of the State PCB in enforcing the law.

3. The matter was thereafter considered on 05.09.2019 in the light of the report of the Chief Secretary, Haryana dated 02.08.2019 to the effect that action was taken against nineteen (19) non-compliant stone crushers and was in process against twelve (12) more non-compliant stone crushers. However, during the hearing, it was found that the action was not adequate. Admitted violation of norms of air pollution was continuing and there was no adequate monitoring mechanism to enforce right of citizens and the environment. Accordingly, the Tribunal directed the Chief Secretary, Haryana to take action for enforcement of law for protection of environment and public health. The Tribunal also directed the Central Pollution Control Board (CPCB) to constitute a three-member team to give a composite report on the subject of air pollution and compliance of siting criteria. The Tribunal also directed establishment of air quality monitoring stations and to assess efficacy of pollution control devices by the stone crushers. The operative part of the order is as follows:

*"3. The report of the Chief Secretary dated 02.08.2019 is that the matter was taken up with the Deputy Commissioner and the State PCB who reported that action has been taken against illegal and non-compliant stone crushers. Nineteen stone crushers were closed and action against twelve was in process. **The report does not appear to be based on correct information in view of what has transpired during the course of hearing today. Even the officer of the State PCB from the ground level, who claims to have recently joined, has admitted that there is air pollution and no monitoring mechanism nor any monitoring equipment in the area.***

*4. In view of above, the Chief Secretary may take action against the persons giving false information and ensure that ground level action is taken to monitor the air quality and preventing pollution. **For the purpose, carrying capacity assessment of the area***

**may be done and credible monitoring mechanism established which does not appear to be in existence at this moment. The polluting activities may be closed, prosecution initiated against the polluters and environmental compensation assessed and recovered. The siting criteria should also take care of inter-se location apart from distance from the habitation. These steps are necessary for enforcement of law as well as public health of the inhabitants suffering from air pollution. Further compliance report may be filed by the Chief Secretary before the next date of hearing.**

5. We also direct the CPCB to constitute a three-member team to visit the area and give composite report on the subject of air pollution as well as siting of the stone crushers and their approximate numbers. The CPCB may direct establishment of sufficient number of air quality monitoring stations at suitable locations and review the effectiveness thereof at the suitable intervals. Existence and efficacy of pollution control devices of individual stone crusher may also be assessed. Online computerized continuous air quality monitoring stations may be set up wherever necessary. The Deputy Commissioner, Charkhi Dadri may extend all necessary help to the team of CPCB. The Superintendent of Police may provide necessary security for the purpose. The State PCB may also provide such assistance as may be necessary."

4. Accordingly, reports have been filed by the CPCB (dated 12.02.2020 and 16.07.2020) and the Chief Secretary, Haryana (dated 13.07.2020 and 17.08.2020), apart from a report by the State PCB. It is not necessary to refer to the report of the State PCB, as the said report is covered by the reports of the Chief Secretary.

5. It will suffice if we take up the latest of the two reports which have been submitted by the CPCB and the Chief Secretary. The report of CPCB dated 16.07.2020 is that out of 320 stone crushers, 143 were operational during the visit. 88 stone crushers were not operational. 76 stone crushers were found closed permanently. 13 stone crushers were found non-existing. Out of 143 operational units, 19 were found exceeding the production capacity. Out of 88 non-operational units, 14 units were found exceeding the consent production capacity. The CPCB has given information with regard to status of dust containment systems in the form of covered sheds and water sprinklers, wind breaking walls

and telescopic chutes to contain fugitive emissions, metaled/pucca roads within the premises, green belt development and status of permission from CGWA for extraction of ground water. Overall observations with regard to pollution control measures in the report are:

- i. As per the survey/inspection of 320 stone crushing units, 143 units were found operational, the list given at **Annexure-III**. Out of these 143 units,*
  - a. all units have valid consents from HSPCB.*
  - b. 19 units were found exceeding the consented production capacity.*
  - c. all units have provided the sheds covering all process equipments for the dust containment.*
  - d. 5 units have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.*
  - e. 10 units were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated **11.5.2016**.*
  - f. 58 units were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.*
  - g. 58 units have not provided or maintained metaled/pucca roads within the premises.*
  - h. 120 units have applied for NOC to CGWA for ground water extraction, 2 units were found operating without applying NOC, while the remaining 21 units were operating with external water supply i.e. water supplied through tankers.*
  - i. 17 units were found not maintaining the logbooks of production details.*
- ii. As per the survey/inspection of 320 stone crushing units, 88 units were found nonoperational during visit, the list given at **Annexure-IV**. Out of these 88 units,*
  - a. 1 unit does not have valid consents from HSPCB.*
  - b. 14 units were found exceeding the consented production capacity.*
  - c. 1 unit has not provided the sheds covering all process equipments for the dust containment.*
  - d. 8 units have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.*
  - e. 28 units were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated 11.5.2016.*
  - f. 50 stone crushing units were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.*
  - g. 35 stone crushing units have not provided or maintained metaled/pucca roads within the premises.*

- h. 5 units were found operating without applying for NOC to CGWA for ground water extraction.
- i. 15 units were found not maintaining the logbooks of production details.
- j. Most of the stone crushing units have limited plantation comprising mostly of small sized plants. In general, the green belt development needs improvement in all the units.
- k. As per the survey/inspection of 320 stone crushing units, 76 units were found closed/permanently closed (**Annexure-V**) and 13 units were not existing (**Annexure-VI**).

6. Conclusions are as follows:

### **“10.0 CONCLUSIONS**

The Environment Department of Haryana Government vide Schedule-II of the notification dated 11.5.2016 prescribed the emission norms and pollution control measures requirement for the stone crushing units (**Annexure-II**). The observations, compliance status as well as the recommendations regarding the implementation of pollution control measures by all the stone crushing units are collated based on the survey/inspection details collected by CPCB during Jan-Feb, 2020 and same are tabulated at **Annexures-III to VI**. The units should ensure to comply with the specific measures as per the recommendations.

In order to improve the environmental management of stone crushing units located in district Charki-Dadri and air quality of surrounding areas, the overall recommendations, for the stone crushing units, HSPCB, State Revenue & Forest Departments, CGWA, etc. in terms of operation, consent to operate, permission for ground water extraction, pollution control measures etc. are elaborated hereunder, applicability of which may be further referred for individual stone crushing units on case to case basis.

#### **10.1 Operational and consent status:**

- a) The non-operational units should inform HSPCB before starting operations.
- b) The units should ensure to comply with the consent conditions and not to exceed consented production capacity.

#### **10.2 Dust containment system in the form of covered sheds and water sprinklers:**

The stone crushing units should ensure

- a) to provide dust containment cum suppressing system for the equipments in the form of covered sheds and

- sprinklers in order to reduce the fugitive dust emissions.
- b) to provide atleast 50 number of sprinklers along with the water storage facility of minimum 10 kilolitre capacity.
  - c) to carry out cleaning and wetting of the ground within the premises, regularly.
  - d) to provide appropriate designed spray nozzles/water sprinkling system in order to optimize water consumption vis-à-vis effective dust suppression.

### **10.3 Wind breaking walls and telescopic chutes to contain fugitive emissions:**

The stone crushing units should ensure

- a) to provide the wind breaking walls in order to minimize fugitive emissions and carry-over to nearby places/areas.
- b) to construct wind breaking wall of atleast 50-meter length and minimum 16 feet height along with provision of telescopic chute to ensure that the crushed material from the nod is released from a point, which is atleast 2 feet below the height of the wind-breaking wall. The wall should be structurally sound and should cover the vulnerable abadi side of the crusher unit.

### **10.4 Metalled/pucca roads within the premises:**

The stone crushing units should ensure

- a) to provide and maintain metalled/pucca roads within the premises in order to minimize dust generation/re-suspension due to the vehicular movement.
- b) to carry out adequate internal road cleaning mechanism for removing deposition of mud and dust in order to make metalled/pucca roads visible or identifiable.

### **10.5 Green belt development:**

The stone crushing units should ensure

- a) to provide a green belt along the periphery having avenue plantation of two rows. Till the plantation within the premises are fully developed, the stone crushing unit should erect a barrier/barricade along the periphery to contain the dust emissions.
- b) to adopt scientific approach with respect to selection of species, spacing, location, numbers, etc. for green belt development.

### **10.6 Permission from CGWA for extraction of ground water:**

The stone crushing units should ensure

- a) to obtain permission from CGWA for extraction of ground water.

#### **10.7 Other issues:**

##### **10.7.1 The stone crushing units should ensure**

- a) to maintain records/logbooks for raw material consumption, production data, water consumption, electricity consumption, green belt development, etc.
- b) to set-up a display board at entrance gate for information related to name & address of the stone crushing unit, contact details, production details and environmental details.
- c) to have well-defined boundary demarcation.
- d) that all the trucks & dumpers carrying the raw material, crushed stones, sands and other material from the area should be properly covered so as to entrap the fugitive emission at source.

##### **10.7.2 HSPCB should ensure**

- a) that units to comply with the specific measures as per the recommendations.
- b) to monitor the work zone suspended particulate matter in all the units and to ensure compliance with the notified norms of 600 µg/m<sup>3</sup>.
- c) to issue "consents to operate" to stone crushing units in uniform manner, e.g. indicating production capacities in tonnes/day, product types & other details.
- d) to reflect actual quantity required/used by stone crushing units for various purposes, like dust suppression/sprinkling/ green belt development, in the consent issued to stone crushing units.
- e) to revoke the consents for permanently closed and non-existing units.
- f) to pave all approach roads, in association with the concerned departments, in the crusher zone/units in order to minimize dust generation/re-suspension.

#### **10.8 Management of Ambient Air Quality in District Charkhi-Dadri**

- a) In order to monitor the ambient air quality in Charkhi-Dadri area, HSPCB has already set-up CAAQMS at Mini Secretariat, Charkhi. HSPCB should also carry out manual ambient air quality monitoring, twice a week, at other three representative locations i.e. Power House (Pichopa Kalan), Power House (Chapar) and Police Station (Jhojhu Kalan), as identified by CPCB.
- b) In order to keep air quality within norms besides above measures for enforcement and implementation in stone crushing units, the local bodies
  - i. should be vigilant about the burning of solid waste in the area.

- ii. should organize/arrange awareness/training programmes for stone crushing & other units, transporters, drivers and stakeholders, regularly.
- iii. should carry out wetting of the roads, regularly.

### **10.9 Siting of the Stone Crushing Units**

*The Revenue & Forest Departments of Haryana State should re-verify/re-certify the siting distances against all the notified eleven siting criteria, of all the stone crushing units, more accurately by employing latest technologies such as DGPS (Differential Global Positioning System) machine."*

7. The report of the Chief Secretary dated 17.08.2020 is that disciplinary action has been taken against a Scientist and a field officer of the State PCB for giving false information. Teams of the State PCB inspected all the stone crushers (329). The status of units found operational, non-compliant and assessment of carrying capacity and air quality has been mentioned as follows:

*"2. Further, pursuant to the orders of NGT dated 05.09.2019, 36 teams were constituted by HSPCB vide endst. No. 3336 to 3374 dated 21.11.2019 and endst. No. 4043-4044 dated 11.02.2020, to inspect all the stone crushers of District Charkhi Dadri to check the compliance status regarding installation and adequacy of Air Pollution Control Measures i.e., wind breaking wall, covered shed, sprinkling system, metalled roads, plantation, water storage tank etc. as per the notification dated 11.05.2016 issued for stone crushers by the Environment Department, Government of Haryana,. In view of the Hon'ble National Green Tribunal directions, the teams inspected 329 Nos. of stone crushers (as per record of the HSPCB) of District Charkhi Dadri. Out of these 329 stone crushers, 116 stone crushers were nonoperational (44 stone crushers were dismantled, 36 stone crushers were found closed by themselves, 23 stone crushers were already closed by the Board, 5 stone crushers were under maintenance and 5 stone crushers were not yet established, and 3 were found abandoned.) Out of the remaining 213 stone crushers, 51 No. of stone crushers were found to be non-complying as per notification dated 11.05.2016 and were closed down by the Board. Prosecution action and Environment Compensation have been recommended against 34 units whose sample parameters were found exceeding the prescribed standards. Till now, Environment Compensation of Rs. 1,85,50,000/- has been imposed against 15 non-complying*

stone crushers, out of which Rs.44,593,76/- has been recovered from 6 non-complying units. Prosecution has been sanctioned against 28 non complying stone crushing units. The Board is in the process of imposing a recovering Environment Compensation and initiating prosecution action on remaining non-complying units.

3. 33 No. of stone crushing units of District Charkhi Dadri were found exceeding consented production capacity. Accordingly, Show Cause Notices were issued to these units for the said violation. The Board has also requested Mining Officer, Charkhi Dadri to take necessary action and develop a system to check the overproduction in these units.

4. Out of 51 sealed units, 18 units have preferred appeals before the appellate authority against the closure order. To avoid any ambiguity, Appellate authority had directed HSPCB to conduct inspections afresh. The Board is conducting the inspections, afresh as per orders of the Appellate authority, and will take suitable action as per Board's policy.

5. Regarding the exercise of carrying capacity assessment of District Charkhi Dadri, the HSPCB has initiated steps and received a proposal from CSIR - NEERI, which is under process. As per information received from the HSPCB, the study will be taken up following the due procedure.

6. The HSPCB has sought the report on siting parameters from District Revenue Officers and District Forest Officers. It is learnt that the Board has also received the reports pertaining to 303 units and 202 units from Revenue Department and Forest Department respectively so far, and all of them have been found to be complying with siting norms. The rest of the cases are under process in these Departments and, action will be initiated by the Board once the same are received. As per observations of CPCB, the Board has also sought re-verification of siting parameters of 5 No. units and other units located in close vicinity of these units, from District Revenue Officer and District Forest Officer.

7. With regard to monitoring of Ambient Air Quality, the HSPCB has identified 3 different locations for installation of Ambient Air Monitoring Stations in the District. Two of these stations have been installed, (one at village Jhojhu kalan and other at village Chappar, where maximum number of stone crushers are located). Further, one CAAQMS has been installed at Mini Secretariat, Charkhi Dadri, and the results of these 3 stations for the last one month reflect moderate Air Quality Index (AQI) in District Charkhi Dadri, as observed by HSPCB."

8. From the above, we find that there is acknowledged violation of environmental norms and while some remedial action has been taken, it is highly inadequate. Having regard to serious adverse consequences on

public health and requirement of 'Precautionary' principle under which action has to be taken even against anticipated pollution potential, there is no justification of taking 12 months for carrying capacity assessment without taking effective measures based on available data. In fact, carrying capacity assessment has to be conducted before permitting any activity having potential of pollution. Since data of background concentrations is available with the CPCB as well as the State PCB, pending any further elaborate study as proposed, CPCB and State PCB may undertake a joint study based on available background concentration data of air quality preferably within three months and precautionary action may be taken to check pollution potential in the light of such study at the earliest. Compliance of siting criteria *inter-se* stone crushers as well as with reference to distance from habitations, educational institutions, roads, hospitals, etc. may be ensured in the interest of public health. Any polluting stone crusher operating in violation of environmental norms, including siting criteria may not be allowed to operate till compliance of law. Action also needs to be taken against grant of reckless consents/ permissions for such activities, adversely affecting public health. Compensation of deterrent nature may be assessed and recovered speedily from the law violators, by involvement of senior officers, in view of the fact that the State itself has found some of its officers not giving correct information and thus being party to violation of law.

9. We constitute a modified seven member joint Committee comprising three members team of CPCB (senior level), Member Secretary, State PCB, Member Secretary, SEIAA, Haryana, Divisional Forest Officer, Charkhi Dadri and the Additional District Magistrate, Charkhi Dadri. The CPCB will be the nodal agency for coordination and

compliance. The said team may undertake site visits at such intervals as found necessary for inspection and give its report within three months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Action may also be forthwith taken by the State PCB for stopping illegal drawal of groundwater and recovering compensation for such illegal extraction so far, in the light of judgment of this Tribunal dated 20.07.2020 in OA 176/2015, *Shailiesh Singh vs. Hotel Holiday Regency, Moradabad & Ors.* This aspect may also be covered by the joint Committee in its report. The Committee may also mention whether parameters of ambient noise level are exceeded on account of operation of such activity and if yes, action taken in that regard.

List for further consideration on 14.12.2020.

A copy of this order be sent to the Chief Secretary Haryana, CPCB, the Member Secretary, State PCB, Member Secretary, SEIAA, Haryana, the Divisional Forest Officer, Charkhi Dadri and the Additional District Magistrate, Charkhi Dadri by e-mail for compliance.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

August 19, 2020  
Original Application No. 607/2018  
DV

[Authorised English Translation]

**HARYANA GOVERNMENT  
ENVIRONMENT DEPARTMENT  
Notification**

The 11th May, 2016

No. S.O. 12/C.A. 29/1986/Ss. 5 and 7/2016.—Whereas article 48-A of the Constitution of India inter alia envisages that the State shall endeavour to protect the environment;

And, whereas it is necessary and expedient to take immediate steps under sections 5 and 7 of the Environment (Protection) Act, 1986 (Central Act 29 of 1986) and section 19 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) and rules framed thereunder and to maintain ecological balance in the State to prevent environmental degradation and to avoid traffic and human health hazards;

And, whereas the State Government has already taken a decision to maintain ecological balance keeping in view the industrial development and also to maintain the quality of environment and to avoid health hazard for the residents of the area;

And, whereas as per Haryana Government, Environment Department, notification No. S.O. 126/C.A.29/86/S.5 & 7/97, dated the 18th December, 1997, directions were given for stone crushing units in regard to siting criteria norms as per Schedule-I, emission norms and pollution control measures requirements as per Schedule-II, identification of zones and availability of sites as per Schedule-III and procedure for establishment and operation in identified zones as per Schedule-IV;

And, whereas the State Government has made several amendments in the aforesaid notification issued vide Notification No. S.O.150/C.A.29/1986/S.5 and 7/1998, dated the 30th October, 1998, No. S.O.125/ C.A.29/ 1986/ S.5/2000, dated the 18th October, 2000, No. S.O. 85/C.A 29/86/S. 5 and 7/2001, dated the 20th June, 2001 and No. S.O.31/C.A.29/1986/Ss.5 and 7/2004, dated the 18th March, 2004;

And whereas the State Government is of the opinion that it is necessary and expedient to issue a fresh notification by superseding the existing notification;

Now, therefore, in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986, (Central Act 29 of 1986) read with Government of India, Ministry of Environment and Forests, Department of Environment, Forests and Wildlife, Notification No. S.O. 152 (E), dated the 10th February, 1988, and in pursuance of the provisions of section 7 of the said Act and rule 4 of the Environment (Protection) Rules, 1986, and in supersession of the Haryana Government, Environment Department, Notification No. S.O.126/C.A.29/86/S.5 and 7/97, dated the 18th December, 1997, Notification No. S.O.150/C.A.29/1986/S.5 and 7/1998, dated the 30th October, 1998, No. S.O.125/C.A.29/1986/S.5/2000, dated the 18th October, 2000, No. S.O. 85/C.A 29/86/S. 5 and 7/2001, dated the 20th June, 2001 and No. S.O.31/C.A.29/1986/S.5 & 7/2004, dated the 18th March, 2004, and in pursuance of Haryana Government, Environment Department, Notification No. 16/75/2007-3 Env, dated the 21st October, 2015, the Governor of Haryana hereby issues the following directions for stone crushing units in regard to siting criteria norms as per Schedule-I, emission norms and pollution control measure requirements as per Schedule-II, already established stone crusher zones as per Schedule-III and procedure for establishment and operation in identified zones as per Schedule-IV.

Any action taken in pursuance of the superseded notifications referred to above will be deemed to have been taken under the provisions of this notification so far as it is not inconsistent with the provisions of this notification, namely:—

**SCHEDULE I**

**NORMS FOR SITING OF STONE CRUSHERS IN HARYANA**

Serial Number	Criteria	Distance in Kilo Meter
1	2	3

1.	Minimum distance required from the nearest National Highway and State Highway	1.0
2.	Minimum distance required from the nearest outer limit of major district roads and other roads	0.1
3.	Minimum distance required from the limits of National Capital Territory of Delhi	5.0
4.	Minimum distance required from the limits of nearest Municipal Corporation.	3.0
5.	Minimum distance required from the nearest Town/City/Municipal Limits	1.5
6.	Minimum distance required from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0
7.	Minimum distance required from any land recorded as forest in Government record (revenue or forest department) except strip forests / plantation along roads, canals, railway lines and bunds.	0.5
8.	Minimum distance required from any strip forests/ plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department).	0.1
9.	Minimum distance required from approved water supply scheme open to sky of 20 Kl capacity.	1.5
10.	Minimum distance required from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0
11.	Minimum distance required from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0

The following directions are also given in respect of above said schedule:

- i. All distances unless specifically mentioned above are to be measured as the crow flies from the nearest boundary of the land of the stone crusher to the periphery of the feature concerned.
- ii. The notified approved crusher zones and their extension would not be affected by the above siting minimum distance criteria as the feasibility of having a conglomeration of stone crushing units in conjunction with the above siting criteria may not be possible. The above mentioned siting criteria will only be applicable to stone crushing units to be established in the area outside the existing notified, approved crusher zones or their extension.
- iii. No stone crushing unit will be allowed to be set up or operate outside the identified crusher zones in Faridabad and Palwal Districts (earstwhile Faridabad District).
- iv. No new stone crusher unit will be allowed to be set up in Gurgaon District outside the identified stone crusher zones.
- v. In case eco sensitive zone of a protected area like National Park, Wild Life Sanctuary or Conservation Reserve is notified having restrictions for a distance more than two kms, then the same shall be adhered to.
- vi. The distance of the stone crushers from various prescribed locations will be certified / verified by the concerned Tehsildar and for the forest land the report regarding the siting distance will be taken from concerned Divisional Forest Officer. The concerned Regional Officer of the Board shall verify distances of the prescribed locations other than those verified by Divisional Forest Officer or Tehsildar.

Schedule-II

EMISSION NORMS AND POLLUTION CONTROL MEASURES REQUIREMENTS

Item Number I

Pollution Control Parameters:-

The suspended particulate matter (hereinafter referred to as SPM) measured between 3 meters and 10 metres from any process equipment of a stone crushing unit shall not exceed 600 micrograms per cubic metre. The measurements of SPM are to be conducted as per Environment Protection Act, 1986 and rules made thereunder.

Item Number II

Pollution Control Measures:-

The following pollution control devices and measures are required to be installed and operated as mandatory obligation by the stone crushing units under the Environment Protection Rules, 1986:

- (A.) Dust containment cum suppressing system for the equipment in the form of covered sheds and sprinklers;
- (B.) Construction of approved wind breaking wall of at least 50 meter length and minimum 16 feet height alongwith provision of telescopic chute to ensure that the crushed material from the nod is released from a point which is at least 2 feet below the height of the wind breaking wall. The wall shall be structurally sound and shall cover the vulnerable abadi side of the crusher unit.
- (C.) Construction and maintenance of metalled roads for vehicular movement within the premises of the crushing units or within the zone housing the stone crushing units as approved by the Haryana State Pollution Control Board at the time of grant of Consent to Establish.
- (D.) The metalled roads to be provided either individually within the premises or jointly by the crushers in the approved crusher zones will be as determined by Haryana State Pollution Control Board in consultation with E-in-C, PWD(B&R). These roads shall be constructed as per satisfactory specifications of construction and maintenance. Haryana State Pollution Control Board will have the authority to cancel continued operation of stone crusher in zone or isolated sites or premises within zones where such metalled roads are not satisfactorily constructed or maintained individually or jointly as applicable to the area in question.
- (E.) Regular cleaning and wetting of the ground within the premises and the remaining enclosure of the crushing units and the zone where the unit is situated.
- (F.) All stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows after approval of plantation plan by the Divisional Forest Officer concerned. Till plantation within the premises is fully developed, the project proponent shall erect a barrier/barricade along the periphery to contain the dust emissions. Such barricade should completely enclose the premises from all sides and may be either a boundary wall or of flexible cloth (tarpaulin etc.) or a combination of two. The height of the barricade shall not be less than the height of the highest tip of the conveyor belts.
- (G.) The stone crushing units shall provide at least 50 number sprinklers alongwith a water storage facility of minimum 10 Kilolitre capacity. Further they must sprinkle at least 10 kilolitre of water per day for a stone crushing capacity of 100 tones per day and pro rata accordingly for higher capacity crushing units.
- (H.) In order to ensure the regular operation of sprinklers system, the stone crushing units will provide inter locking system alongwith separate energy meter having load survey and demand features.
- (I.) A complete hour-wise log book as recorded by the energy meter for the consumption of energy by such pollution control measure be made available to the Haryana State Pollution Control Board or its authorised officers immediately on its demand on the spot or within a period of three working hours thereafter at the most;

- (J.) The stone crushing units shall obtain raw material only from legal sources and will have exclusive contract with the legitimate mining lease holders and will submit complete data relating to the sources and quantity of raw material utilized and exploited by the stone crushing units alongwith production data, taxes and duties paid as applicable thereon under the law of land;
- (K.) A green belt along any approved notified zone will be for a depth of atleast 100 meters or along the periphery of the crusher zone with minimum 10 rows of such trees in the direction of the depth of the green belt. The spacing of such trees along the periphery shall not exceed 8 meters along the periphery. The nature of trees to be planted and their protection measures required for such tree plantation shall be subject to the approval of the concerned Divisional Forest Officer. The responsibility for planting and maintaining of green-belt shall be with all the stone crushing units operating at that time and in case any stone crushing unit does not comply with this direction, the Board shall get it done at the expense of the defaulting stone crushing unit. If the units fail to pay the expenditure incurred by the Board, then the units will be treated as defaulters in law and debarred from operating their stone crushers inspite of their being a valid activity otherwise.
- (L.) No stone crusher will be allowed to be set up in choe, stream or river bed within their flood protection embankments.
- (M.) Consent policy orders dated the 6th March, 2014 of the Haryana State Pollution Board notified on 15th April, 2014 as amended from time to time will also be applicable for obtaining consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981).

**Item Number III****Non-complying units to be shifted**

All the stone crushing units, which do not meet the siting criteria prescribed in this notification shall have to shift to a site meeting the siting parameters as per Schedule-I of this notification or to identified zone depending on availability of vacant sites in the zone, within three years from the date of issuance of this notification which is extendable for another one year provided that stone crushing unit procures the land for a site meeting the siting norms as per this notification, before the expiry of three years and applies to Haryana State Pollution Control Board.

**Item Number IV****Requirement of Land**

Every new stone crushing unit whether in notified zone or outside, must possess and operate in a minimum area of one acre of land (crushing capacity up to 10000 Cubic feet per day with one set of machinery) and 1.5 acre of land (crushing capacity more than 10000 Cubic feet per day or with more than one set of machinery). In case land is taken on lease, then the lease should be registered with revenue authority and if the land is taken on lease from Panchayat then it should be with the written permission of the Principal Secretary to Government Haryana, Panchayat and Development Department. The lease period should not be less than twenty years and should be irrevocable.

**SCHEDULE-III**  
**IDENTIFIED STONE CRUSHER ZONES**

Sr. No.	Name of Zone	Zone	Area				
			4	5	6	7	8
1	2	3	4	5	6	7	8
		District	Tehsil	Village with hadbast	Khasra No.	Area in Acres	Maximum No of stone crusher to be accomodate in the zone
	(i)	(ii)	(iii)	(iv)	(v)		
1	Bilha	Panchkula	Panchkula	Bilha 237	<p>28</p> <p>1,2,3,4,5/1,5/2,6,7, 8,9,10,11,12,13,14 15,16/1,16/2,17,18/1, 18/2,19/1,19/2,20,21, 22,23/1,23/2,24,25</p> <p>29</p> <p>1,2/1,22/2,3,4/1,4/2, 4/3,5,6/1,6/2,6/3, 7/1,7/2,8,9/1,9/2,10, 11,12/1,12/2,13/1, 13/2,14/1,14/2,15, 16,17,18,19/1,19/2, 20,21,22/1,22/2,22/3, 23/1, 23/2, 23/3, 24/1,24/2,25/1,25/2</p> <p>30</p> <p>1,2,3/1,3/2,4,8/1, 8/1/2,8/2,9/1,9/2, 9/3,10,11/1,11/2,12, 13/1,19/1,19/2,20, 21/1,21/2,22/1,22/2</p> <p>32</p> <p>1,2/1,2/2,3,4/1,4/2, 5/1,5/2,6,7/1,7/2, 8,8/1,8/2/1,8/2/2, 9,10/1,10/2,10/3, 11/1,11/2,11/3,12, 13/1,13/2,14,15,17, 18,19/1,19/2,20, 21,22,23/1,23/2,24</p>	98 Acres, 3 Kanal and 18 Marla	50

1	Bilha	Panchkula	Panchkula	Bilha 237	33 1,2/1,2/2,3/1,3/2, 4,5,6,7/1,7/2,8,9, 10,11,12/1,12/2,13/1, 13/2,14,15/1,15/2	98 Acres, 3 Kanal and 18 Marla	50
2.	Burj Kotian	Panchkula	Kalka	Burj Kotian 196	325 Min,326 to 331, 334,335,356 to 404,405 Min, 406 Min, 416 Min.	105 Acres	36
3.	Khanak	Bhiwani	Tosham	Khanak 34	<u>205</u> 20,21,22,23 <u>216</u> 3,4,6,7,8,13,14,15, 16,17,18,23,24,25. <u>217</u> 13,14,15,16,17,18, 23,24,25 <u>218</u> 6,11,15,16,19,20, 21, 22, 25 <u>219</u> 3,8,9,10,11,12,13, 17,18,19,20,21, 22,23 <u>220</u> 1,2,3,4,5,6,7,8,9, 10,11,12,13,14,15, 16,17,18,19, 20, 21,22,23,24,25 <u>234</u> 1,2,3,4,5,6,7,8,9, 10,11,12,13,14,15, 16,17,18,19,20, 21,22,23,24,25 <u>235</u> 1,2,3,4,5,8/1,8/2,9, 10,11,12,13/1,13/2, 18,19,20,21,22, 23, <u>236</u> 1,2,5,6/1,6/2,9,10, 11,12,15,16,19,20, 21,22,25	<u>237.64</u> Acres	93

3.	Khanak	Bhiwani	Tosham	Khanak, 34	<u>237</u> 3,4,5,6,7,8,13,14, 15,16,17,18,23,24, 25 <u>238</u> 1,2,3,4,5,6,7,8,9, 10,11,12,13,14,17, 18,19,20,21,22/1, 22/2,23/1,23/3,23/2, 24/1,24/2,25/1,25/2 <u>242</u> 2,3,4,5,6, <u>243</u> 3,4,5,6,7,8,15 <u>244</u> 1,2,5,6,9,10,11, 12,15,16 <u>245</u> 1,2,3,8,9,10,11, 12,13,17,18,19,20 <u>246</u> 1,2,3,4,5,6,7,8,9, 10,11,12,13,14,15, 16,17,18,19,20,21, 22,23,24,25 <u>258</u> 1,2,3,4,5,6,7,8, 10	<u>237.64</u> <u>Acres</u>	93
4.	Dadam	Bhiwani	Tosham	Dadam 36	<u>10</u> 4,5,6,7,14,15,16 <u>11</u> 1,2,3,4,5,6,7,8/1,8/2, 9/1, 9/2,10,11, 12, 13, 14, 15,16, 17, 18, 19,20,23, 24/1, 24/2,25 <u>12</u> 10,13,14/1,14/2,15, 16,17,18, 23,24, 25/1,25/2 <u>13</u> 11,16,19/1,19/2,20, 21,22,25	81.1 Acres	

4.	Dadam	Bhiwani	Tosham	Dadam 36	<u>14</u> 21,22,23,24 <u>16</u> 1,2,7,8,9,10,11,12, 13,14,15 <u>17</u> 1,2,3,8/1,8/2,9,10, 11,12,13 <u>18</u> 1,2/1,2/2,5,6,9,10, 11,12,15,20 <u>19</u> 3,4,6,7,8,13,14,15, 16,17,18 <u>20</u> 4,5,6,7	81.1 Acres	
5	Naurangpur	Gurgaon	Gurgaon	Naurangpur- 157	<u>77</u> 16,17,18,22/1,22/2, 23/1,23/2,24,24/2, 25/1, 25/2 <u>14</u> 20,21,22 <u>74</u> 10,11 <u>75</u> 2,3,4,5,6,7,8,9,12, 13, 14, 15,16, 17, 18, 19,19/1, 20/1, 20/2,21/1,21/2,22, 23,24,25 <u>76</u> 16/1,16/2,17/1,17/2, 18/1,18/2,19/1,19/2, 20/1,20/2,21/1,21/2, 22,23,24,25 <u>85</u> 3,4,5,6,7,8,11 Min- East,12 Min-East, 13 Min North, 14/1/1 Min-North, 14/2 Min-North, 16 Min North, 19 Min North, 20 Min West	104 acres, 3 Kanal, 4 Marla	80

5	Naurangpur	Gurgaon	Gurgaon	Naurangpur-157	<u>86</u> 1/1,1/2,2,3,4,5,6/1, 6/2,7/1,7/2, 8/1, 8/2,9,10, 11Min- North, 12/1, 12/2, 13,14,16,17,18,19/1, 19/2, Min- North, 20/1, Min North <u>87</u> 1/1,1/2,1/3,2,8,4,5, 6,7,8,9,10/1,10/2, 11,12,13,14,15,16, 17,18,19,2 <u>88</u> 1,2,9,10,11,20 <u>91</u> 110 Min-East	104 acres, 3 Kanal, 4 Marla	80
6	Indri Rewason	Mewat	Nuh	Indri 197	<u>173</u> 1/1,1/2,1/3,2,3,4, 5/1,5/2,6,7,8,9/2,9/1, 10,12/1, 12/2, 13/1, 13/2,14/1,14/2,15/1, 15/2,16,17,18,23, 24,25 <u>175</u> 4,5,6,15 <u>172</u> 1,2,3,4,7,8,9,10/1, 10/2, 11, 12, 13/1, 13/2, 14,17,18, 19, 20, 21,22,23, 24 <u>176</u> 1,2,3,8,9,10,11,12	372 Kanals	18
7	Indri Rewason	Mewat	Nuh	Rewason 108	<u>45</u> 3/2,7,8,13,14,15, 16,17/1,17/2,18/1, 18/2,19/1,22,23,24/1, 24/2, 25, <u>44</u> 20		

7	Indri Rewason	Mewat	Nuh	Rewason 108	<u>58</u> 1/2, 2, 3, 4, 5/1, 5/2, 6, 7/1, 7/2, 8, 9/1, 9/2, 9/3, 10, 11/1, 11/2, 12, 13, 14, 15, 16, 17, 18, 19, 23, 24 <u>59</u> 1, 10 <u>60</u> 4		
8	Raisina	Gurgaon	Sohna	Raisina 184	<u>100</u> 22 Min-East, 23 Min- East, 24 <u>125</u> 1 Min-East 2, 3, 4, 5, 6, 7, 8, 9/1, 9/2, 10, 11, 12/1, 12/2, 13, 14, 15, 16, 17/1, 17/2, 18, 19, 20, 21, 22, 23, 24, 25/1, 25/2, 26 <u>126</u> 1, 10, 11, 20, 21 <u>129</u> 1, 10 <u>130</u> 1, 2, 3, 4, 5, 6, 7, 8, 9, 10	41 acres, 2 Kanal, 5 Marla	
9	Balla Majra	Yamuna Nagar	Chhachhrauli	Balla Majra 71	<u>10</u> 16, 17, 21, 22, 23, 24, 25 <u>13</u> 1 to 12	80 Acres, 0 Kanal, 11 Marla	16
10	Doiwala	Yamuna Nagar	Chhachhrauli	Doiwala 69	<u>16</u> 1, 2 to 17, 18/1, 18/2, 19/1, 19/2, 20 to 25 <u>22</u> 1, 2/1, 2/2, 2/3, 3/1, 3/2, 3/3, 4/1, 4/2, 7, 8, 9, 10/1, 10/2, 10/3, 11/1, 11/2, 12/1, 12/2, 13, 14, 17/1, 17/2, 18, 19, 20/1, 20/2, 21, 22/1, 22/2, 23, 24/1, 24/2 <u>27</u> 1, 2, 3, 4, 5/1, 5/2, 6, 7/1, 7/2, 8, 9, 10/1, 10/2, 11 to 15, 17, 18, 19, 20		

11	Burjkotian Extension	Panchkula	Panchkula	Burjkotian Extension-196	174 Min, 152 Min, 118 Min, situated in between the link road on one side and the Ghaggar River Bank on other side	34 Acres	
12	Dhouj	Faridabad	Faridabad Stone Crushing Zone	Dhouj	<p>9</p> <p>7 Min, 8,9,10,11, 12, 13,14,Min,17 Min, 18,19,20,21,22,23, 24 Min</p> <p>10</p> <p>1 Min, 6 Min,7 Min, 8, 9, 10, 11, 12, 13, 14Min, 15 Min, 16 Min, 17 Min, 18, 19, 20, 21,22,23, 24Min, 25Min</p> <p>11</p> <p>5 Min,15 Min,16 Min, 25 Min</p> <p>12</p> <p>5 Min, 6Min</p> <p>13</p> <p>1,2,3,4,5,6 Min, 7 Min,8 Min, 9 Min,10Min, 15 Min,16 Min, 25 Min</p> <p>14</p> <p>1,2,3,4 min, 5 min, 6 min, 7min, 8,9,10, 11,12,13,14min, 15min,16,17,18,19, 20,21,22,23,24,25</p> <p>15</p> <p>1,2 min,8 min,9 min, 10,11,12,13min, 17 min, 18min, 19,20,21,22,23, 24 min</p> <p>25</p> <p>.1,2,3,4 min,7min, 8,9,10,11,12, 13min, 14 min,18min, 19,20, 21,22,23min</p>		

12	Dhouj	Faridabad	Faridabad Stone Crushing Zone	Dhouj	<u>26</u> 1,2,3,4,5,6,7,8,9,10, 11,12,13,14,15,16, 17,18,19,20,21,22, 23,24,25 <u>27</u> 5 min,6 min,15 min, 16 min, 25 min		
	Green Belt	<u>100 Meter wide around the stone crusher zone in addition to the stone crusher zone area</u>			<u>5</u> 24 min, 25min <u>6</u> 21 min,22,23,24,25 <u>7</u> 21,22,23,24,25min <u>8</u> 18min,19,20,21,22, 23 min <u>9</u> 1,2,3,4,5min,6min, 7min,14 min,15min, 16, 17 min,24min,25 <u>10</u> 1min,2,3,4,5,6min, 7min, 14 min,15, 16, 17min,24min,25min <u>11</u> 4min, 5min,6min, 7min,14min,15, 16 min, 17min, 24min, 25min <u>12</u> 4min, 5min,6min, 7min, 14 min,15, 16 min, 17min <u>13</u> 6min,7min,8min, 9min,10min,11,12, 13,14,15min,16min, 17min,18min,19min, 20min,24min,25min <u>14</u> 4min,5min,6min, 7min,14min,15min		

12	Dhouj	Faridabad	Faridabad Stone Crushing Zone	Dhouj	<u>26</u> 1,2,3,4,5,6,7,8,9,10, 11,12,13,14,15,16, 17,18,19,20,21,22, 23,24,25 <u>27</u> 5 min,6 min,15 min, 16 min, 25 min		
	Green Belt	<u>100 Meter wide around the stone crusher zone in addition to the stone crusher zone area</u>			<u>5</u> 24 min, 25min <u>6</u> 21 min,22,23,24,25 <u>7</u> 21,22,23,24,25min <u>8</u> 18min,19,20,21,22, 23 min <u>9</u> 1,2,3,4,5min,6min, 7min,14 min,15min, 16, 17 min,24min,25 <u>10</u> 1min,2,3,4,5,6min, 7min, 14 min,15, 16, 17min,24min,25min <u>11</u> 4min, 5 min,6min, 7min,14min,15, 16 min, 17min, 24min, 25min <u>12</u> 4min, 5min,6min, 7min, 14 min,15, 16 min, 17min <u>13</u> 6min,7min,8min, 9min,10min,11,12, 13,14,15min,16min, 17min,18min,19min, 20min,24min,25min <u>14</u> 4min,5min,6min, 7min,14min,15min		

## Schedule IV

## Procedure for establishment and operation of stone crushing units in identified zones

1. Existing Stone Crushing units working anywhere in the State of Haryana which do not fall in the areas as specified in Schedule-I or in identified zones as per Schedule-III will have to either shift after obtaining consent to establish (NOC) from Haryana State Pollution Control Board to a site meeting the siting criteria as per Schedule-I or at available sites in the identified crushing zones as per schedule-III or close down the unit without involving any claim against any Authority.
2. The following policy will be adopted for the consideration of the applicant for consent to establish (NOC) for setting up of crushing units in the identified zones as per Schedule- III in order of following priority:
  - 2.1 The first priority will be given for such crushing units which were ordered to be closed down or ordered to be shifted under the final orders of any Judicial Authority from their previous location anywhere in Haryana. But no stone crushing unit will be considered for resiting anywhere outside the district where they were previously operating according to the district boundaries as applicable on the date when the Judicial Orders restraining them came in force. Interse priority of such crushing units for resiting will be made according to the date when the Judicial order came in force. However, such stone crushing unit shall have to file a complete application for the consent to Establish (NOC) to the Haryana State Pollution Control Board for the issue of Consent to Establish (NOC) within a period of six months from the date be extended for another six months by the Haryana State Pollution Control Board. Any relaxation beyond this period for a further period of six months may be granted in public interest by the State Government by recording reasons. Any application for the Consent to Establish (NOC) which could not be accepted for want of availability of site will however be treated as not time barred and limitation period will commence from the date of availability of site within the identified zones.
  - 2.2 The second priority would be given for stone crushing unit for resiting which were closed by the Haryana State Pollution Control Board or the Government of Haryana, Environment Department on account of non-compliance of siting criteria norms. The time limit for such applications will be according to the criteria as specified in para 2.1 above.
  - 2.3 No units that shut down their stone crushing activities without any legal restraint order on them whether in the past or in the future would be considered for issue of any Consent to Establish (NOC) for being resited in any approved crushing zone unless they have already been so accommodated by the authority that was competent to issue consent to establish (NOC) here before.
  - 2.4 The applications for allotment of any available stone crushing sites within the identified zone will be made henceforth to the Haryana State Pollution Control Board in response to public advertisement notices published at least in two English and two Hindi daily newspaper widely circulated in the State of Haryana No. existing application shall be entertained and they shall have to apply afresh for response to the public advertisement.
  - 2.5 The applications for Consent to Establish (NOC) in identified zone will be decided by a Committee consisting of Chairman, Haryana State Pollution Control Board, Director, Environment and Member Secretary, Haryana State Pollution Control Board and the same will be headed by the Chairman, Haryana State Pollution Control Board.
  - 2.6 Consent to operate of any stone crusher unit given in the past or to be given in the future shall be non-transferable except for the case of natural transfer by inheritance.
  - 2.7 Any Consent to establish (NOC) issued before this notification by Haryana State Pollution Control Board whether for resiting in identified zone or isolated site shall be valid for a period not exceeding six months from the date of issue of this notification. However, if consent to establish (NOC) is issued after the issue of this notification it shall be valid for a period not exceeding nine months from the date of issue of any such fresh consent to Establish (NOC).

3. In case of any conflict between any existing statutory provisions and any administrative orders issued by any authority including Haryana State Pollution Control Board, the statutory provision will be applicable according to the settled law of India.
4. Irrespective of any other provisions above to the contrary no stone crushing unit whether within any approved crushing zone or outside the zone would be allowed to operate in violation of any other applicable legal restrictions statute and rules legislated and enforced or prescribed by the Competent Legislative Authority or the prescribing authority including the Town and Country Planning Department, Haryana whether in the past or in future. The issue of No Objection Certificate by the Haryana State Pollution Control Board will not be treated as any permission to violate any such statutory legal restrictions.
- 5.

ANURAG RASTOGI,  
Principal Secretary to Government Haryana,  
Environment Department.

54319—C.S.—H.G.P., Chd.

To

Sh. Suneel Dave,  
Scientist 'E' & Regional Director  
CPCB, New Delhi

**Sub.- Status report of the compliance of sitting criteria of stone crushers of District Charkhi Dadri by the Revenue department in the matter of Hon'ble NGT OA No. 607/2018 titled as Vinod Kumar jangra Vs state of haryana & Ors.**

In this connection it is intimated that the verification of sitting criteria of stone crushers District Charkhi Dadri have been conducted by revenue department and submitted the report which is given as below :-

As per list submitted by HSPCB for verification sitting parameters of 330 stone crushing units established in District Charkhi Dadri out of which 241 units have been verified w.r.t sitting criteria by the Revenue Department wherein 34 stone crushing units were found to be have been established in violation of the siting norms prescribed in the notification dated 11.05.2016. (List of verification report attached as **Annexure-A**). The verification of remaining 89 units are under process.

DA/As above

  
Additional Deputy Commissioner  
Charkhi Dadri

Jr

List of Stone crushers - 241 Nos.

Annexure-A				
S. No	Village	Name & Address of the unit	Report received from Tehsidlar or not	Complying/Land Detail Not found/Non Complying
1	Kheri Batter	Abhishek Stone Crusher, Village Kheri Batter, Bhiwani	Received	Complying
2	Kheri Batter	Amarnath Stone Crusher Vill-Kheri Bhattar, Distt Bhiwani	Received	Complying
3	Kheri Batter	Anand Stone Crusher, Vill. Kheri batter, Bhiwani	Received	Complying
4	Pichopa Kalan	Anjani Mata Stone crusher Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
5	Kheri Batter	ANUP STONE CRUSHER NO 1, VILLAGE KHERI BATTAR TEHSIL AND DISTRICT CHARKHI DADRI	Received	Complying
6	Kheri Batter	Anup Stone Crusher, Vill. Kheri Bhattar, Bhiwani	Received	Complying
7	Jhojhu Kalan	Arya Stone Crusher (16BHI3361876) Ramalwas, Jhojhu Kalan, Distt Charkhi Dadri	Received	Complying
8	Mankawas	Ashoka Stone Crusher, Vill. Mankawas, Bhiwani	Received	Complying
9	Mankawas	Ashu Stone Crusher Vill. Manakawas, Charkhi Dadri, Bhiwani	Received	Complying
10	Jhojhu Kalan	Avtar & Company Stone Crusher, Village jhojhu Kalan, Bhiwani	Received	Complying
11	Jhojhu Kalan	Baba Hanuman Minerals Vill-Jhojhu Kalan, Distt Bhiwani BHIWANI	Received	Complying
12	Birhi kalan	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
13	Birhi kalan	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Distt Dadri	Received	Complying
14	Kaliyana	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	Received	Complying
15	Jhojhu Kalan	Baba Shyam Crushing Co Vill Jhojhu Kalan Teshil & Distt Charkhi Dadri	Received	Complying
16	Pandwan	Bala Ji Stone Crusher, Vill. Pandwan, Bhiwani	Received	Complying
17	Birhi kalan	Balaji Stone Crusher, Village Birhi Kalan, District Bhiwani	Received	Complying
18	Kaliyana	Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	Received	Complying
19	Kheri Batter	Baniwal Stone Crusher, Vill. Kheri Bhattar, Bhiwani	Received	Complying
20	Pichopa Kalan	Bed Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Received	Complying
21	Kheri Batter	Bhagwati Stone Crusher, Vill, Kheri Bhattar, Charkhi Dadri, Bhiwani	Received	Complying
22	Ramalwas	Bhai Ji Stone Crusher Village Rmalwas Tehsil Ch Dadri	Received	Complying
23	Kheri Batter	Bhartho Devi Stone Crushe, Village Kheri Batter, Charkhi Dadri, Bhiwani	Received	Complying
24	Kaliyana	Bhavishay Stone Crusher Village Kaliyana, Charkhi Dadri	Received	Complying
25	Asawari	Chander Mukhi Stone Crusher, Kila/Khasra No. 102//23 & 104//3/1, Asawari, Patwari Halka 83, Bhiwani	Received	Complying

26	Pandwan	Chander Stone Crusher, Village Pandwan, Charkhi Dadri, Bhiwani	Received	Complying
27	Mankawas	Chaubisi Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
28	Birhi kalan	Chaudhary Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri	Received	Complying
29	Atela Kalan	Chetna Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	Received	Complying
30	Birhi kalan	Chirag Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
31	Kaliyana	Choudhary Construction Company, Village Kalayana, Dadri	Received	Complying
32	Mankawas	Dada Gosai Stone Crushing Mills, Mankawas, Bhiwani	Received	Complying
33	Birhi kalan	Dada Shakti Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
34	Pichopa Kalan	Dada shakti Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	Received	Complying
35	Kheri Batter	Dada Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
36	Pichopa Kalan	Dada Syonand Maharaj Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	Received	Complying
37	Mankawas	Dadri Stone Crusher Village Manakawas Tehsil Charkhi Dadri District Bhiwani	Received	Complying
38	Mankawas	Delhi Stone Crusher, Village Mankawas, Bhiwani	Received	Complying
39	Kheri Batter	Dhankaur Stone Crusher, Village Kheri Batter, Bhiwani	Received	Complying
40	Kalali	Dhanluxmi Stone Crusher, Kalali, Ch. Dadri	Received	Complying
41	Kheri Batter	Dhanpat Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
42	Pichopa Kalan	Dharampal Stone Crusher, pichopa Kalan, Ch. Dadri, Bhiwani	Received	Complying
43	Kheri Batter	Diamond Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani	Received	Complying
44	Kaliyana	Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri, Bhiwani	Received	Complying
45	Pichopa Kalan	Durga Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	Received	Complying
46	Kheri Batter	Ekta Stone Crusher Village kheri Battar BHIWANI	Received	Complying
47	Pichopa Kalan	Gau Mata Stone Crusher, Pichopa Kalan, Charkhi Dadri	Received	Complying
48	Mankawas	Gawar Construction Ltd., Village Mankawas, Bhiwani	Received	Complying
49	Birhi kalan	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
50	Pichopa Kalan	Hanuman Infrastructure Pvt. Ltd., Village Pichopa Kalan, Charkhi Dadri	Received	Complying
51	Pichopa Kalan	Hari Om Stone Crusher Pichopa Kalan Teshil and District Charkhi Dadri	Received	Complying
52	Asawari	Haryana Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
53	Jhojhu Kalan	Indian SC, Jhojhu Kalan, Dadri	Received	Complying
54	Pichopa Kalan	J M and COMPANY Vill-Pichopa Kalan, Distt Bhiwani	Received	Complying

55	Birhi kalan	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	Received	Complying
56	Kheri Batter	Jai Ambey stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
57	Birhi kalan	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Received	Complying
58	Pandwan	Jai baba Mungipa stone crusher, Pandwan. Charkhi Dadri	Received	Complying
59	Kheri Batter	Jai Baba Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
60	Mankawas	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
61	Ramalwas	Jai Bajrang Bali Stone Crusher, Village Ramlawas, Charkhi Dadri	Received	Complying
62	Kheri Batter	Jai Bajrangbali Stone Crusher, Village kheri Batter, Bhiwani	Received	Complying
63	Mankawas	Jai Balaji Stone Crusher, Vill. Mankawas Charkhi Dadri, Bhiwani	Received	Complying
64	Ramalwas	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	Received	Complying
65	Birhi kalan	Jai Dada Budha Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
66	Kheri Batter	Jai Durga Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
67	Pandwan	JAI HANUMAN STORE CRUSHER PANDWAN VILLAGE PANDWAN BHIWANI BHIWANI	Received	Complying
68	Birhi kalan	Jai Hind Stone Crushing Co., Village Birhi Kalan, Bhiwani	Received	Complying
69	Kheri Batter	Jai Mahadev Stone Crusher, Kheri Batter, Dadri	Received	Complying
70	Birhi kalan	Jai Mata Di Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	Received	Complying
71	Pandwan	Jai Shivam Stone Crusher Village Pandwan	Received	Complying
72	Kheri Batter	Jai Shree Ganesh Stone Crusher Vill-Kheri Battar, Distt Bhiwani	Received	Complying
73	Mankawas	Jai Shree Ram Stone Crusher Village Manakawas District Bhiwani	Received	Complying
74	Jhojhu Kalan	Jai Shree Shyam Stone Crusher Vill-Jhojhu Kalan, Distt Bhiwani	Received	Complying
75	Kalali	Jai Shree Shyam Stone Crusher, Village Kalai, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
76	Pichopa Kalan	Jai Shree Shyam Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	Received	Complying
77	Kheri Batter	Jai Shree Shyam Stone Crusher. Village Kheri Batter, Tehsil Charkhi Dadri,, Bhiwani	Received	Complying
78	Kheri Batter	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
79	Jhojhu Kalan	Jhojhu Stone Crusher, Village Jhojhu Kalan, Bhiwani	Received	Complying
80	Kaliyana	K V R Minerals Pvt Ltd Unit 2 Vill Kaliyana Tehsil & Distt Charkhi Dadri	Received	Complying
81	Kaliyana	K V R Minerals Pvt. Ltd., Village Kaliyana, Charkh Idadri	Received	Complying

82	Pichopa Kalan	K.M.P Stone Crusher, Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	Received	Complying
83	Birhi kalan	Kanhaiya Stone Crusher Vill-Birhi Kalan, Distt Bhiwani BHIWANI	Received	Complying
84	Mankawas	kanshi Ram Stone Crusher, Village Mankawas, Bhiwani	Received	Complying
85	Asawari	Karan Stone Crusher, Village Asawari, Bhiwani	Received	Complying
86	Pichopa Kalan	Khatu Shyam Stone Crusher, Village Pichopa Kala Tehsil Ch Dadri	Received	Complying
87	Kheri Batter	Krishana Stone Crusher and Supplier Village Kheri Battar Tehsil Ch Dadri, Distt Bhiwani	Received	Complying
88	Pichopa Kalan	Krishna Stone Crusher, Vill. Pichopa Kalan, Charkhi Dadri, Bhiwani	Received	Complying
89	Kheri Batter	Krishna Stone Crusher-1, Vill. Kheri Battar, Bhiwani	Received	Complying
90	Kheri Batter	Krishna Stone Crusher-II, Vill. Kheri Battar, Bhiwani	Received	Complying
91	Mankawas	Laxmi Stone Crusher, Vill. Mankawas, Bhiwani	Received	Complying
92	Asawari	Luxmi Stone Crusher, Asawari, Bhiwani	Received	Complying
93	Kaliyana	Luxmi Stone Crusher, Vill. Kaliyana, Ch. Dadri Bhiwani	Received	Complying
94	Mankawas	Maa Pitambara Mines And Cruhsers LLP, Vill Mankawas, Tehsil & Distt Charkhi Dadri	Received	Complying
95	Kaliyana	Maa Stone Crusher, Kaliyana, Charkhi Dadri	Received	Complying
96	Mankawas	Maha Laxmi Stone Mills, Vill Mankawas, Tehsil & Distt Charkhi Dadri	Received	Complying
97	Pichopa Kalan	Mahadev grit udyog PICHOPA KALAN CHARKHI DADRI	Received	Complying
98	Birhi kalan	Mahadev Stone Crusher, Birhi Kalan, Charkhi Dadri	Received	Complying
99	Kheri Batter	Mahadev stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
100	Birhi kalan	Mahaluxmi Stone Crusher Village Birhi Kala District Bhiwani	Received	Complying
101	Pichopa Kalan	Mahashay Stone Crusher, Village Pichopa Kalan, Dadri	Received	Complying
102	Kheri Batter	Maman Stone Crusher, VPO Kheri Battar, Bhiwani	Received	Complying
103	Kheri Batter	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	Received	Complying
104	Mankawas	Maruti Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani (New Name Maruti SC. Pandwan)	Received	Complying
105	Birhi kalan	Mayur Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	Received	Complying
106	Pichopa Kalan	MDN Stone Crusher Vill- Pichopa Kalan, Tehsil & Distt Charkhi Dadri	Received	Complying
107	Kaliyana	Millan Stone Cusher, Village Kaliyana, Charkhi Dadri	Received	Complying
108	Jhojhu Kalan	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna, Bhiwani	Received	Complying
109	Mankawas	NECC Mines & Mineral, Village Manakawas, Tehsil Charkhi Dadri, Bhiwani	Received	Complying

110	Pandwan	NECC Mining Corporation Unit 2, Village Pandwan Charkhi Dadri	Received	Complying
111	Pandwan	NECC Mining Corporation, Village Pandwan, Charkhi Dadri	Received	Complying
112	Pandwan	NECC Roadways, Village Pandwan, Dadri	Received	Complying
113	Jhojhu Kalan	Neel Kanth Stone Crusher Mill, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
114	Pichopa Kalan	Neelam Stone Crusher Vill Pichopa Kalan Teshil & Distt Charkhi Dadri	Received	Complying
115	Kheri Batter	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	Received	Complying
116	Birhi kalan	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
117	Pichopa Kalan	New Avtar Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	Received	Complying
118	Kaliyana	New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri, Bhiwani	Received	Complying
119	Pichopa Kalan	New Bharat Stone Crushing Company, VPO PICHOPA KALAN TEHSIL AND DISTRICT CHARKHI DADRI	Received	Complying
120	Kheri Batter	New Jai Shree Bala ji Stone Crusher, Village Kheri Battar, Bhiwani	Received	Complying
121	Birhi kalan	New Rapid stone crusher Old name Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
122	Jhojhu Kalan	Om Shiv Stone Crusher, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
123	Kaliyana	Om Shivam Stone Crusher, Kaliyana, Dadri	Received	Complying
124	Asawari	Om Shivam Stone Crusher, Village Asawari, Bhiwani	Received	Complying
125	Kheri Batter	Om Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	Received	Complying
126	Mankawas	Om Stone Crusher, Mankawas, Charkhi Dadri, Bhiwani	Received	Complying
127	Pichopa Kalan	Omkara Mines and Crushers, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
128	Atela Kalan	Pal stone Crusher Vill. Atela Kalan Bhiwani	Received	Complying
129	Mankawas	Panchmukhi Stone Crusher, Village Mankawas, Bhiwani	Received	Complying
130	Kaliyana	Pardhan Stone Crusher Village Kaliyana-I, Charkhi Dadri	Received	Complying
131	Pichopa Kalan	Pardhan Stone Crusher Village Pichopa Kala Tehsil Ch Dadri BHIWANI	Received	Complying
132	Kheri Batter	Partap Stone Crusher, Vill. Kheri Battar, Bhiwani( Old Name baba pir stone crushing co. )	Received	Complying
133	Asawari	Peer Baba Stone Crusher, Village Asawari, Bhiwani	Received	Complying
134	Kaliyana	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
135	Asawari	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	Received	Complying
136	Asawari	Pritam Stone Crusher, Asawari, charkhi Dadri	Received	Complying

137	Kheri Batter	PRITHVI STONE CRUSHER, Kheri Batter, Charkhi Dadri	Received	Complying
138	Birhi kalan	Purpal Stone Crusher, Village Birhi Kala, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
139	Pichopa Kalan	QEM PROCESSING PVT LTD PICHOPA KALAN	Received	Complying
140	Kheri Batter	QEM PROCESSING PVT LTD STONE CRUSHER at VILLAGE KHERI BATTAR CHARKHI DADRI DISTRICT BHIWANI HARYANA BHIWANI	Received	Complying
141	Kaliyana	R.B.S Stone Crusher Village Kaliyana, Tehsil Ch. Dadri, Bhiwani	Received	Complying
142	Pichopa Kalan	Rajesh Stone Crusher, Pichopa Kalan, Charkhi Dadri	Received	Complying
143	Pichopa Kalan	Rakesh Malik Stone Cruhses Vill-Pichopa Kalan, Distt Bhiwani	Received	Complying
144	Kaliyana	Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Bhiwani	Received	Complying
145	Jhojhu Kalan	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Received	Complying
146	Birhi kalan	Sangwan Stone Crusher, Vilalge Birhi Kalan, Charkhi Dadri	Received	Complying
147	Kheri Batter	Sarvotam Group, Village Kheri Batter, Charkhi Dadri	Received	Complying
148	Pichopa Kalan	Satyavir Stone Crusher, Village Pichopa Kalan, Charkhi Dadri, Bhiwani	Received	Complying
149	Kheri Batter	Shakti Stone Crusher, Village Kheri Battar, Charkhi Dadri	Received	Complying
150	Atela Kalan	Sheoran Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	Received	Complying
151	Kheri Batter	Shiv Durga Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
152	kaliyana	Shiv Ganga Stone Crusher, Kaliyana, Charkhi dadri	Received	Complying
153	Birhi kalan	Shiv Shakti Grit Udyog, Village Birhi Kala, Bhiwani	Received	Complying
154	Pichopa Kalan	Shiv Shakti Stone Crusher Village Pichopa Kalan, Charkhi Dadri	Received	Complying
155	Pichopa Kalan	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	Received	Complying
156	Birhi kalan	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Received	Complying
157	Mankawas	Shiv Shanti Stone Cruhses, Village Mankawas, Charkhi Dadri, Bhiwani	Received	Complying
158	Atela Kalan	Shiv Stone Crusher, Vill. Atela Kalan, Bhiwani	Received	Complying
159	Asawari	Shiv Stone Crusher, Village Asawari, Bhiwani	Received	Complying
160	Jhojhu Kalan	Shiv Stone Crusher, Village Jhojhu Kalan, Ch. Dadri	Received	Complying
161	Pichopa Kalan	Shiv Stone Crushing co., Village Pichopa kalan, Charkhi Dadri,	Received	Complying
162	Birhi kalan	Shiva Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
163	Mankawas	Shivalik Stone Crusher, Village Mankawas, Charkhi Dadri, Bhiwani	Received	Complying
164	Kheri Batter	Shivalya Construction Pvt Ltd Co., Village Kheri Battar, Bhiwani	Received	Complying

165	Mankawas	Shivalya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
166	Pichopa Kalan	Shivji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
167	Mankawas	Shree Balajee Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
168	Kaliyana	Shree Balaji Stone Crusher, Village Kaliyana, Ch. Dadri	Received	Complying
169	Pichopa Kalan	Shree Ganesh Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Received	Complying
170	Ramalwas	Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri	Received	Complying
171	Pichopa Kalan	Shree Laxmi Stone Crusher, Pichopa Kalan, Ch. Dadri.	Received	Complying
172	Kheri Batter	Shree Luxmi Stone Crusher, Kheri Battar, Bhiwani	Received	Complying
173	Kheri Batter	Shree Maha Luxmi Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
174	Pichopa Kalan	shree mahadev stone crusher pichopa kalan	Received	Complying
175	Kheri Batter	Shree Nanak Stone Crusher, VPO Kheri Battar, Bhiwani	Received	Complying
176	Birhi kalan	Shree Radhe Stone Crusher, Birhi Kalan, Charkhi Dadri	Received	Complying
177	Mankawas	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	Received	Complying
178	Kheri Batter	Shree Satyam Stone Crusher, Kheri Battar, Bhiwani	Received	Complying
179	Ramalwas	Shree Shyam Grit Udyog Vill-Ramalwas, Tehsil & Distt Charkhi Dadri	Received	Complying
180	Jhojhu Kalan	Shree Shyam Stone Crusher Village Jhojhu Kalan, Charkhi Dadri, Bhiwani	Received	Complying
181	Pichopa Kalan	Shri Dada Devi Nath Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Received	Complying
182	Kheri Batter	Shri Giriraj Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Complying
183	Pichopa Kalan	Shri Laxmi Ji Stone Crusher, Pichopa Kalan, Charkhi Dadri	Received	Complying
184	Jhojhu Kalan	Shri Ram Stone Crusher, Village Jhoju Kalan, Charkhi Dadri, Bhiwani	Received	Complying
185	Birhi kalan	Shri Rattan Grit Udyog Village Birhi Kala District Bhiwani	Received	Complying
186	Kaliyana	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	Received	Complying
187	Pichopa Kalan	Shyam Grit Udyog Village Pichopa Kalan Tehsil Charkhi Dadri, Bhiwani	Received	Complying
188	Jhojhu Kalan	Shyam King Stone Crusher Village Jhoju Kala Tehsil Ch Dadri BHIWANI	Received	Complying
189	Pichopa Kalan	Shyam Stones Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	Received	Complying
190	Kheri Batter	Sita Nath Stone Crusher, Village Kheri Battar, Bhiwani	Received	Complying
191	Kheri Batter	Siwach Stone Cruhser, Vill. Kheri battar, Bhiwani	Received	Complying
192	Pichopa Kalan	Sohna Aggregate Solutions (18CRD63956) Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	Received	Complying

193	Ramalwas	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	Received	Complying
194	Pichopa Kalan	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Received	Complying
195	Mankawas	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	Received	Complying
196	Pichopa Kalan	Surya Stone Crusher Vill- Pichopa Kalan, Distt Charkhi Dadri	Received	Complying
197	Birhi kalan	Swastik Stone Crusher, Village Birhi Kalan, Charkhi Dadri	Received	Complying
198	Pichopa Kalan	Swastik Stone Crusher, Village Pichopa Kala Tehsil Ch Dadri	Received	Complying
199	Mankawas	Thadeshri Stone Crusher Vill-Mankawas, Distt Bhiwani	Received	Complying
200	Jhojhu Kalan	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	Received	Complying
201	Asawari	Uma Stone Crusher, Village Asawari, Bhiwani	Received	Complying
202	Kheri Batter	United Stone Crusher, Village Kheri Battar, Bhiwani	Received	Complying
203	Birhi kalan	V K Stone Crushing Co Vill-Birhi Kalan Distt Dadri	Received	Complying
204	Kheri Batter	Venus Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri	Received	Complying
205	Pichopa Kalan	Vijay Stone Crusher, Village Pichopa kalan, Charkhi Dadri,	Received	Complying
206	Mankawas	Vikas Stone Crusher, Mankawas, Ch. Dadri	Received	Complying
207	Kaliyana	Zamidar Stone Crusher Village Kaliyana, Dadri	Received	Complying
208	Atela Kalan	Ajanta Stone Crusher, Vill. Atela Kalan, Dadri	Received	Siting parameter not complying
209	Kalali	Baljit Stone Crusher Vill-Kalali, Distt Charkhi Dadri	Received	Siting parameter not complying
210	Kheri Batter	Choudhary Stone Crusher, Village Kheri Batter, Bhiwani	Received	Siting parameter not complying
211	Kheri Batter	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	Received	Siting parameter not complying
212	Kheri Batter	Dada Dhola Stone Crusher, Village Kheri Batter, Bhiwani	Received	Siting parameter not complying
213	Kheri Batter	Dada Ram Prasad Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Siting parameter not complying
214	Kheri Batter	Dev Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Received	Siting parameter not complying
215	Kheri Batter	Gohana Stone Crusher, Village Kheri Batter, Charkhi Dadri	Received	Siting parameter not complying
216	Kalali	JAI MATA DI STONE CRUSHER village Kalali, tehsil Charkhi dadri BHIWANI	Received	Siting parameter not complying
217	Kheri Batter	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	Received	Siting parameter not complying
218	Pandwan	Jyoti Stone Crushers Village Pandwan Tehsil Ch Dadri	Received	Siting parameter not complying
219	Kheri Batter	Nandu Stone Crusher, VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	Received	Siting parameter not complying
220	Kheri Batter	Parvat Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Received	Siting parameter not complying
221	Kheri Batter	Raj Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Siting parameter not complying

222	Kheri Batter	Rajbir Stone Crusher VPO Kheri Battar, Bhiwani	Received	Siting parameter not complying
223	Kalali	Sadbhawna Stone Crusher, Village Kalali, Ch. Dadri	Received	Siting parameter not complying
224	Kheri Batter	Salasar Stone Crusher Vill-Kheri Battar, Distt Bhiwani	Received	Siting parameter not complying
225	Kheri Batter	Sanskar Stone Crusher, Kheri Battar, Bhiwani	Received	Siting parameter not complying
226	Kheri Batter	Shanti Mobile Stone Crusher, VPO Kheri Battar, Bhiwani	Received	Siting parameter not complying
227	Kheri Batter	Sheranwali Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Siting parameter not complying
228	Kheri Batter	Shiv Bhole Shankar Stone Crusher Village Kheri Battar, Bhiwani BHIWANI	Received	Siting parameter not complying
229	Kalali	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	Received	Siting parameter not complying
230	Asawari	Shiv Bhole Stone Crusher Vill-Asawari, Distt Bhiwani	Received	Siting parameter not complying
231	Kheri Batter	Shiv Gorakh Stone Crusher, Vill Kheri Battar, Bhiwani	Received	Siting parameter not complying
232	Kheri Batter	SHIV SHAKTI STONE CRUSHER, Village Kheri Battar Tehsil Ch Dadri	Received	Siting parameter not complying
233	Kheri Batter	Shree Dada Dohla Stone Crusher Vill Kheri Battar, Distt Charkhi Dadri	Received	Siting parameter not complying
234	Kheri Batter	Shree Ram Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri,	Received	Siting parameter not complying
235	Kheri Batter	Shri Hari Stone Crusher, Village Kheri Batter, Bhiwani	Received	Siting parameter not complying
236	Kheri Batter	Shri Sai Baba Stone Crusher, Vill. Kheri Batter, Bhiwani	Received	Siting parameter not complying
237	Kheri Batter	Shri Shivam Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	Received	Siting parameter not complying
238	Kheri Batter	Silver Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani (Old name Jai Shiv SC)	Received	Siting parameter not complying
239	Kheri Batter	Subham Stone Crusher, Vill. Kheri Battar, Bhiwani	Received	Siting parameter not complying
240	Kheri Batter	Suryawansni Stone Crusher, Village Kheri Batter, Bhiwani	Received	Siting parameter not complying
241	Kheri Batter	Vishal Stone Crusher, Village Kheri Batter, Charkhi Dadri, Bhiwani	Received	Siting parameter not complying

List of 89 Stone Crushers Pending.

Annexure-A			
S. No	Village	Name & Address of the unit	Report received from Tehsidlar or not
1	Kaliyana	Alpha Stone Crusher Vill-Kaliyana, Teshil & Distt Charkhi Dadri	Report not received
2	Kheri Batter	Anjani Stone Crusher, VPO Kheri Battar, Bhiwani	Report not received
3	Kheri Batter	Aravali Hills Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
4	Asawari	Asawari Stone Crushing Co., Vill-Asawari Tehsil & Distt Charkhi Dadri	Report not received
5	Mankawas	Baba Hanuman Stone Crusher, Village Mankawas, Bhiwani	Report not received
6	Kaliyana	Baba Shyam Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Report not received
7	Kaliyana	Baba Stone Crusher-1, Village Kaliyana, Bhiwani	Report not received
8	Jhojhu Kalan	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	Report not received
9	Kheri Batter	Bijender Singh Quarry Contractor Stone Crusher Village Kheri Battar Bhiwani	Report not received
10	Kheri Batter	Bijender Singh Stone Crusher, Kheri Battar, Bhiwani	Report not received
11	Kheri Batter	Caps Tradeling Pvt. Ltd., Kheri Batter, Charkhi Dadri	Report not received
12	Asawari	Chander Bhan Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Report not received
13	tiwala	Dalawas Stone Crusher, Vill Tiwala, Tehsil & Distt Charkhi Dadri	Report not received
14	Kaliyana	Darshana Stone Crusher, Vill. Kaliyana, Tehsil CH. Dadri, Bhiwani	Report not received
15	Kheri Batter	DCC Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	Report not received
16	Jhojhu Kalan	Dev Dahiya Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	Report not received
17	Pichopa Kalan	Dev Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
18	Asawari	Dosti Stone Crusher, Village Asawari, Bhiwani	Report not received
19	Pandwan	Goyat Stone Crusher, Village Pandwan Charkhi Dadri	Report not received
20	Kheri Batter	Hanuman Stone Crusher, Vill Kheri Battar, Bhiwani	Report not received
21	Kheri Batter	Hari Dass Grit udyog, Village Kheri Battar, Bhiwani	Report not received
22	Asawari	Hari Dass Stone Crusher Vill. Asawari Bhiwani	Report not received
23.	Tiwala	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	Report not received
24	Jhojhu Kalan	Himalya Stone Crusher Village Jhojhu Kalan, Distt Bhiwani	Report not received
25	Kheri Batter	Himalya Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
26	Birhi kalan	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Report not received
27	Kheri Batter	Jai Baba Sita Nath Stone Crusher, Vill. Kheri Battar, Bhiwani	Report not received
28	Pichopa Kalan	Jai Baba Thakur Dass Stone Crusher Village Pichopa Kala Tehsil Charkhi Dadri Bhiwani	Report not received
29	Pichopa Kalan	Jai Balaji Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	Report not received

30	Kheri Batter	Jai Hanuman Stone Crusher, Village Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	Report not received
31	Mehra	Jai Parkash Associates Ltd., Village Mehra, Tehsil Charkhi Dadri, Bhiwani	Report not received
32	Mehra	Jai Parkash Associates Ltd., Village Mehra, Charkhi Dadri, Bhiwani	Report not received
33	Mehra	Jai Parkash Associates Ltd., Village Mehra, Charkhi Dadri, Bhiwani	Report not received
34	Mehra	Jai Parkash Associates Ltd., Village Mehra, Charkhi Dadri, Bhiwani	Report not received
35	Kheri Batter	JAI SHIV SHANKAR STONE CRUSHER VPO KHERI BATTAR BHIWANI	Report not received
36	Kheri Batter	KSC BUILDCON PVT LTD VILLAGE KHERI BATTAR, TEH. CH. DADRI DISTT. BHIWANI	Report not received
37	Jhojhu Kalan	Kumar Infra & Mining Projects, Village Jhoju Kalan, Teshil Charkhi dadri, Bhiwani	Report not received
38	Kheri Batter	Larsen and Toubro Limited, Vill Kheri Battar Tehsil & Distt Charkhi Dadri	Report not received
39	Tiwala	Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	Report not received
40	Kheri Batter	Laxmi Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
41	Kaliyana	LUCKY MINERALS U II KHASARA NO - 28/5/26/14/2/27, VILL - KALIYANA, TEH & DIST - CHARKHI DADR	Report not received
42	Kaliyana	Lucky Minerals Unit III 28/13 14 Vill: Kalyana, Tehsil : Charkhi Dadri, Dist. Bhiwani	Report not received
43	Kaliyana	Lucky Minerals Unit-I Khasra No. 28/3/2,4/2/2,7,8 Village : Kalyana Tehsil : Charkhi Dadri, Dist. Bhiwani	Report not received
44	Kaliyana	Maha Dev Stone Crusher Village Kaliyana Teh Dadri Bhiwani	Report not received
45	bilawal	Maha Luxmi Stone Cruhsrer, Village Bilawal, Bhiwnai	Report not received
46	Kheri Batter	Maha Singh Stone Crusher Village Kheri Battar Bhiwani BHIWANI	Report not received
47	Mankawas	Mahadev Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwnai	Report not received
48	Jhojhu Kalan	Mahadev Stone Crushing Co., Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
49	Pichopa Kalan	Mahaluxmi Mines and Stone Crusher VPO Pichopa Kala	Report not received
50	tikan khurd	Mahan Stone Crusher, Tikan Khurd, Tehsil Charkhi Dadri, Bhiwani	Report not received
51	Birhi kalan	N K Builders & Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Report not received
52	Kheri Batter	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	Report not received
53	Kheri Batter	Metro stone crusher Old name New Era Solutions Pvt. Ltd. Village Kheri Battar, Bhiwani	Report not received
54	Kheri Batter	New Sunrise Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
55	Kheri Batter	Nihal Stone Crusher, Village Khei Battar, Charkhi Dadri, Bhiwani	Report not received
56	Kheri Batter	OmPati Stone Crusher Co., VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	Report not received
57	Kheri Batter	Pokhar Stone Crusher, Vill. Kheri Battar, Bhiwani	Report not received
58	Ramalwas	Pokhar Stone Crusher, Vill. Ramalwas, CH. Dadri, Bhiwani	Report not received
59	Mehra	R. K. Carriers India Private Limited, Village Mehrda Tehsil Charkhi Dadri	Report not received

60	Birhi kalan	Rapid Stone Crusher Vill-Birhi Kalan,Distt Bhiwani BHIWANI	Report not received
61	Pandwan	Rattan Stone Crusher, Village Pandwan, Tehsil Charkhi dadri, Bhiwani	Report not received
62	Pichopa Kalan	Sajjan Singh Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
63	Kheri Batter	Sangwan Stone Crusher, Vill. Kheri Battar, Bhiwani	Report not received
64	Kheri Batter	Saraswati Stone Crusher, Vill Kheri Batter, Bhiwani	Report not received
65	Jhojhu Kalan	Shanker Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Report not received
66	Kheri Batter	Shanker Stone Crusher, Village Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	Report not received
67	Kaliyana	SHIV BHOLE STONE CRUSHING Co., Kaliyana, Ch. Dadri	Report not received
68	Kheri Batter	Shiv Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
69	Jhojhu Kalan	Shiva Stone Crushing Mills, Village Jhojhu Kalan, District Charkhi Dadri	Report not received
70	Kheri Batter	Shivam Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
71	Bilawal	Shree Balaji Stone Crusher, Village Bilawal , , Bhiwani	Report not received
72	Pichopa Kalan	Shree Balaji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
73	Jhojhu Kalan	Shree Balaji Stone Crushing Co. Village Jhojhu Kalan, Distt Bhiwnai	Report not received
74	Kheri Batter	Shree Ganesh Crusher Udyog, Village Kheri Battar, Ch. Dadri	Report not received
75	Asawari	Shree Ganesh Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Report not received
76	Kheri Batter	Shree Laxmi Stone Crusher, Kheri Battar, Bhiwani	Report not received
77	Kheri Batter	Shree Luxmi Stone Crushing Co., -II, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Report not received
78	Kheri Batter	Shree Shyam Stone Crusher Village Kheri Battar Bhiwani	Report not received
79	Pichopa Kalan	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	Report not received
80	Kheri Batter	Subh Ram Stone Crusher Village Kheri Battar, Bhiwani	Report not received
81	Pichopa Kalan	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	Report not received
82	Kheri Batter	Sunrise stone Crusher, Village Kheri Batter, Bhiwani	Report not received
83	tiwala	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	Report not received
84	Pichopa Kalan	Surender Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
85	Kheri Batter	Taj Stone Crusher, Vill. Kheri Battar, Bhiwani	Report not received
86	Jhojhu Kalan	Trimbakeshwar Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Report not received
87	Pichopa Kalan	Triupati Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Report not received
88	Asawari	Vijay Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Report not received
89	Jhojhu Kalan	Vishwakarma Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	Report not received

# 34 No Non Complying Units

SCHEDULE 1

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a

stone crusher M/s ATANTA STONE C Village ATELA/KALAN Tehsil

2 Distt. Bhiwani on land - CRUSHER 107 MEN  
CH. DADRI

i.e. Total land is \_\_\_\_\_ Kanal, \_\_\_\_\_ Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	1016 MT.
2	Distance from the nearest outer limit of major district roads and other roads	0.1	350 MT. R
3	Distance from the limits of National Capital Territory of Delhi	5.0	75 K.M
4	Distance from the limits of nearest Municipal Corporation	3.0	55 K.M
5	Distance from the nearest Town/City/ Municipal Limits	1.5	13 K.M
6	Distance from the nearest Village Phimi. In case if there is no phimi then the distance will be measured from village Lal Dora	1.0	636 MT.
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	एन सिविली ले इन्फोर्मेशन 1134 MT.
8	Distance from any strips forest/ plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	एन सिविली ले इन्फोर्मेशन
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	5 K.M
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	13.52 K.M
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	एन सिविली ले इन्फोर्मेशन
12	Minimum distance required from Educational institutions	0.5	534 MT.

श्रीमान सी. जे. डी. सिंग  
डी. ए. एस. बहाल  
चरखी दाद्री  
30/09/20

श्रीमान सी. जे. डी. सिंग  
यह CRUSHER मिस पर सब बंद पडा है

30/09/20  
चरखी दाद्री  
19/8/20

## निशानदेही रिपोर्ट

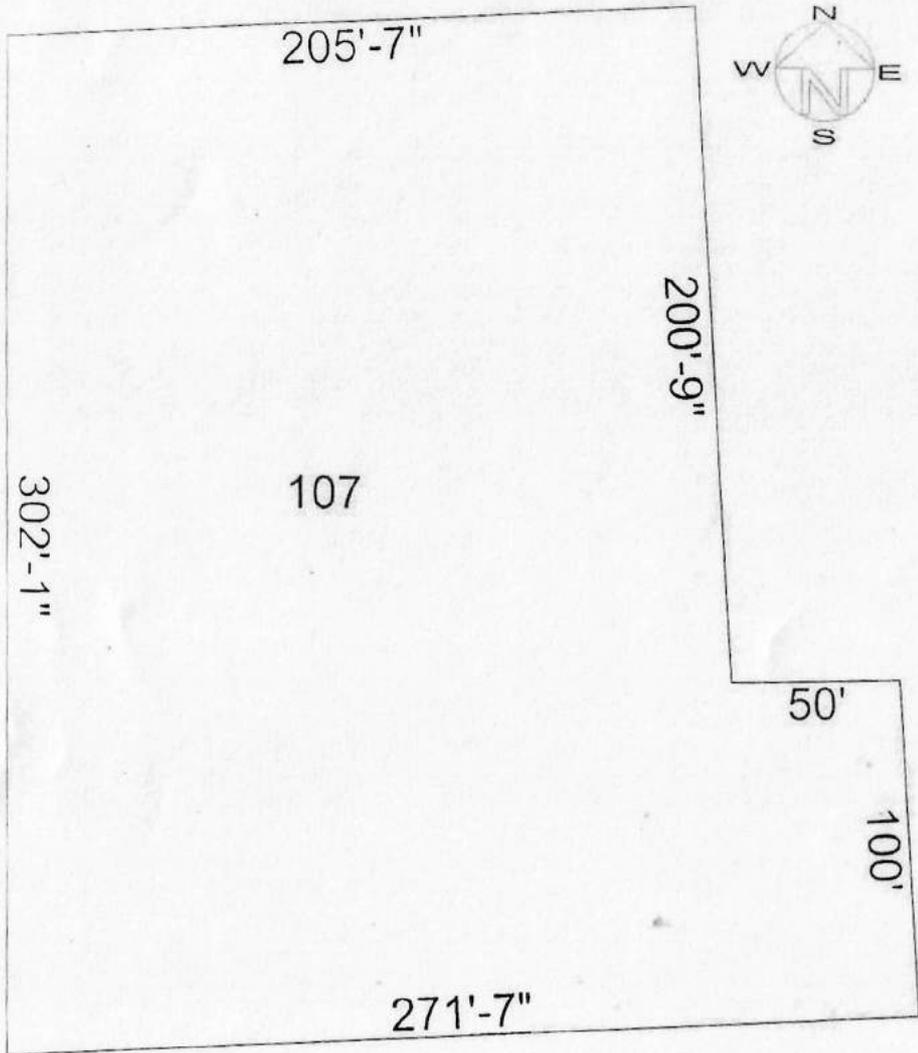
आज दिनांक 25/09/2020... को सहायक क्लेक्टर द्वितीय श्रेणी चरखी दादरी के आदेश की पालना में बाबत करने पैमाईश नम्बरान खसरा 107 वाक्या मौजा अटेला कलां बदरखास्त अजन्ता स्टोन केशर मौका पर गांव अटेला कलां पहुंचें। जिसकी सुचना बजरिए पटवारी हल्का फरीकेन को पहले ही दे दी गई थी। मौका पर पटवारी मय रिकार्ड साहित हाजिर मिला। सर्वप्रथम रिकार्ड माल का अवलोकन किया गया व हाजरिन से **D.G.P.S** मशीन द्वारा पैमाईश करने की अनुमति प्राप्त की गई तथा **D.G.P.S** मशीन की कार्य प्रणाली से सभी हाजरिन को अवगत कराया गया। उसके बाद मौके के नजदीकी सर्वे पत्थर तलाशे गए। मौका पर नम्बरान खसरा 99//1 व 79//25, 78//5 के कोनों पर सर्वे पत्थर मिले। जिनको **D.G.P.S** मशीन में फीड किया गया। इसके साथ पैमाईश करने वाली भूमि के नम्बर खसराजात को भी फीड किया गया। इसके बाद **D.G.P.S** मशीन से नम्बरान खसरा 107 की पैमाईश कर सभी कोनों पर निशानात लगवाए गए। आमदा हाजरियान ने निशानदेही को ठीक व दुरुस्त माना। इस प्रकार उपरोक्त अनुसार पैमाईश कर रिपोर्ट अगामी कार्यवाही हेतु प्रेशित है।

*[Handwritten signature]*  
25/09/2020

*[Handwritten signature]*  
हस्ताक्षर सर्वेयर

*[Handwritten signature]*

AJANTA STONE CRUSHER KH.  
 NO.107 VILL. ATELA KALAN, TEH.  
 & DISTT. CHARKHI DADRI



*[Handwritten signature]*

SR. NO	AJNTA STONE CRUSHER DISTANCE IN METERS	
1	STATE HIGHWAY	1016 METERS
2	FIRNI	636 METERS
3	CANNEL	1134 METERS
4	EDUCATIONAL INTSITUTE	534 METERS

*[Handwritten notes]*  
 31/10/2012

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Baljeet Stone Crusher, Village Kaloli, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

26  
16, 17

15 Kanal, 4 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	3.12 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	58.40 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	65.45 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	5.3.62 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	9.53 KM 610.78 M
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds	0.5	वन विभाग से सम्बन्धित है।
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से सम्बन्धित है।
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	3.73 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	9.62 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से सम्बन्धित है।
12	Minimum distance required from Educational institutions	0.5	1.5 KM

श्रीमान जी,  
द.व.प.स मंगलिका के परामर्श की राई  
विशेष कर के प्रमाणित किया  
12/11/2020

चरखी दादरी  
14/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Chowadhary Stone Crusher Village Khedi Bhatta, Tehsil Ch. Dadri, Distt. Bhiwani, on land Ch. Dadri

103  
19, 19, 22

14 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	838 MTR
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	वन विभाग से संबंधित है
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM
11	Distance from: National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	8 KM
12	Minimum distance required from Educational institutions	0.5	वन विभाग से संबंधित है
			1.8 KM

श्री राजेश जी  
D. W. P. S मशीन 10 हेक्टर की मात्र  
19, 19, 22 हेक्टर में फैला है  
19/1/2020

तहसीलदार  
चरखी दादरी  
19/1/2020

Site Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Classic Mobile Stone Crusher, Village Khedi Bhattar, Tehsil Ch. Dadri, Distt. Charkhi Dadri on land 18, 19, 20, i.e. Total land is 94 Kanal, 0 Marla.

Sr No	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-	Coordinates
1	Distance from the nearest National Highway & State Highway	1.0		
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM	
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM	
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM	
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM	
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM	
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads canals railway lines and bunds	0.5	वन विभाग से संबंधित है	
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है	
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM	
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है	
12	Minimum distance required from Educational institutions	0.5	1.8 KM	

श्री. राज जी, ब.प.ड. मशीन को पंजीकृत करके  
रिजिस्ट्रेशन के लिए विनियम  
 तहसीलदार  
 चरखी दादरी  
 19/7/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Dada Darda Stone Crusher Village Khedi Bhat Tehsil Ch. Dadri Distt. Bhiwani on land Ch. Dadri

117  
6915  
10 Kanal, 2 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lai Dora	1.0	7 KM 742 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM 8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

मौजिदादी, D. D. P. S. मौजिदादी के पास मौजिदादी की गांव  
रेवेन्यू के पास मौजिदादी की गांव  
12/11/2020

SW  
तहसीलदार  
चरखी दादरी  
19/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Dada Ram Prashad Stone Crusher Village Khedi Bhatta Tehsil Ch. Dadri Distt. Bhiwani on land Ch. Dadri

110 Kanal, 11 Marla, i.e. Total land is 49596

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 858 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM 8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

श्री माकड़जी

डिप्टी कमिश्नर चर्खी दादरी की जगह

विनियमन के अंतर्गत

12/11/2019

तहसीलदार

चर्खी दादरी

19/11/2019

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Dev Stone Crusher, Village Khedi Bhatta, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

107  
8, 13

16 Kanal, 320 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 822 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

श्री माकडा,  
D.P.S. मशीन के मालिक श्री (23)  
विपरीत से पैकाई सिंग  
12/1/2020

तहसिलदार  
चरखी दादरी  
15/1/2020

Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Grohana Stone Crusher Village Khedi Bhattar Tehsil Ch. Dadri, Distt. Bhiwani on land

103 108  
99 2, 9  
2 1

18 Kanal, 16 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 833 MTR
7	Distance from any land recorded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

श्री. अमरजी,  
 @.प.प.स. 22/7/14 C की जगह  
 विभागीय से प्रस्ताव किया  
 12/1/2020

तहसीलदार  
 चरखी दादरी  
 19/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Jai Mata Di Stone Crushers Village Kaloli Tehsil Ch. Dadri Distt. Bhiwani on land Ch. Dadri

7  
13, 14, 18  
8 Kanal, 5 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	3.35 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	156.04 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	65.12 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	53.92 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	9.73 KM 978.82 M
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से सम्बन्धित है।
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से सम्बन्धित है।
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	3.92 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	9.92 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से सम्बन्धित है।
12	Minimum distance required from Educational institutions	0.5	1.5 KM

श्री राज जी,  
D.O.P.S मंत्रालय (नियंत्रण) की गति  
12/1/2022

चरखी दादरी  
12/1/2022

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s

Khedi Bhatia

Tehsil

Ch. Dadri

Distt.

Bhiwani  
Ch. Dadri

Village

on land

109

20, 21

11 Kanal, 10 Marla.

, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 676 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals,, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM 8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

श्री. भा. जी.

अ. न. प. 3 अर्थात् 15 एकड़ों की मात्रा  
विभागीय लेख में प्रकाशित है।

12/10/2020

चरखी दादरी

19/10/2020

SCHEDULE 1

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s ज्योति स्टोन क्रशर Village पाम्बोली, Tehsil

Distt. Bhiwani on land 52/2, 3, 8

i.e. Total land is \_\_\_\_\_Kanal, \_\_\_\_\_Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	4 K.M
2	Distance from the nearest outer limit of major district roads and other roads	0.1	186 मीटर
3	Distance from the limits of National Capital Territory of Delhi	5.0	72 K.M
4	Distance from the limits of nearest Municipal Corporation	3.0	52 K.M
5	Distance from the nearest Town/City/ Municipal Limits	1.5	7 K.M
6	Distance from the nearest Village Phirmi. In case if there is no phirmi then the distance will be measured from village Lal Dora	1.0	766 मीटर
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	47 मीटर का समाविष्ट है 980 मीटर
8	Distance from any strips forest/ plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	47 मीटर का समाविष्ट है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	3 K.M
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	7.35 K.M
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	47 मीटर का समाविष्ट है
12	Minimum distance required from Educational Institutions	0.5	858 मीटर

तहसीलदार  
चरखी दादरी  
14/1/2020

5/10/2020

## निशानदेही रिपोर्ट

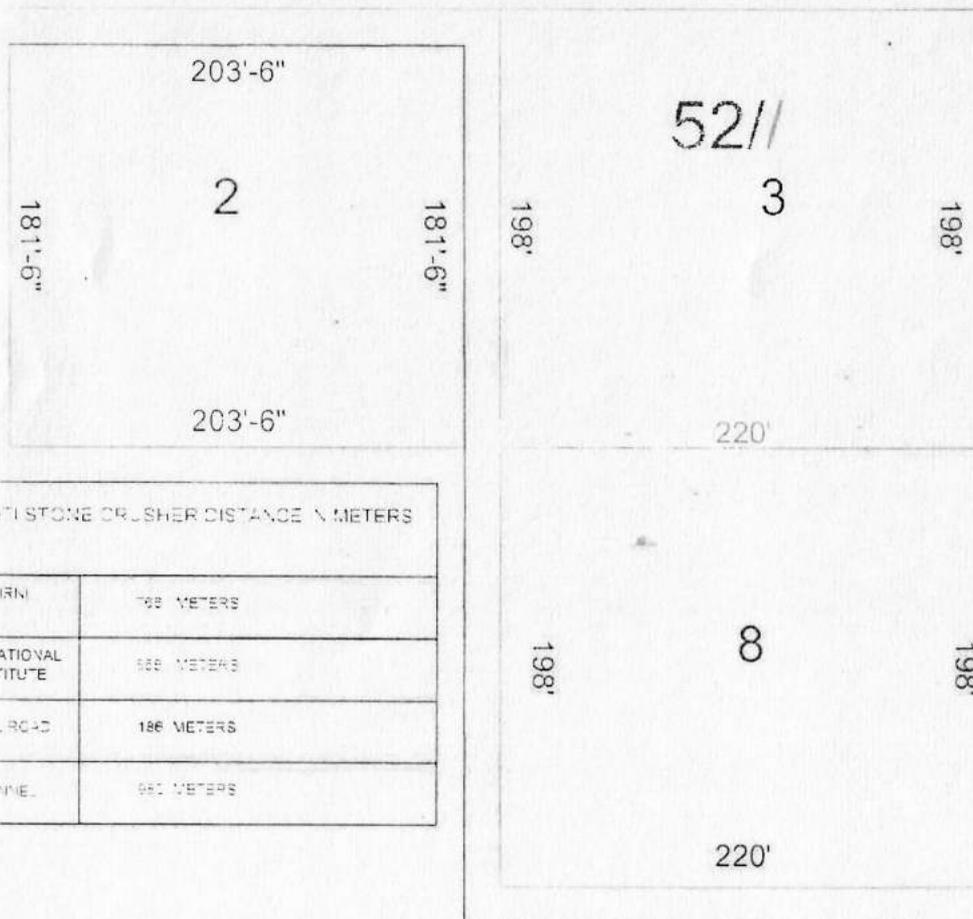
आज दिनांक ...०५/१०/२०२०... को सहायक क्लेक्टर द्वितीय श्रेणी चरखी दादरी के आदेश की पालना में बाबत करने पैमाईश नम्बरान खसरा 52//2,3,8 वाक्या मौजा पाण्डवान बदरखास्त ज्योति स्टोन केशर मौका पर गांव पाण्डवान पहुंचें। जिसकी सुचना बजरिए पटवारी हल्का फरीकेन को पहले ही दे दी गई थी। मौका पर पटवारी मय रिकार्ड साहित हाजिर मिला। सर्वप्रथम रिकार्ड माल का अवलोकन किया गया व हाजरिन से **D.G.P.S** मशीन द्वारा पैमाईश करने की अनुमति प्राप्त की गई तथा **D.G.P.S** मशीन की कार्य प्रणाली से सभी हाजरिन को अवगत कराया गया। उसके बाद मौके के नजदीकी सर्वे पत्थर तलाशे गए। मौका पर नम्बरान खसरा 48//1,42//5 व 34//1 के कोनों पर सर्वे पत्थर मिले। जिनको **D.G.P.S** मशीन में फीड किया गया। इसके साथ पैमाईश करने वाली भूमि के नम्बर खसराजात को भी फीड किया गया। इसके बाद **D.G.P.S** मशीन से नम्बरान खसरा 52//2,3,8 की पैमाईश कर सभी कोनों पर निशानात लगवाए गए। आमदा हाजरियान ने निशानदेही को ठीक व दुरुस्त माना। इस प्रकार उपरोक्त अनुसार पैमाईश कर रिपोर्ट अगामी कार्यवाही हेतु प्रेशित है।

  
हस्ताक्षर सर्वेयर

अवतर

  
मा 2 न 3 11 ह ल का  
०५/१०/२०२०

JYOTI STONE CRUSHER VILL. PANDWAN  
TEH. & DISTT. CHARKHI DADRI



Sr No	JYOTI STONE CRUSHER DISTANCE IN METERS	
1	WATER PIPING	700 METERS
2	EDUCATIONAL INSTITUTE	300 METERS
3	LOCAL ROAD	180 METERS
4	CANAL	900 METERS

*Handwritten signature*  
अमित शर्मा

*Handwritten signature*  
05/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Nandu Stone Crusher, Village Khedi Ballah, Tehsil Ch. Dadri, Distt. Bhiwani on land

117  
49 249 25

8 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से सम्बंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से सम्बंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से सम्बंधित है
12	Minimum distance required from Educational Institutions	0.5	1.7 KM

श्री मान जी, D.L.P.S मशीन 1 क्वार्टर की गरी

11/1/2020  
तहसीलदार  
-चरखी दादरी  
11/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s Passvat Stone Crusher, Village

Khedi Bhattar, Tehsil Ch. Dadri, Distt. Bhiwani on land

107 Ch. Dadri

2, 3

0 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 890 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM 8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

श्रीमान जी,

उ.न.प.स. मशीन के पंजाब से आने

दिनांक 14/10/2020

14/10/2020

तहसीलदार

चरखी दादरी

14/10/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Raj Stone Crusher, Village Khedi Balthar, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

102  
11/2, 19, 20, 21  
2

15 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	2.2KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7KM 853MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	2.3KM

भीमजी,  
2.11.2020 महीने के पंचमांगी की रात  
दिनांक 11/11/2020

14/11/2020  
तहसीलदार  
चरखी दादरी

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Rajbir Stone Crusher, Village Khedi Baltar, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

107  
16, 17, 18, 19, 20, 24, 25  
10 Kanal, 16 Marla. i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 911 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

सही मान की

P.N.P.S बहीन हूँ मैं जाइया की गइ

विभागीय लेना में प्रकाश

12/1/2020

तहसीलदार

चरखी दादरी

19/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Sadhbhawana Stone Crusher Village Kaboli Tehsil Ch. Dadri, Distt. Bhiwani, on land Ch. Dadri

23, 24 i.e. Total land is 13 Kanal, 7 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	3.43 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	68.72 M
4	Distance from the limits of nearest Municipal Corporation	3.0	64.86 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	53.79 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	9.67 KM 983 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है।
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है।
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	3.83 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	9.89 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है।
12	Minimum distance required from Educational institutions	0.5	1.7 KM

श्री राज जी, D.L.P.S अकादमी के पास स्थित है।  
 दिनांक 12/11/2020

तहसीलदार  
 चरखी दादरी  
 19/11/2020

SCHEDULE 1

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s य स एल ए Village भुसुन सागावर  
११ Tehsil दादरी Distt. भुसुन on land दादरी

117 119 117  
23 31 18 100 i.e. Total land is  
१८ Kanal, २ Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	6 K.M
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1.2 K.M
3	Distance from the limits of National Capital Territory of Delhi	5.0	70 K.M
4	Distance from the limits of nearest Municipal Corporation	3.0	52 K.M
5	Distance from the nearest Town/City/Municipal Limits	1.5	7 K.M
6	Distance from the nearest Village Phirmi. In case if there is no phirmi then the distance will be measured from village Lal Dora	1.0	४९० M.T.M
7	Distance from any land recorded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	एन विभाग से सत्यापित २
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	एन विभाग से सत्यापित ३
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 K.M
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	४ K.M
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	एन विभाग से सत्यापित
12	Minimum distance required from Educational institutions	0.5	1.7 K.M

श्री जगदीश,  
 D. P. S. मशीन के पंजीयन की प्रतीति  
 दिनांक १०/०५/२०१६ ई. श्री  
 १३/११/२०१६



Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s Sanskari Stone Crusher, Village

Khedi Bhattar, Tehsil Ch. Dadri, Distt. Bhiwani on land

119 Ch. Dadri

3, 4

8 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 883 MTR
7	Distance from any land recorded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

श्री राज जी, D.P.S चर्की तहसील की 2/3/2022  
 12/1/2022

तहसीलदार  
 चर्की दादरी  
 15/1/2022

Field Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shanti Mobile Stone Crusher, Village Khedi Balthar, Tehsil Ch. Dadri, Distt. Charkhi Dadri on land 104

, i.e. Total lands 10 Kanal, 0 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-	Coordinates
	Distance from the nearest National Highway & State Highway	1.0		
	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM	
	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM	
	Distance from the limits of nearest Municipal Corporation	3.0	70 KM	
	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM	
	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM	
	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads canals railway lines and bunds	0.5	वन विभाग से संबंधित है	
	Distance from any strips forest/plantation along roads, canals railway lines and bunds etc recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है	
	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM	
	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM	
	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है	
	Minimum distance required from Educational institutions	0.5	1.8 KM	

श्री मन्त जी, D.N.P.S मशीन के प्रस्ताव को मंजूरी देना के लिए प्रमाणित किया जाता है।  
 दिनांक 19/11/2020

तहसीलदार  
 चरखी दादरी  
 19/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shera Wali Stone Crushers Village Khedi Bhatar Tehsil Ch. Dadri Distt. Bhiwani on land Ch. Dadri

104  
6  
8 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 868 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

की जांच की गई है।  
शेरा वाली स्टोन क्रशर्स  
चरखी दादरी  
12/11/2020

तहसीलदार  
चरखी दादरी  
19/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shiv Bhole Shankar Stone Crusher Village Khedi Battar Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

79  
11, 20, 21

16 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	2.2 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 942 M.T.R.
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से सम्बंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से सम्बंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से सम्बंधित है
12	Minimum distance required from Educational institutions	0.5	2.3 KM

श्रीमान जी, D.C.P.S कार्यालय में प्रमाणित की जाती है

18/1/2020

तहसीलदार  
चरखी दादरी  
19/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shiv Bhole Stone Crusher Village Kadoli, Tehsil Ch. Dadri Distt. Bhiwani on land Ch. Dadri  
9  
11, 20

8 Kanal, 19 Marla. i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	3.32 KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	164.24 M
3	Distance from the limits of National Capital Territory of Delhi	5.0	64.86 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	53.79 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	9.67 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	917.70 M
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संतुष्ट है।
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संतुष्ट है।
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	3.52 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	1.0 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संतुष्ट है।
12	Minimum distance required from Educational institutions	0.5	1.9 KM

सही जानकारी

0.5 P.S. मंडली के पास से की गई

विषय के पास में पास से

12/11/2020

सहायक

चरखी दादरी  
 14/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shiv Bhole Stone Crushers Village Acowari, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

31  
69 15  
1

, i.e. Total land is 12 Kanal, 0 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	9.4 KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1030.08 M
3	Distance from the limits of National Capital Territory of Delhi	5.0	70.95 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	55.92 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	11.638 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	640.63 M
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	7.01 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	11.938 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	779.63 M.

श्री राज जी,

D.P.S कार्यालय में प्रमाणित की गई है  
19/4/2020

चरखी दादरी  
19/4/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s

Shiv Gorakh Stone Crusher Village

Khedi Bhatra

Tehsil

Ch. Dadri

Distt.

Bhiwani  
Ch. Dadri

on land

102  
21, 22  
3

9 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	2.2 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 814 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	2.3 KM

श्री. नरेश जी  
D.N.P.S कार्यालय चर्खी दादरी की जगह  
सहित फोटो के साथ सत्यापित किया गया  
12/11/2020

तहसीलदार  
चर्खी दादरी  
14/11/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s Shiv Shakti Stone Crusher Village

Khedi Botton, Tehsil Ch. Dadri, Distt. Bhiwani on land

107 Ch. Dadri

5 9 6 7 14 15  
2 1 2 1

20 Kanal, 10 Marla. i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	861 MTR
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	वन विभाग से संबंधित है
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	8 KM
12	Minimum distance required from Educational institutions	0.5	वन विभाग से संबंधित है
			1.8 KM

श्री कान जी,  
 2. 10 P-5 काबरी 1/5 कनाडा श्री गज  
 1/2 1/2 1/2 1/2 1/2  
 12/7/2020

तहसीलदार  
 चरखी दादरी  
 14/7/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shri Dada Dohla Stone Crushers Village

Khadi Batta Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

117  
596

12 Kanal, 0 Marla. i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 807 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

श्री राजू जी,  
D.P.S. मशीन के प्रस्ताव की कार्य  
विषय में कृपया प्रकाश पत्र  
12/7/2020

तहसिलदार  
चरखी दादरी  
19/7/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shree Ram Stone Crusher Village

Khedi Batta Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

118  
19

, i.e. Total land is 9 Kanal, 4 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	6 KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1.5 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	70 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	50 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	7 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	628 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

समीक्षा की, D. N. P. S. गाँव में 4 एकड़ों की जमीन पर  
विद्यमान है प्रस्तावित स्थिति  
14/12/2020

तहसीलदार  
चरखी दादरी  
14/12/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment

of a stone crusher M/s Shree Hari Stone Crushers Village

Khedi Bahar

Tehsil

Ch. Dadri

Distt.

Bhiwani  
Ch. Dadri

on land

117

169 989 25

12 Kanal, 0 Marla, i.e. Total land is

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 697 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM 8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

की जांच की, 0.5 मीटर से कम दूरी की नहीं है।  
विभागीय अधिकारी के पास प्रमाणित है।  
15/1/2020

5/11  
तहसीलदार  
चरखी दादरी  
15/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shri Sai Baba Stone Crusher Village Khedi Balthar, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri

117  
17924

, i.e. Total land is 10 Kanal, 0 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	6 KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1.5 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	70 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	50 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	7 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	813 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7 KM

कार्यवाही, ए. ए. पी. ए. कार्यालय च. डदरी की ओर  
19/12/2020

चरखी दादरी  
14/12/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shri Shivam Stone Crusher Village Khedi Bathan, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri  
117  
7, 14

, i.e. Total land is 10 Kanal, 5 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	6 KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1.5 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	70 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	50 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	7 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	813 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है।
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है।
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है।
12	Minimum distance required from Educational institutions	0.5	1.7 KM

श्री शिवम,  
 D. No. P. 3 नगरपालिका भवन, श्री गुरु  
 गुरुदेव जी का ल. 9  
 12/1/2020

SW  
 तहसीलदार  
 चरखी दादरी  
 14/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Silver Stone Crusher, Village Khedi Bhatar, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri  
108  
19, 22, 23

, i.e. Total land is 20 Kanal, 0 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM 515 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5 KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.8 KM

श्री. जगजी, D.P.P-3 मशीन के प्रकार का श्री. जगजी  
 श्री. जगजी के प्रकार का श्री. जगजी  
 12/1/2022

तहसीलदार  
 चरखी दादरी  
 14/1/2022

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Shubham Stone Crusher Village Khedi Bhattar, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri  
109  
18.19

, i.e. Total land is 13 Kanal, 10 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.5KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7KM
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	605 MTR
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	वन विभाग से संबंधित है
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	8KM
12	Minimum distance required from Educational institutions	0.5	वन विभाग से संबंधित है
			1.7KM

श्री. जगदीश, डी. पी. ए. डी. मशीन है 4 मीटर की मशीन  
 रिपोर्ट के साथ है

12/1/2020

तहसीलदार  
 चरखी दादरी

19/1/2020

Siting Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Suryawarshi Stone Crusher Village Khedi Bhatta, Tehsil Ch. Dadri, Distt. Bhiwani on land

110 , 117  
24, 24 , 4  
1 , 2

\_\_\_\_\_ , i.e. Total land is 15 Kanal, 4 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	6KM
2	Distance from the nearest outer limit of major district roads and other roads	0.1	1.5KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	70KM
4	Distance from the limits of nearest Municipal Corporation	3.0	50KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	7KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	847 MTR
7	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	वन विभाग से संबंधित है
8	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	2.5KM
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	8KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	वन विभाग से संबंधित है
12	Minimum distance required from Educational institutions	0.5	1.7KM

14/1/2020  
12/1/2020

तहसीलदार  
चरखी दादरी  
19/1/2020

Site Verification Report of Tehsildar, Bhiwani/ Charkhi Dadri regarding establishment of a stone crusher M/s Vishal Stone Crusher, Village Khedi Battran, Tehsil Ch. Dadri, Distt. Bhiwani on land Ch. Dadri  
107  
11/12

\_\_\_\_\_ , i.e. Total land is 20 Kanal, 0 Marla.

Sr. No.	Description	Required distance in K.m. (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)	Actual distance as per revenue record (measured as the crow flies from the nearest boundary of the land to the periphery of the feature concerned)-
1	Distance from the nearest National Highway & State Highway	1.0	
2	Distance from the nearest outer limit of major district roads and other roads	0.1	6 KM
3	Distance from the limits of National Capital Territory of Delhi	5.0	1.6 KM
4	Distance from the limits of nearest Municipal Corporation	3.0	70 KM
5	Distance from the nearest Town/City/Municipal Limits	1.5	50 KM
6	Distance from the nearest Village Phirni. In case if there is no phirni then the distance will be measured from village Lal Dora	1.0	7 KM
	Distance from any land recoded as forest in Government record (Revenue or forest Department) except strips forest/plantation along roads, canals, railway lines and bunds.	0.5	946 MTR
	Distance from any strips forest/plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	0.1	वन विभाग से संबंधित है
9	Distance from approval water supply scheme open to sky of 20 KL capacity	1.5	वन विभाग से संबंधित है
10	Distance from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0	2.5 KM
11	Distance from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0	8 KM
12	Minimum distance required from Educational institutions	0.5	वन विभाग से संबंधित है
			1.8 KM

की जांच की

2.11.12 मशीन के पंजीकरण की जांच

29/11/12

11/12/2012

चरखी दादरी

19/12/2012



# FOREST DEPARTMENT GOVT. OF HARYANA

**O/o Divisional Forest Officer Charkhi Dadri**

Rohtak Road, Near P.W.D. Rest House, Ch. Dadri, E-mail:-dfodadri@gmail.com

Endst. No. 1551

Dt. 06-01-2021

To,

Nodal Officer  
Seven Member Committee,  
O.A. No. 607/2018

Subject. O.A. No. 607/2018 in the matter of Vinod Kumar Jangra Vs. State of Haryana & Ors-reg.

In reference to the above subject matter the report of Divisional Forest Officer, Charkhi Dadri regarding the verification of siting parameters for 330 stone crushers in Ch. Dadri District is being attached for your kind information and necessary action. Except for the M/s Jai Bhawani Stone crusher unit at Sr. No. 101 of the report all other unit comply with the forest siting parameters.

It is also brought to your notice that around 198 applications for approval of plantation plan have been received in this office and about 155 approvals have been issued till date.

  
Divisional Forest Officer,  
Charkhi Dadri.

Endst. No.

Date:

A copy is forwarded to Haryana State Pollution Control Board, SCF-32, Opp. Community Centre, Sector-13 HSVP, Bhiwani for information.

  
Divisional Forest Officer,  
Charkhi Dadri.

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt. Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt. Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Approved (Yes/No)	
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8	9	10
1	Abhishek Stone Crusher, Village Kheri Batter, Bhiwani	0.5	11.51 Km Rawaldhi RF	0.1	1.19 Km Asawari Minor	2.0	34.07 Km Kairu Chinkara Breeding Centre	No	
2	Ajanta Stone Crusher, Vill. Atela Kalan, Dadri	0.5	20.63 Norangabass RF	0.1	0.390 Atela Bundh	2.0	43.80 Bhindawas Sanctuary	No	
3	Alpha Stone Crusher Vill-Kaliyana, Teshil & Distt Charkhi Dadri	0.5	9.07 Km Rawaldhi RF	0.1	670 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
4	Amarnath Stone Crusher Vill-Kheri Batter, Distt Bhiwani	0.5	12.34 Km Rawaldhi RF	0.1	2.00 Asawari Minor	2.0	34.62 Kairu Chinkara Breeding Centre	No	
5	Anand Stone Crusher, Vill. Kheri batter, Bhiwani	0.5	11.35 Km Rawaldhi RF	0.1	0.86 Asawari Minor	2.0	33.89 Km Kairu Chinkara Breeding Centre	No	
6	Anjani Mata Stone crusher Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.6 Km Naurangabass RF	0.1	0.500 Pichopa Minor	2.0	44.18 Km Bhindawas Sanctuary	No	
7	Anjani Stone Crusher, VPO Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.676 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
8	ANUP STONE CRUSHER NO 1, VILLAGE KHERI BATTAR TEHSIL AND DISTRICT CHARKHI DADRI	0.5	12.23 Km Rawaldhi RF	0.1	0.46 Asawari Minor	2.0	33.20 Km Kairu Chinkara Breeding Centre	No	
9	Anup Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	12.23 Km Rawaldhi RF	0.1	0.46 Asawari Minor	2.0	33.20 Km Kairu Chinkara Breeding Centre	No	
10	Aravali Hills Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.838 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt. Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt. Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Plantation Approved (Yes/No)	
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8	9	10
1	2								
11	Arya Stone Crusher (16BHI3361876) Ramalwas, /Jhojhu Kalan, Distt Charkhi Dadri	0.5	19.6 Km Rawaldhi RF	0.1	0.677 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
12	Asawari Stone Crushing Co., Vill-Asawari Tehsil & Distt Charkhi Dadri	0.5	17.5 Km Rawaldhi RF	0.1	2 Km Asawari Minor	2.0	25 Km Kairu Chinkara Breeding Centre	No	
13	Ashoka Stone Crusher, Vill. Mankawas, Bhiwani	0.5	12.67 Km Rawaldhi RF	0.1	0.79 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
14	Ashu Stone Crusher Vill. Manakawas, Charkhi Dadri, Bhiwani	0.5	12.80 Km Rawaldhi RF	0.1	0.99 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
15	Avtar & Company Stone Crusher, Village jhojhu Kalan, Bhiwani	0.5	18.22 Km Rawaldhi RF	0.1	0.40 Jhojhu Minor	2.0	35.50 Km Kairu Chinkara Breeding Centre	No	
16	Baba Hanuman Minerals Vill-Jhojhu Kalan, Distt Bhiwani BHIWANI	0.5	18.22 Km Rawaldhi RF	0.1	0.350 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
17	Baba Hanuman Stone Crusher, Village Mankawas, Bhiwani	0.5	12.80 Rawaldhi Rf	0.1	0.319 Mankawas Minor	2.0	29.6 Kairu Chinkara Breeding Centre	No	
18	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan, Distt Bhiwani	0.5	13.13 Km Rawaldhi RF	0.1	849 Mtr. Birhi Minor	2.0	27.81 Km Kairu Chinkara Breeding Centre	No	
19	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Distt Dadri	0.5	14.8 Km Rawaldhi RF	0.1	849 Mtr. Birhi Sub Minor	2.0	28.09 Km Kairu Chinkara Breeding Centre	No	
20	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	0.5	9.07 Km Rawaldhi RF	0.1	930 Mtr. Kaliyana Minor	2.0	35.92 Kairu Chinkara Breeding Centre	No	

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt.Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt.Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Plantation Approved (Yes/No)	Remarks
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
21	Baba Shyam Crushing Co Vill Jhojhu Kalan Teshil & Distt Charkhi Dadri	0.5	18.3 Km Rawaldhi RF	0.1	0.202 Jhojhu Kalan	2.0	35.72 Km Kairu Chinkara Breeding Centre	No	
22	Baba Shyam Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	0.5	9.07 Km Rawaldhi RF	0.1	1099 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
23	Baba Stone Crusher-1, Village Kaliyana, Bhiwani	0.5	10.04 Km Rawaldhi RF	0.1	1.31 Kaliyana Minor	2.0	35.00 Km Kairu Chinkara Breeding Centre	No	
24	Bala Ji Stone Crusher, Vill. Pandwan, Bhiwani	0.5	12.65 Km Rawaldhi RF	0.1	1.41 Birhi Sub Minor	2.0	29.86 Km Kairu Chinkara Breeding Centre	No	
25	Balaji Stone Crusher, Village Birhi Kalan, District Bhiwani	0.5	14.8 Km Rawaldhi RF	0.1	760 Mtr. Birhi Minor	2.0	27.80 Km Kairu Chinkara Breeding Centre	No	
26	Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	0.5	9.07 Km Rawaldhi RF	0.1	1000 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
27	Baljit Stone Crusher Vill-Kalali, Distt Charkhi Dadri	0.5	14.00 Km Rawaldhi RF	0.1	700 Mtr. Kalali Minor	2.0	35.51 Km Kairu Chinkara Breeding Centre	No	
28	Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.20 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
29	Bed Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	0.5	17.44 Norangabass RF	0.1	0.264 Pichopa Minor	2.0	44.40 Km Bhindawas Sanctuary	No	
30	Bhagwati Stone Crusher, Vill. Kheri Battar, Charkhi Dadri, Bhiwani	0.5	11.35 Km Rawaldhi RF	0.1	1.31 Asawari Minor	2.0	34.34 Km Kairu Chinkara Breeding Centre	No	

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt. Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt. Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Approved (Yes/No)	
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	9	10
1	2	3	4	5	6	7	8	9	10
31	Bhai Ji Stone Crusher Village Rmalwas Tehsil Ch Dadri	0.5	13.9 Km Rawaldhi RF	0.1	0.600 Jhojhu Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
32	Bhartho Devi Stone Crushe, Village Kheri Batter, Charkhi Dadri, Bhiwani	0.5	12.34 Km Rawaldhi RF	0.1	2.13 Asawari Minor	2.0	34.86 Km Kairu Chinkara Breeding Centre	No	
33	Bhavishay Stone Crusher Village Kaliyana, Charkhi Dadri	0.5	9.07 Km Rawaldhi RF	0.1	1000 Mtr. Mehra Disty.	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
34	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	0.5	20.7 Km Rawaldhi RF	0.1	1.49 Jhojhu Minor	2.0	36.1 Kairu Chinkra Breeding Centre	No	
35	Bijender Singh Quarry Contractor Stone Crusher Village Kheri Battar Bhiwani	0.5	11.80 Km Rawaldhi RF	0.1	0.594 Asawari Minor	2.0	33.60 Km Kairu Chinkara Breeding Centre	No	
36	Bijender Singh Stone Crusher, Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.545 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
37	Caps Tradeling Pvt. Ltd., Kheri Batter, Charkhi Dadri	0.5	12.06 Km Rawaldhi RF	0.1	2125 mtr. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
38	Chander Bhan Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	0.5	16.27 Km Rawaldhi RF	0.1	0.644 Shishwal Minor	2.0	31.00 Km Kairu Chinkara Breeding Centre	No	
39	Chander Mukhi Stone Crusher, Kila/Khasra No. 102//23 & 104//3/1, Asawari, Patwari Halka 83, Bhiwani	0.5	13.80 Km Rawaldhi RF	0.1	0.82 Kalali Minor	2.0	35 Km Kairu Chinkara Breeding Centre	No	
40	Chander Stone Crusher, Village Pandwan, Charkhi Dadri, Bhiwani	0.5	12.60 Km Rawaldhi RF	0.1	1.5 Km Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt. Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt. Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Plantation Approved (Yes/No)	9	10
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km			
1	2	3	4	5	6	7	8			
41	Chaubisi Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	0.5	14.8 Km Rawaldhi RF	0.1	1.42 Birhi Sub Minor	2.0	28.20 Km Kairu Chinkara Breeding Centre	No		
42	Chaudhary Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri	0.5	15.36 Km Rawaldhi RF	0.1	1.5 Km Loharu Road	2.0	27.94 Km Kairu Chinkara Breeding Centre	No		
43	Chetna Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	0.5	20.25 Norangbass RF	0.1	0.457 Atela Bund	2.0	43.67 Km Bhindawas	No		
44	Chirag Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	14.86 Km Rawaldhi RF	0.1	1044 Mtr. Birhi Sub Minor	2.0	28.21 Km Kairu Chinkara Breeding Centre	No		
45	Choudhary Construction Company, Village Kalayana, Dadri	0.5	9.07 Km Rawaldhi RF	0.1	1010 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No		
46	Choudhary Stone Crusher, Village Kheri Batter, Bhiwani	0.5	11.40 Km Rawaldhi RF	0.1	1.35 Asawari Minor	2.0	34.40 Km Kairu Chinkara Breeding Centre	No		
47	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	2.1 Km. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No		
48	Dada Dhola Stone Crusher, Village Kheri Batter, Bhiwani	0.5	11.40 Km Rawaldhi RF	0.1	2.55 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No		
49	Dada Gosai Stone Crushing Mills, Mankawas, Bhiwani	0.5	12.80 Km Rawaldhi RF	0.1	0.95 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No		
50	Dada Ram Prasad Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.45 Km Rawaldhi RF	0.1	2.04 Asawari Minor	2.0	34.45 Km Kairu Chinkara Breeding Centre	No		

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8	9	10
1	2								
51	Dada Shakti Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.34 Dadri Loharu Road	2.0	27.98 Km Kairu Chinkara Breeding Centre	No	
52	Dada shakti Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	0.5	17.62 Norangabass RF	0.1	0.227 Todi minor	2.0	44.18 Bhindawas Sanctuary	No	
53	Dada Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.91 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
54	Dada Syonand Maharaj Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	0.5	17.37 Norangabass RF	0.1	0.110 Pichopa Minor	2.0	44.72 Km Bhindawas Sanctuary	No	
55	Dadri Stone Crusher Village Manakawas Tehsil Charkhi Dadri District Bhiwani	0.5	12.65 Km Rawaldhi RF	0.1	761 Mtr. Kitlana Disty.	2.0	29.86 Km Kairu Chinkara Breeding Centre	No	
56	Dalawas Stone Crusher, Vill Tiwala, Tehsil & Distt Charkhi Dadri	0.5	17.70 Km Rawaldhi RF	0.1	0.84 Birhi Shishwala Road	2.0	27.44 Km Kairu Chinkara Breeding Centre	No	
57	Darshana Stone Crusher, Vill. Kaliyana, Tehsil CH. Dadri, bhiwani	0.5	10.04 Rawaldhi RF	0.1	1.96 Kaliyana Minor	2.0	35.00 Km Kairu Chinkara Breeding Centre	No	
58	DCC Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	0.5	11.40 Km Rawaldhi RF	0.1	0.92 Asawari Minor	2.0	34.40 Km Kairu Chinkara Breeding Centre	No	
59	Delhi Stone Crusher, Village Mankawas, Bhiwani	0.5	12.80 Km Rawaldhi RF	0.1	0.87 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
60	Dev Dahiya Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	0.5	18.4 Km Rawaldhi RF	0.1	0.110 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
61	Dev Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.9 Km Rawaldhi RF	0.1	2.19 Km Asawari Minor	2.0	34.4 Km Kairu Chinkara Breeding Centre	No	
62	Dev Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	15.60 Norangabass RF	0.1	0.886 Pichopa Minor	2.0	44.11 Bhindawas Sanctuary	No	
63	Dhankaur Stone Crusher, Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.316 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
64	Dhanluxmi Stone Crusher, Kalali, Ch. Dadri	0.5	14.00 Km Rawaldhi RF	0.1	939 Mtr. Kalali Minor	2.0	35.20 Kairu Chinkara Breeding Centre	No	
65	Dhanpat Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.02 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
66	Dharampal Stone Crusher, pichopa Kalan, Ch. Dadri, Bhiwani	0.5	16.59 Norangabass RF	0.1	0.376 Pichopa Minor	2.0	44.00 Bhindawas Sanctuary	No	
67	Diamond Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani	0.5	11.50 Km Rawaldhi RF	0.1	1.78 Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
68	Dosti Stone Crusher, Village Asawari, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.43 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
69	Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri, Bhiwani	0.5	11.40 Km Rawaldhi RF	0.1	0.737 Asawari Minor	2.0	33.80 Km Kairu Chinkara Breeding Centre	No	
70	Durga Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	0.5	16.50 Km Norangabass RF	0.1	0.364 Pichopa Minor	2.0	44.28 Km Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	0.5	11.60 Km Rawaldhi RF	0.1	0.37 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
71	Ekta Stone Crusher Village kheri Battar BHIWANI	0.5	17.22 Km Norangabass RF	0.1	0.250 Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
72	Gau Mata Stone Crusher, Pichopa Kalan, Charkhi Dadri	0.5	12.80 Km Rawaldhi RF	0.1	0.73 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
73	Gawar Construction Ltd., Village Mankawas, Bhiwani	0.5	14.8 Km Rawaldhi RF	0.1	1.0 Km Dadri Loharu Road	2.0	28.19 Kairu Chinkara Breeding Centre	No	
74	Gitesh Stone Crusher Vill-Birhi Kalan,Distt Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	3 Km Kaliyana Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
75	Gohana Stone Crusher, Village Kheri Batter, Charkhi Dadri	0.5	12.60 Km Rawaldhi RF	0.1	1.6 Km Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
76	Goyat Stone Crusher, Village Pandwan Charkhi Dadri	0.5	17.88 Norangabass RF	0.1	0.105 Pichopa Minor	2.0	44.10 Bhindawas Sanctuary	No	
77	Hanuman Infrastructure Pvt. Ltd., Village Pichopa Kalan, Charkhi Dadri	0.5	11.60 Km Rawaldhi RF	0.1	0.654 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
78	Hanuman Stone Crusher, Vill Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.532 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
79	Hari Dass Grit udyog . Village Kheri Battar, Bhiwani	0.5	11.71 Km Rawaldhi RF	0.1	1.22 Kalali Minor	2.0	34.60 Km Kairu Chinkara Breeding Centre	No	
80	Hari Dass Stone Crusher Vill. Asawari Bhiwani	0.5							

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
81	Hari Om Stone Crusher Pichopa Kalan Tehsil and District Charkhi Dadri	0.5	16.31 Norangabass RF	0.1	0.222 Pichopa Minor	2.0	44.22 Bhindawas Sanctuary	No	
82	Haryana Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	0.5	11.71 Km Rawaldhi RF	0.1	1.12 Kalali Minor	2.0	34.60 Km Kairu Chinkara Breeding Centre	No	
83	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	0.5	17.70 Rawaldhi RF	0.1	1.33 Birhi Shishwala Road	2.0	27.44 Km Kairu Chinkara Breeding Centre	No	
84	Himalya Stone Crusher Village Jhojhu Kalan, Distt Bhiwani	0.5	20.6 Km Rawaldhi RF	0.1	1.03 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
85	Himalya Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	2.16 Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
86	Indian SC, Jhojhu Kalan, Dadri	0.5	18.22 Km Rawaldhi RF	0.1	156 Mtr. Jhojhu Minor	2.0	35.50 Km Kairu Chinkara Breeding Centre	No	
87	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	0.5	14.8 Km Rawaldhi RF	0.1	1.1 Km Birhi Minor	2.0	28.00 Km Kairu Chinkara Breeding Centre	No	
88	Jai Ambey stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	10.90 Rawaldhi RF	0.1	0.72 Asawari Minor	2.0	33.92 Km Kairu Chinkara Breeding Centre	No	
89	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	0.5	14.8 Km Rawaldhi RF	0.1	883 Mtr. Birhi Minor	2.0	27.82 Km Kairu Chinkara Breeding Centre	No	
90	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	0.5	14.8 Km Rawaldhi RF	0.1	0.830 Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
91	jai baba mungipa stone crusher, pandwan , charkhi dadri	0.5	12.60 Km Rawaldhi RF	0.1	1.4 Km Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
92	Jai Baba Shyam Stone Crusher Vill-Birhi Kalan,Distt Bhiwani	0.5	14.88 Rawaldhi RF	0.1	0.77 Dadri Loharu Road	2.0	27.90 Km Kairu Chinkara Breeding Centre	No	
93	Jai Baba Sita Nath Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.04 Rawaldhi RF	0.1	0.57 Asawari Minor	2.0	33.73 Km Kairu Chinkara Breeding Centre	No	
94	Jai Baba Stone Crusher. Vill. Kheri Battar,Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.92 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
95	Jai Baba Thakur Dass Stone Crusher Village Pichopa Kala Tehsil Charki Dadri Bhiwani	0.5	17.42 Norangabass RF	0.1	0.903 Pichopa Minor	2.0	44.15 Bhindawas Sanctuary	No	
96	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	0.5	12.58 Rawaldhi RF	0.1	1.20 Kitlana Disty.	2.0	29.8 Km Kairu Chinkara Breeding Centre	No	
97	Jai Bajrang Bali Stone Crusher, Village Ramlawas. Charkhi Dadri	0.5	19.8 Km Rawaldhi RF	0.1	0.648 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
98	Jai Bajrangbali Stone Crusher, Village kheri Batter, Bhiwani	0.5	11.30 Km Rawaldhi RF	0.1	0.860 Asawari Minor	2.0	34.30 Kairu Chinkara Breeding Centre	No	
99	Jai Balaji Stone Crusher, Vill. Mankawas Charkhi Dadri, Bhiwani	0.5	12.80 Km Rawaldhi RF	0.1	0.83 Kitlana Disty	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
100	Jai Balaji Stone Crusher. Village Pichopa Kalan, Charkhi Dadri	0.5	17.49 Km Norangabass RF	0.1	0.213 Pichopa Minor	2.0	44.79 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
101	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	0.5	18.76 Rawaldhi RF	0.1	0.075 Jhojhu Minor	2.0	35.23 Km Kairu Chinkara Breeding Centre	No	
102	Jai Dada Budha Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	14.8 Km Rawaldhi RF	0.1	780 mtr. Birhi Minor	2.0	28.00 Km Kairu Chinkara Breeding Centre	No	
103	Jai Durga Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.74 Asawari Minor	2.0	34.62 Kairu Chinkara Breeding Centre	No	
104	Jai Hanuman Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.04 Km Rawaldhi RF	0.1	0.705 Asawari Minor	2.0	33.9 Km Kairu Chinkara Breeding Centre	No	
105	JAI HANUMAN STORE CRUSHER PANDWAN VILLAGE PANDWAN BHIWANI BHIWANI	0.5	12.65 Km Rawaldhi RF	0.1	1.45 Birhi Sub Minor	2.0	29.86 Km Kairu Chinkara Breeding Centre	No	
106	Jai Hind Stone Crushing Co., Village Birhi Kalan, Bhiwani	0.5	14.36 Km Rawaldhi RF	0.1	1.2 Dadri Loharu Road	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
107	Jai Mahadev Stone Crusher, Kheri Battar, Dadri	0.5	11.17 Km Rawaldhi RF	0.1	1.12 Asawari Minor	2.0	34.07 Km Kairu Chinkara Breeding Centre	No	
108	JAI MATA DI STONE CRUSHER village Kalali, tehsil Charkhi dadri BHIWANI	0.5	14.00 Km Rawaldhi RF	0.1	1200 Mtr. Kalali Minor	2.0	35.20 Km Kairu Chinkara Breeding Centre	No	
109	Jai Mata Di Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	0.5	14.8 Km Rawaldhi RF	0.1	830 mtr. Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
110	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 78//3 (2K-0M), Tehsil Charkhi Dadri, Bhiwani	0.5	13.5 Rawaldhi RF	0.1	0.370 Asawari Minor	2.0	32.9 Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
111	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 78//3 (8K-0M), Tehsil Chakrhi Dadri, Bhiwani	0.5	13.5 Rawaldhi RF	0.1	0.396 Asawari Minor	2.0	32.9 Kairu Chinkara Breeding Centre	No	
112	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 89//0, Tehsil Chakrhi Dadri, Bhiwani	0.5	13.5 Rawaldhi RF	0.1	0.400 Asawari Minor	2.0	32.9 Kairu Chinkara Breeding Centre	No	
113	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 89//1, Tehsil Chakrhi Dadri, Bhiwani	0.5	13.5 Rawaldhi RF	0.1	0.403 Asawari Minor	2.0	32.9 Kairu Chinkara Breeding Centre	No	
114	JAI SHIV SHANKAR STONE CRUSHER VPO KHERI BATTAR BHIWANI	0.5	11.61 Km Rawaldhi RF	0.1	1.98 Asawari Minor	2.0	34.61 Km Kairu Chinkara Breeding Centre	No	
115	Jai Shree Ganesh Stone Crusher Vill-Kheri Battar, Distt Bhiwani	0.5	11.47 Km Rawaldhi RF	0.1	0.695 Km Asawari Minor	2.0	33.54 Km Kairu Chinkara Breeding Centre	No	
116	Jai Shree Ram Stone Crusher Village Manakawas District Bhiwani	0.5	12.80 Rawaldhi Rf	0.1	0.90 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	
117	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	0.5	11.35 Km Rawaldhi RF	0.1	2.28 Asawari Minor	2.0	34.34 Km Kairu Chinkara Breeding Centre	No	
118	Jai Shree Shyam Stone Crusher Vill-Jhojhu Kalan, Distt Bhiwani	0.5	18.5 Km Rawaldhi RF	0.1	0.278 Jhojhu Minor	2.0	35.4 Km Kairu Chinkara Breeding Centre	No	
119	Jai Shree Shyam Stone Crusher, Village Kalai, Tehsil Chakrhi Dadri, Bhiwani	0.5	14.00 Km Rawaldhi RF	0.1	1200 Mtr. Kalali Minor	2.0	35.19 Km Kairu Chinkara Breeding Centre	No	
120	Jai Shree Shyam Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	0.5	16.50 Norangabass RF	0.1	0.330 Pichopa Minor	2.0	44.79 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
121	Jai Shree Shyam Stone Crusher. Village Kheri Batter, Tehsil Charkhi Dadri,, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.44 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
122	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.42 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
123	Jhojhu Stone Crusher. Village Jhojhu Kalan, Bhiwani	0.5	18.22 Km Rawaldhi RF	0.1	0.410 Jhojhu Minor	2.0	35.50 Km Kairu Chinkara Breeding Centre	No	
124	Jyoti Stone Crushers Village Pandwan Tehsil Ch Dadri	0.5	12.60 Km Rawaldhi RF	0.1	1.4 Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
125	K V R Minerals Pvt Ltd Unit 2 Vill Kaliyana Tehsil & Distt Charkhi Dadri	0.5	9.07 Km Rawaldhi RF	0.1	720 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
126	K V R Minerals Pvt. Ltd., Village Kaliyana, Charkh Idadri	0.5	9.07 Km Rawaldhi RF	0.1	756 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
127	K.M.P Stone Crusher, Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	0.5	16.25 Norangabass RF	0.1	0.165 Pichopa Minor	2.0	44.20 Bhindawas Sanctuary	No	
128	Kanhaiya Stone Crusher Vill-Birhi Kalan, Distt Bhiwani BHIWANI	0.5	12.60 Km Rawaldhi RF	0.1	1.4 Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
129	kanshi Ram Stone Crusher, Village Mankawas, Bhiwani	0.5	12.82 Km Rawaldhi Rf	0.1	0.66 Kitlana Disty.	2.0	29.5 Km Kairu Chinkara Breeding Centre	No	
130	Karan Stone Crusher, Village Asawari, Bhiwani	0.5	15.70 Km Rawaldhi RF	0.1	0.59 mtr. Shishwala Minor	2.0	30.97 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
131	Khatu Shyam Stone Crusher, Village Pichopa Kala Tehsil Ch Dadri	0.5	17.74 Norangabass RF	0.1	0.226 Pichopa Minor	2.0	44.10 Bhindawas Sanctuary	No	
132	Krishana Stone Crusher and Supplier Village Kheri Battar Tehsil Ch Dadri, Distt Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	1302 Mtr. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
133	Krishna Stone Crusher, Vill. Pichopa Kalan, Charkhi Dadri, Bhiwani	0.5	17.51 Norangabass RF	0.1	0.330 Pichopa Minor	2.0	44.40 Bhindawas Sanctuary	No	
134	Krishna Stone Crusher-1, Vill. Kheri Battar, Bhiwani	0.5	11.17 Rawaldhi RF	0.1	1.18 Asawari Minor	2.0	34.07 Km Kairu Chinkara Breeding Centre	No	
135	Krishna Stone Crusher-II, Vill. Kheri Battar, Bhiwani	0.5	15 Km Rawaldhi RF	0.1	1.4 Mehra Disty.	2.0	33.54 Km Kairu Chinkara Breeding Centre	No	
136	KSC BUILDCON PVT LTD VILLAGE KHERI BATTAR, TEH. CH. DADRI DISTT. BHIWANI	0.5	13 Km Rawaldhi RF	0.1	1.39 Asawari Minor	2.0	34.00 Kairu Chinkara Breeding Centre	No	
137	Kumar Infra & Mining Projects, Village Jhoju Kalan, Teshil Charkhi dadri, Bhiwani	0.5	14.36 Km Rawaldhi RF	0.1	0.240 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
138	Larsen and Toubro Limited, Vill Kheri Battar Tehsil & Distt Charkhi Dadri	0.5	11.80 Km Rawaldhi RF	0.1	1.87 Asawari Minor	2.0	34.57 Km Kairu Chinkara Breeding Centre	No	
139	Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	0.5	17 Km Rawaldhi RF	0.1	0.600 Birhi Shiswala Road	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
140	Laxmi Stone Crusher, Vill. Mankawas, Bhiwani	0.5	12.80 Rawaldhi Rf	0.1	0.90 Kitlana Disty.	2.0	29.6 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
141	Laxmi Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.1 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
142	LUCKY MINERALS U II KHASARA NO - 28/5/26/14/2/27, VILL - KALIYANA, TEH & DIST - CHARKHI DADR	0.5	9.07 Km Rawaldhi RF	0.1	1100 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
143	Lucky Minerals Unit III 28/13 14 Vill: Kalyana, Tehsil : Charkhi Dadri, Dist. Bhiwani	0.5	9.07 Km Rawaldhi RF	0.1	1100 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
144	Lucky Minerals Unit-I Khasra No. 28/3/2,4/2/2,7,8 Village : Kalyana Tehsil : Charkhi Dadri, Dist. Bhiwani	0.5	9.07 Km Rawaldhi RF	0.1	0.670 Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
145	Luxmi Stone Crusher, Asawari, Bhiwani	0.5	13.94 Km Rawaldhi RF	0.1	0.93 Kalali Minor	2.0	34.86 Km Kairu Chinkara Breeding Centre	No	
146	Luxmi Stone Crusher, Vill. Kaliyana, Ch. Dadri Bhiwani	0.5	10.11 Km Rawaldhi RF	0.1	1.60 Kaliyana Minor	2.0	34.70 Km Kairu Chinkara Breeding Centre	No	
147	M/s : J M and COMPANY Vill-Pichopa Kalan, Distt Bhiwani	0.5	17.69 Norangabass RF	0.1	0.105 Meter Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
148	M/s :Jai Shivam Stone Crusher Village Pandwan	0.5	12.60 Km Rawaldhi RF	0.1	1.4 Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
149	Maa Pitambara Mines And Cruhsers LLP, Vill Mankawas, Tehsil & Distt Charkhi Dadri	0.5	12.75 Km Rawaldhi RF	0.1	0.49 Kitlana Disty.	2.0	29.7 Km Kairu Chinkara Breeding Centre	No	
150	Maa Stone Crusher, Kaliyana, Charkhi Dadri	0.5	12.75 Km Rawaldhi RF	0.1	0.951 Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
151	Maha Dev Stone Crusher Village Kaliyana Teh Dadri Bhiwani	0.5	9.07 Km Rawaldhi RF	0.1	920 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
152	Maha Laxmi Stone Mills, Vill Mankawas, Tehsil & Distt Charkhi Dadri	0.5	12.64 Km Rawaldhi RF	0.1	1.02 Kitlana Disty.	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
153	Maha Luxmi Stone Crusher, Village Bilawal, Bhiwnai	0.5	20.25 Norangbass RF	0.1	0.480 Atela Bund	2.0	44.00 Bhindawas Sanctuary	No	
154	Maha Singh Stone Crusher Village Kheri Battar Bhiwani BHIWANI	0.5	11.60 Km Rawaldhi RF	0.1	1.77 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
155	Mahadev grit udyog PICHOPA KALAN CHARKHI DADRI	0.5	17.72 Norangabass RF	0.1	0.104 Pichopa Minor	2.0	44.25 Bhindawas Sanctuary	No	
156	Mahadev Stone Crusher, Birhi Kalan, Charkhi Dadri	0.5	14.36 Km Rawaldhi RF	0.1	980 Mtr. Birhi Kalan	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
157	Mahadev stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.66 Km Rawaldhi RF	0.1	1.88 Asawari Minor	2.0	34.54 Km Kairu Chinkara Breeding Centre	No	
158	Mahadev Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwnai	0.5	19.9 Km Rawaldhi RF	0.1	0.652 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
159	Mahadev Stone Crushing Co., Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	19.9 Km Rawaldhi RF	0.1	0.652 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
160	Mahaluxmi Mines and Stone Crusher VPO Pichopa Kala	0.5	20.23 Norangabass RF	0.1	0.123 Pichopa Minor	2.0	44.64 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
161	Mahaluxmi Stone Crusher Village Birhi Kala District Bhiwani	0.5	14.36 Km Rawaldhi RF	0.1	880 Mtr. Birhi Kalan	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
162	Mahan Stone Crusher, Tikan Khurd, Tehsil Charkhi Dadri, Bhiwani	0.5	6.78 Km Rawaldhi RF	0.1	1.33 Kheri Sanwal Minor	2.0	43.96 Km Kairu Chinkara Breeding Centre	No	
163	Mahashay Stone Crusher, Village Pichopa Kalan, Dadri	0.5	17.23 Norangabass RF	0.1	0.191 Todi minor	2.0	44.02 Bhindawas Sanctuary	No	
164	Maman Stone Crusher, VPO Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.20 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
165	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.630 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
166	Maruti Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani (New Name Maruti SC, Pandwan)	0.5	12.64 Km Rawaldhi RF	0.1	1022 Mtr. Kitlana Disty.	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
167	Mayur Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.7 Km Dadri Loharu Road	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
168	MDN Stone Crusher Vill- Pichopa Kalan, Tehsil & Distt Charkhi Dadri	0.5	17.84 Km Norangabass RF	0.1	0.176 Pichopa Minor	2.0	44.75 Bhindawas Sanctuary	No	
169	Millan Stone Cusher, Village Kaliyana, Charkhi Dadri	0.5	9.07 Km Rawaldhi RF	0.1	841 Mtr. Kaliyama Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
170	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna, Bhiwani	0.5	20.05 Km Rawaldhi RF	0.1	1.075 Jhojhu Minor	2.0	35.52 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
171	N K Builders & Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.17 Km Birhi Kalan	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
172	Nandu Stone Crusher, VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	0.5	11.68 Km Rawaldhi RF	0.1	2.30 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
173	NECC Mines & Mineral, Village Manakawas, Tehsil Charkhi Dadri, Bhiwani	0.5	12.64 Km Rawaldhi RF	0.1	0.625 Kitlana Disty.	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
174	NECC Mining Corporation Unit 2, Village Pandwan Charkhi Dadri	0.5	12.60 Km Rawaldhi RF	0.1	1.06 Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
175	NECC Mining Corporation, Village Pandwan, Charkhi Dadri	0.5	12.70 Km Rawaldhi RF	0.1	1.00 Birhi Sub Minor	2.0	29.80 Km Kairu Chinkara Breeding Centre	No	
176	NECC Roadways, Village Pandwan, Dadri	0.5	12.60 Km Rawaldhi RF	0.1	0.900 Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	
177	Neel Kanth Stone Crusher Mill, Village Jhojhu Kalan, Ramalwas, Tehsil Charkhi Dadri, Bhiwani	0.5	18.3 Km Rawaldhi RF	0.1	0.753 Jhojhu Minor	2.0	35.52 Km Kairu Chinkara Breeding Centre	No	
178	Neelam Stone Crusher Vill Pichopa Kalan Teshil & Distt Charkhi Dadri	0.5	17.37 Km Norangabass RF	0.1	0.104 Mtr. Pichopa Minor	2.0	44.30 Kairu Chinkara Breeding Centre	No	
179	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.27 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
180	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Distt Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.8 Km Dadri Loharu Road	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
181	New Avtar Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	0.5	16.50 Norangabass RF	0.1	0.311 Pichopa Minor	2.0	44.15 Bhindawas Sanctuary	No	
182	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.40 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
183	New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri, Bhiwani	0.5	9.40 Km Rawaldhi RF	0.1	1.07 Kaliyana Minor	2.0	35.52 Km Kairu Chinkara Breeding Centre	No	
184	New Bharat Stone Crushing Company, VPO PICHOPA KALAN TEHSIL AND DISTRICT CHARKHI DADRI	0.5	17.68 Norangabass RF	0.1	0.220 Pichopa Minor	2.0	44.29 Bhindawas Sanctuary	No	
185	New Era Solutions Pvt. Ltd. Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.732 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
186	New Jai Shree Bala ji Stone Crusher, Village Kheri Battar, Bhiwani	0.5	15 Km Rawaldhi RF	0.1	12 Km Mehra Disty.	2.0	29 Km Kairu Chinkara Breeding Centre	No	
187	New Sunrise Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5		0.1		2.0	Kairu Chinkara Breeding Centre	No	On place of this stone crusher Jai Hanuman and Dada Dohla Stone Crusher and Some vacant land of Sh. Balwan S/o Sh. Sanwal is present.
188	Nihal Stone Crusher, Village Khei Battar, Charkhi Dadri, Bhiwani	0.5	11.68 Km Rawaldhi RF	0.1	1.836 Mehra Disty.	2.0	34.10 Km Kairu Chinkara Breeding Centre	No	
189	Om Shiv Stone Crusher, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.70 Km Rawaldhi RF	0.1	0.19 Jhojhu Minor	2.0	35.50 Km Kairu Chinkara Breeding Centre	No	
190	Om Shivam Stone Crusher, Kaliyana, Dadri	0.5	9.07 Km Rawaldhi RF	0.1	1288 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
191	Om Shivam Stone Crusher, Village Asawari, Bhiwani	0.5	15.70 Km Rawaldhi RF	0.1	1.06 Km Shiswala Minor	2.0	30.97 Km Kairu Chinkara Breeding Centre	No	
192	Om Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	1.2 Mehra Disty.	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
193	Om Stone Crusher, Mankawas, Charkhi Dadri, Bhiwani	0.5	11.66 Km Rawaldhi RF	0.1	0.607 Kitlana Disty.	2.0	30.22 Km Kairu Chinkara Breeding Centre	No	
194	Omkara Mines and Crushers, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.48 Norangabass RF	0.1	0.352 Pichopa Minor	2.0	44.41 Bhindawas Sanctuary	No	
195	OmPati Stone Crusher Co., VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.76 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
196	Pal stone Crusher Vill. Atela Kalan Bhiwani	0.5	20.17 Norangabass RF	0.1	0.543 Atela Bund	2.0	43.87 Bhindawas Sanctuary	No	
197	Panchmukhi Stone Crusher, Village Mankawas, Bhiwani	0.5	12.64 Km Rawaldhi RF	0.1	1.2 Km Kitlana Disty.	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
198	Pardhan Stone Crusher Village Kaliyana-I, Charkhi Dadri	0.5	9.07 Km Rawaldhi RF	0.1	815 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
199	Pardhan Stone Crusher Village Pichopa Kala Tehsil Ch Dadri BHIWANI	0.5	18.00 Norangabass RF	0.1	0.324 Pichopa Minor	2.0	44.28 Bhindawas Sanctuary	No	
200	Partap Stone Crusher, Vill. Kheri Battar, Bhiwani( Old Name baba pir stone crushing co. )	0.5	12.34 Km Rawaldhi RF	0.1	644 Mtr. Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
201	Parvat Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	2 Km Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
202	Peer Baba Stone Crusher, Village Asawari, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.967 Kalali Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
203	Pokhar Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.19 Km Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
204	Pokhar Stone Crusher, Vill. Ramalwas, CH. Dadri, Bhiwani	0.5	18.76 Km Rawaldhi RF	0.1	0.327 Jhojhu Minor	2.0	35.23 Km Kairu Chinkara Breeding Centre	No	
205	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	0.5	15 Km Rawaldhi RF	0.1	1.42 Km Kaliyana Minor	2.0	29 Km Kairu Chinkara Breeding Centre	No	
206	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	0.5	14.03 Km Rawaldhi RF	0.1	0.8 Km Kalali Minor	2.0	34.75Km Kairu Chinkara Breeding Centre	No	
207	Pritam Stone Crusher, Asawari, Bhiwani	0.5	13.80 Km Rawaldhi RF	0.1	0.82 Kalali Minor	2.0	35.00 Km Kairu Chinkara Breeding Centre	No	
208	PRITHVI STONE CRUSHER, Kheri Batter, Charkhi Dadri	0.5	12.34 Km Rawaldhi RF	0.1	975 Mtr. Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
209	Purpal Stone Crusher, Village Birhi Kala, Tehsil Charkhi Dadri, Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	905 Mtr. Birhi Sub Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
210	QEM PROCESSING PVT LTD PICHOPA KALAN	0.5	17.23 Norangabass RF	0.1	0.210 Pichopa minor	2.0	44.02 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
211	QEM PROCESSING PVT LTD STONE CRUSHER at VILLAGE KHERI BATTAR CHARKHI DADRI DISTRICT BHIWANI HARYANA BHIWANI	0.5	12.06 Km Rawaldhi RF	0.1	1908 Mtr. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
212	R. K. Carriers India Private Limited, Village Mehrda Tehsil Charkhi Dadri	0.5	12.84 Km Rawaldhi RF	0.1	1.3 Km Asawari Minor	2.0	33.96 Km Kairu Chinkara Breeding Centre	No	
213	R.B.S Stone Crusher Village Kaliyana, Tehsil Ch. Dadri, Bhiwani	0.5	9.49 Km Rawaldhi RF	0.1	1.34 Kaliyana Minor	2.0	35.70 Km Kairu Chinkara Breeding Centre	No	
214	Raj Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.66 Km Rawaldhi RF	0.1	1.88 Asawari Minor	2.0	34.54 Km Kairu Chinkara Breeding Centre	No	
215	Rajbir Stone Crusher VPO Kheri Battar, Bhiwani	0.5	11.47 Km Rawaldhi RF	0.1	0.400 Km Asawari Minor.	2.0	33.6 Km Kairu Chinkara Breeding Centre	No	
216	Rajesh Stone Crusher, Pichopa Kalan, CharkhiDadri	0.5	15.46 Norangabass RF	0.1	0.749 Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
217	Rakesh Malik Stone Cruhser Vill-Pichopa Kalan,Distt Bhiwani	0.5	17.41 Norangabass RF	0.1	0.110 Mtr. Pichopa Minor	2.0	44.25 Bhindawas Sanctuary	No	
218	Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Bhiwani	0.5	9.07 Km Rawaldhi RF	0.1	800 Mtr. Kaliyana Minor	2.0	35.92 Km Kairu Chinkara Breeding Centre	No	
219	Rapid Stone Crusher Vill-Birhi Kalan,Distt Bhiwani BHIWANI	0.5	14.50 Km Rawaldhi RF	0.1	0.85 Birhi Sub Minor	2.0	27.97 Km Kairu Chinkara Breeding Centre	No	
220	Rattan Stone Crusher, Village Pandwan, Tehsil Chakrhi dadri, Bhiwani	0.5	12.60 Rawaldhi RF	0.1	1.5 Km Birhi Sub Minor	2.0	29.91 Km Kairu Chinkara Breeding Centre	No	Now, Chander Stone Cruhser Present on this site

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
221	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	0.5	19.8 Km Rawaldhi RF	0.1	0.880 Jhojhu Minor	2.0	35.52 Km Kairu Chinkara Breeding Centre	No	
222	Sadbhawna Stone Crusher, Village Kalali, Ch. Dadri	0.5	14.00 Km Rawaldhi RF	0.1	1200 Mtr. Kalali Minor	2.0	35.51 Km Kairu Chinkara Breeding Centre	No	
223	Sajjan Singh Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.74 Norangabass RF	0.1	0.447 Pichopa Minor	2.0	44.10 Bhindawas Sanctuary	No	
224	Salasar Stone Crusher Vill-Kheri Battar, Distt Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.19 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
225	Sangwan Stone Crusher, Vilalge Birhi Kalan, Charkhi Dadri	0.5	14.36 Km Rawaldhi RF	0.1	908 Mtr. Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
226	Sangwan Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.61 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
227	Sanskar Stone Crusher, Kheri Battar, Bhiwani	0.5	12.06 Km Rawaldhi RF	0.1	2.2 Km Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
228	Saraswati Stone Crusher, Vill Kheri Batter, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.79 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
229	Sarvotam Group, Village Kheri Batter, Charkhi Dadri	0.5	10.04 Rawaldhi RF	0.1	1.55 Asawari Minor	2.0	34.4 Km Kairu Chinkara Breeding Centre	No	
230	Satyavir Stone Crusher, Village Pichopa Kalan, Charkhi Dadri, Bhiwani	0.5	17.37 Norangbass RF	0.1	0.493 Pichopa Minor	2.0	44.30 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
231	Shakti Stone Crusher, Village Kheri Battar, Charkhi Dadri	0.5	12.06 Km Rawaldhi RF	0.1	1790 Mtr. Mehra Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
232	Shanker Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	0.5	18.30 Km Rawaldhi RF	0.1	0.202 Mtr. Jhojhu Kalan	2.0	37.52 Km Kairu Chinkara Breeding Centre	No	
233	Shanker Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.63 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
234	Shanti Mobile Stone Crusher, VPO Kheri Battar, Bhiwani	0.5	11.66 Km Rawaldhi RF	0.1	1.53 Asawari Minor	2.0	34.5 Km Kairu Chinkara Breeding Centre	No	
235	Sheoran Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	0.5	20.20 Km Norangabass RF	0.1	0.465 Atela Bund	2.0	44.51 Bhindawas Sanctuary	No	
236	Sheranwali Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.45 Km Rawaldhi RF	0.1	1.63 Asawari Minor	2.0	34.45 Km Kairu Chinkara Breeding Centre	No	
237	Shiv Bhole Shankar Stone Crusher Village Kheri Battar, Bhiwani BHIWANI	0.5	11.60 Km Rawaldhi RF	0.1	1.1 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
238	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	0.5	13.49 Km Rawaldhi RF	0.1	1.21 Kalali Minor	2.0	35.63 Km Kairu Chinkara Breeding Centre	No	
239	Shiv Bhole Stone Crusher Vill-Asawari, Distt Bhiwani	0.5	14.03 Km Rawaldhi RF	0.1	0.8 Km Kalali Minor	2.0	34.75 Km Kairu Chinkara Breeding Centre	No	
240	SHIV BHOLE STONE CRUSHING Co., Kaliyana, Ch. Dadri	0.5	10.04 Rawaldhi RF	0.1	1.93 Kaliyana Minor	2.0	34.6 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
		3	4	5	6	7	8		
1	2	3	4	5	6	7	8	9	10
241	Shiv Durga Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.27 Km Rawaldhi RF	0.1	1.27 Km Asawari Minor	2.0	33.54 Km Kairu Chinkara Breeding Centre	No	
242	Shiv Ganga Stone Crusher, Kaliyana, Charkhi dadri	0.5	9.76 Km Rawaldhi RF	0.1	1.19 Km Kaliyana Minor	2.0	35.30 Km Kairu Chinkara Breeding Centre	No	
243	Shiv Gorakh Stone Crusher, Vill Kheri Battar, Bhiwani	0.5	11.13 Km Rawaldhi RF	0.1	1.55 Asawari Minor	2.0	34.15 Km Kairu Chinkara Breeding Centre	No	
244	Shiv Shakti Grit Udyog, Village Birhi Kala, Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	980 Mtr. Birhi Kalan	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
245	Shiv Shakti Stone Crusher Village Pichopa Kalan, Charkhi Dadri	0.5	16.72 Norangabass RF	0.1	0.330 Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
246	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	0.5	17.02 Norangabass R	0.1	0.107 Pichopa minor	2.0	44.19 Bhindawas Sanctuary	No	
247	SHIV SHAKTI STONE CRUSHER, Village Kheri Battar Tehsil Ch Dadri	0.5	12.06 Km Rawaldhi RF	0.1	639 Mtr. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
248	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	0.5	14.36 Km Rawaldhi RF	0.1	1.05 Dadri Loharu Road	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
249	Shiv Shanti Stone Cruhsr, Village Mankawas, Charkhi Dadri, Bhiwani	0.5	12.64 Km Rawaldhi RF	0.1	1.5 Km Mankawas Minor	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
250	Shiv Stone Crusher, Vill. Atela Kalan, Bhiwani	0.5	20.14 Norangabass RF	0.1	0.578 Atela Bund	2.0	44.00 Bhindawas Sanctuary	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
251	Shiv Stone Crusher, Village Asawari, Bhiwani	0.5	15.75 Km Rawaldhi RF	0.1	1.00 Shiswala Minor	2.0	31.11 Km Kairu Chinkara Breeding Centre	No	
252	Shiv Stone Crusher, Village Jhojhu Kalan, Ch. Dadri	0.5	17.8 Km Rawaldhi RF	0.1	0.371 Jhojhu Minor	2.0	35.52 Km Kairu Chinkara Breeding Centre	No	
253	Shiv Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.6 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
254	Shiv Stone Crusher, Village Pichopa kalan, Charkhi Dadri.	0.5	17.33 Noragabass RF	0.1	0.400 Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
255	Shiva Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.2 Km Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
256	Shiva Stone Crushing Mills, Village Jhojhu Kalan, District Charkhi Dadri	0.5	20 Km Rawaldhi RF	0.1	0.894 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
257	Shivalik Stone Crusher, Village Mankawas, Charkhi Dadri, Bhiwnai	0.5	11.66 Km Rawaldhi RF	0.1	0.650 Kitlana Disty.	2.0	30.22 Km Kairu Chinkara Breeding Centre	No	
258	Shivalya Construction Pvt Ltd Co., Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.96 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
259	Shivalya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	0.5	12.64 Km Rawaldhi RF	0.1	2.2 Km Birhi Minor	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
260	Shivam Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.23 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	

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	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
	3	4	5	6	7	8		
261 Shree Balaji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.70 Norangabass RF	0.1	0.280 Pichopa Minor	2.0	44.00 Bhindawas Sanctuary	No	
262 Shree Balajee Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwan	0.5	12.64 Km Rawaldhi RF	0.1	1.0 Km Kitlana Minor	2.0	29.87 Km Kairu Chinkara Breeding Centre	No	
263 Shree Balaji Stone Crusher, Village Bilawal, Bhiwani	0.5	20.17 Norangabass RF	0.1	0.480 Atela Bund	2.0	44.00 Bhindawas Sanctuary	No	
264 Shree Balaji Stone Crusher, Village Kaliyana, Ch. Dadri	0.5	9.49 Km Rawaldhi RF	0.1	0.978 Kaliyana Minor	2.0	35.70 Km Kairu Chinkara Breeding Centre	No	
265 Shree Balaji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.67 Norangabass RF	0.1	0.443 Pichopa Minor	2.0	44.20 Bhindawas Sanctuary	No	
266 Shree Balaji Stone Crushing Co. Village Jhojhu Kalan, Distt Bhiwnai	0.5	20.00 Km Rawaldhi RF	0.1	0.894 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
267 Shree Dada Dohla Stone Crusher Vill Kheri Battar, Distt Charkhi Dadri	0.5	12.06 Km Rawaldhi RF	0.1	2364 Mtr. Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
268 Shree Ganesh Crusher Udyog, Village Kheri Battar, Ch. Dadri	0.5	11.83 Km Rawaldhi RF	0.1	0.70 Asawari Minor	2.0	33.73 Km Kairu Chinkara Breeding Centre	No	
269 Shree Ganesh Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	0.5	17.02 Norangabass R	0.1	0.203 Pichopa monor	2.0	44.10 Bhindawas Sanctuary	No	
270 Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri	0.5	19.4 Km Rawaldhi RF	0.1	0.448 Km Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
271	Shree Laxmi Stone Crusher, Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.89 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
272	Shree Laxmi Stone Crusher, Pichopa Kalan, Ch. Dadri.	0.5	17.12 Noranga Bass RF	0.1	0.98 Pichopa minorn	2.0	44.22 Bhindawas Sanctuary	No	
273	Shree Luxmi Stone Crusher, Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.89 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
274	Shree Luxmi Stone Crushing Co., -II. Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.93 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
275	Shree Maha Luxmi Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	1.86 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
276	Shree Mahadev Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	18.10 Norangabass RF	0.1	0.229 Pichopa Minor	2.0	44.20 Bhindawas Sanctuary	No	
277	Shree Nanak Stone Crusher, VPO Kheri Battar, Bhiwani	0.5	11.83 Km Rawaldhi RF	0.1	0.70 Asawari Minor	2.0	33.73 Km Kairu Chinkara Breeding Centre	No	
278	Shree Radhe Stone Crusher, Birhi Kalan, Charkhi Dadri	0.5	14.9 Km Rawaldhi RF	0.1	731 Mtr. Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
279	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	0.5	12.18 Km Rawaldhi RF	0.1	0.66 Kitlana Disty.	2.0	30.18 Km Kairu Chinkara Breeding Centre	No	
280	Shree Ram Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri.	0.5	11.60 Km Rawaldhi RF	0.1	2.42 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
281	Shree Satyam Stone Crusher. Kheri Battar, Bhiwani	0.5	11.45 Km Rawaldhi RF	0.1	0.89 Asawari Minor.	2.0	34.45 Km Kairu Chinkara Breeding Centre	No	
282	Shree Shyam Grit Udyog Vill-Ramatwas, Tehsil & Distt Charkhi Dadri	0.5	18.62 Km Rawaldhi RF	0.1	0.78 Km Jhojhu Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
283	Shree Shyam Stone Crusher Village Jhojhu Kalan, Charkhi Dadri, Bhiwani	0.5	19.8 Km Rawaldhi RF	0.1	0.880 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
284	Shree Shyam Stone Crusher Village Kheri Battar Bhiwani	0.5	11.68 Km Rawaldhi RF	0.1	1.83 Mehra Disty.	2.0	34.10 Km Kairu Chinkara Breeding Centre	No	
285	Shri Dada Devi Nath Stone Crusher. Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.65 Norngabass RF	0.1	0.395 Pichopa Minor	2.0	44.16 Bhindawas Sanctuary	No	
286	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	0.5	17.02 Norangabass R	0.1	0.203 Pichopa minor	2.0	44.10 km Bhindawas Sanctuary	No	
287	Shri Giriraj Stone Crusher. Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.48 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
288	Shri Hari Stone Crusher. Village Kheri Batter, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.23 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
289	Shri Laxmi Ji Stone Crusher. Pichopa Kalan, Charkhi Dadri	0.5	17.18 Noranga Bass RF	0.1	0.113 Pichopa minor	2.0	44.03 km Bhindawas Sanctuary	No	
290	Shri Ram Stone Crusher. Village Jhoju Kalan, Charkhi Dadri, Bhiwani	0.5	18.0 Km Rawaldhi RF	0.1	0.270 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
291	Shri Rattan Grit Udyog Village Birhi Kala District Bhiwani	0.5	14.9 Km Rawaldhi RF	0.1	1.00 Km Birhi Kalan	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
292	Shri Sai Baba Stone Crusher, Vill. Kheri Batter, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.19 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
293	Shri Shivam Stone Crusher, Kheri Batter. Charkhi Dadri, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	0.978 Mehra Disty.	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
294	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	0.5	9.32 Km Rawaldhi RF	0.1	0.842 Kaliyana Minor	2.0	35.50 Km Kairu Chinkara Breeding Centre	No	
295	Shyam Grit Udyog Village Pichopa Kalan Tehsil Charkhi Dadri, Bhiwani	0.5	17.57 Norangabass RF	0.1	0.222 Pichopa Minor	2.0	44.51 Bhindawas Sanctuary	No	
296	Shyam King Stone Crusher Village Jhoju Kala Tehsil Ch Dadri BHIWANI	0.5	18.0 Km Rawaldhi RF	0.1	0.404 Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
297	Shyam Stones Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	0.5	16.23 Norangabass RF	0.1	0.285 Pichopa Minor	2.0	44.25 Bhindawas Sanctuary	No	
298	Silver Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani (Old name Jai Shiv SC)	0.5	11.35 Km Rawaldhi RF	0.1	2.03 Asawari Minor	2.0	34.34 Km Kairu Chinkara Breeding Centre	No	
299	Sita Nath Stone Crusher, Village Kheri Battar, Bhiwani	0.5	12.34 Km Rawaldhi RF	0.1	1.56 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
300	Siwach Stone Crusher, Vill. Kheri battar. Bhiwani	0.5	10.96 Km Rawaldhi RF	0.1	1.12 Asawari Minor	2.0	34.22 Km Kairu Chinkara Breeding Centre	No	

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		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
301	Sohna Aggregate Solutions (18CRD63956) Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	0.5	17.35 Norangabass	0.1	0.104 Mtr. Todi minor	2.0	44.30 Bhindawas Sanctuary	No	
302	Sohna Stone Crusher, Village Ramalwas, Jhojhu Kalan Charkhi Dadri	0.5	19.8 Km Rawaldhi RF	0.1	0.488 Jhojhu Kalan	2.0	35.18 Km Kairu Chinkara Breeding Centre	No	
303	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	0.5	17.41 Norangabass RF	0.1	0.107 Mtr. Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
304	Subh Ram Stone Crusher Village Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.41 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
305	Subham Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	11.60 Km Rawaldhi RF	0.1	2.50 Asawari Minor	2.0	34.62 Km Kairu Chinkara Breeding Centre	No	
306	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	0.5	17.32 Norangabass RF	0.1	0.98 Pichopa Kalan App. Road	2.0	44.38 Bhindawas Sanctuary	No	
307	Sunrise stone Crusher, Village Kheri Batter, Bhiwani	0.5	18.0 Km Rawaldhi RF	0.1	1.75 Asawari Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
308	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	0.5	17.6 Km Rawaldhi RF	0.1	0.76 Mehra Disty.	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
309	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	0.5	12.18 Km Rawaldhi RF	0.1	0.66 Kitlana Disty.	2.0	30.18 Km Kairu Chinkara Breeding Centre	No	
310	Surender Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	N.A	0.1	N.A	2.0	N.A	No	The Crusher unit never got operational & not found on site

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt.Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt.Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Plantation Approved (Yes/No)	Remarks
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
311	Surya Stone Crusher Vill- Pichopa Kalan, Distt Charkhi Dadri	0.5	17.70 Norangabass RF	0.1	0.237 Pichopa Minor	2.0	44.18 Bhindawas Sanctuary	No	
312	Suryawansni Stone Crusher, Village Kheri Batter, Bhiwani	0.5	15 Km Rawaldhi RF	0.1	2.23 Km Asawari Minor	2.0	29 Km Kairu Chinkara Breeding Centre	No	
313	Swastik Stone Crusher, Village Birhi Kalan, Charkhi Dadri	0.5	14.9 Km Rawaldhi RF	0.1	1.18 Km Dadri Loharu Road	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
314	Swastik Stone Crusher, Village Pichopa Kalan Tehsil Ch Dadri	0.5	17.36 Norangabass RF	0.1	0.154 Todi Minor	2.0	44.48 Bhindawas Sanctuary	No	
315	Taj Stone Crusher, Vill. Kheri Battar, Bhiwani	0.5	18.0 Km Rawaldhi RF	0.1	1.56 Asawari Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
316	Thadeshri Stone Crusher Vill- Mankawas, Distt Bhiwani	0.5	12.72 Km Rawaldhi RF	0.1	0.75 Kitlana Disty.	2.0	29.48 Km Kairu Chinkara Breeding Centre	No	
317	Trimbakeshwar Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	0.5	19.9 Km Rawaldhi RF	0.1	0.889 Mtr. Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
318	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	0.5	19.00 Km Rawaldhi RF	0.1	0.750 Mtr. Jhojhu Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
319	Triupati Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	0.5	17.94 Norangabass RF	0.1	0.359 Pichopa Minor	2.0	44.15 Bhindawas Sanctuary	No	
320	Uma Stone Crusher, Village Asawari, Bhiwani	0.5	13.80 Km Rawaldhi RF	0.1	0.92 Kalali Minor	2.0	35 Km Kairu Chinkara Breeding Centre	No	

S. No.	Name of Crusher	Minimum distance required from any land recorded as forest in Govt.Record ( Revenue or Forest Department ) except Strip Forests/Plantation along Road, canal, Railway Lines and Bunds.		Minimum distance required from any Strip Forests/Plantation along Road, canal, Railway Lines and Bunds. etc. recorded as forest in Govt.Record ( Revenue or Forest Department )		Minimum Distance required from National Parks, Wild Life, Centuries & Conservation Reserves.		Plantation Approved (Yes/No)	Remarks
		Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km	Required Distance in Km	Actual Distance in Km		
1	2	3	4	5	6	7	8	9	10
321	United Stone Crusher, Village Kheri Battar, Bhiwani	0.5	18.0 Km Rawaldhi RF	0.1	1.92 Asawari Minor	2.0	35.54 Km Kairu Chinkara Breeding Centre	No	
322	V K Stone Crushing Co Vill-Birhi Kalan Distt Dadri	0.5	14.9 Km Rawaldhi RF	0.1	830 mtr. Birhi Minor	2.0	28.15 Km Kairu Chinkara Breeding Centre	No	
323	Venus Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri	0.5	12.06 Km Rawaldhi RF	0.1	2 Km Asawari Minor	2.0	34.52 Km Kairu Chinkara Breeding Centre	No	
324	Vijay Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	0.5	14.03 Km Rawaldhi RF	0.1	0.8 Km Kalali Minor	2.0	34.75 Km Kairu Chinkara Breeding Centre	No	
325	Vijay Stone Crusher, Village Pichopa kalan, Charkhi Dadri.	0.5	17.24 Km Naurangabas RF	0.1	479 Mtr Pichopa Minor	2.0	44.25 Km Bhindawas sanctuary	No	
326	Vikas Stone Crusher, Mankawas, Ch. Dadri	0.5	12.65 Km Rawaldhi RF	0.1	1.21 Kitlana Minor	2.0	29.86 Km Kairu Chinkara Breeding Centre	No	
327	Vishal Stone Crusher, Village Kheri Batter, Charkhi Dadri, Bhiwani	0.5	12.22 Km Rawaldhi RF	0.1	2.20 Asawari Minor	2.0	35 Km Kairu Chinkara Breeding Centre	No	
328	Vishwakarma Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	0.5	18.3 Km Rawaldhi RF	0.1	0.280 Mtr. Jhoju Minor	2.0	35 Km Kairu Chinkara Breeding Centre	No	
329	Zamidar Stone Crusher Village Kaliyana, Dadri	0.5	9.07 Km Rawaldhi RF	0.1	0.730 Kaliyana Minor	2.0	34.92 Km Kairu Chinkara Breeding Centre	No	
330	Shree Ganesh Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	0.5	14.03 Km Rawaldhi RF	0.1	0.8 Km Kalali Minor	2.0	34.75 Km Kairu Chinkara Breeding Centre	No	

Divisional Forest Officer  
Ch. Dadri



ANNEXURE-II

**Regional Office**  
**Haryana State Pollution Control Board,**  
 SCF-32, Opp. Community Centre, Sector-13, HUDA, Bhiwani  
 Email-hspcbrojr@gmail.com

No. HSPCB/BHI/2020/

Dated :

To,

Sh. Suneel Dave,  
 Scientist 'E' & Regional Director  
 CPCB, New Delhi

**Sub: Present status of the report in compliance of Hon'ble NGT order dated 19.08.2020 in the matter of OA No.607/2018 titled as Vinod Kumar Jangra Vs State of Haryana & Ors.**

Hon'ble NGT vide order dated 19.08.2020 constituted 07 member joint committee to submit compliance report in OA No.607/2018 titled as Vinod Kumar Jangra Vs State of Haryana & Ors which is listed on 14.12.2020. The comprehensive compliance report of Hon'ble NGT vide order dated 19.08.2020 in the above said matter is as given below:

**1. Compliance Status report of Stone crusher units of District Charkhi Dadri:**

There are total 330 stone crusher in District Charkhi Dadri. Out of which 234 stone crushers have been granted CTO, 35 stone crushers closed by board and 17 nos. are closed by its own, 44 nos. units are dismantled/not exists. Detail Granted

Status of 330 Stone crushers			
Granted CTO	Closed by Board	Closed by its own	Dismantled/Not exist
234	35	17	44

➤ The Detail of above said stone crusher is enclosed as **Annexure-1, Annexure-2, Annexure-3 and Annexure-4.**

**2. Status report of non-complying units:** Out of 330 units 35 are found non-complying Schedule-II of stone crusher notification dated 11.05.2016 and unit wise detail in this regard is already annexed as **Annexure-2**. Out of 35 non-complying units 16 units air analysis reports found exceeding the prescribed limits and not complying Item Number I of Schedule-II of stone crusher notification dated 11.05.2016 and 19 units physical air pollution control measures were not found complying as per Item Number II of Schedule-II of stone crusher notification 11.05.2016. Detail list already annexed as **Annexure-2**

**Status of Action taken against non complying stone crusher units:**

(i) **Sealing, electric supply disconnection & CTO revoke :** HSPCB has sealed all 35 non complying units & revoked their consent to operate & electric supply was also disconnected by concerned DHBVN

(ii) **Environment Compensation :-**

**A. Environment Compensation for violation of Env. Laws:** Regional Office, Bhiwani has recommended EC against 49 units as per Board policy dated 29.04.2019 & 20.12.2019 and EC against 33 units of amount Rs.48859362.81/- finalized by concerned committees at H.O & unit wise detail in this regard is attached herewith as **Annexure-5**. The 19 units has deposited EC of amount Rs. 16164050.81. Finalization of EC of remaining 16 units is under process. The detail of EC is as given below:-

Total no. of units against which EC Recommended to	No. Of unit against which EC	Total amount of EC approved by Head Office (For	Total amount received

Head Office for finalization	approved by Head Office	33 Nos. of Units)	from 19 Nos. of units
49	33	Rs. 48859362.81	Rs. 16164050.81

**B. Environment Compensation for Illegal abstraction of Ground Water abstraction:** Regional Office, Bhiwani has recommended for levying interim Environmental Compensation against remaining 277 stone crushing units to the Deputy Commissioner, Charkhi Dadri and the total amount of Env Compensation from these 277 units is Rs. 31,45,13,865/- (Thirty one crore, forty five lacs, thirteen thousand, eight hundred sixty Five only) and remaining 53 units are either dismantled or not operational after 15.04.2015 (date of notification issued by CGWA for obtaining permission for withdrawal of ground water) or only obtained CTE or unit has applied for NOC for ground water extraction before operation. The detail of EC is as given below:-

Total Stone Crushing units	Total no. of units against which EC for ground water Recommended	Total amount for Env. Compensation for ground water	No. of units in which EC approved by DC, Charkhi Dadri
330	277	31,45,13,865	277

Detail list is enclosed as **Annexure-6 (list of 277)**.

(iii) **Prosecution Action:** Regional Office, Bhiwani has recommended prosecution cases against all 35 units wherever applicable under air Act ,1981, out of which 27 cases has been filed in Special Env. Court, Kurukshetra and remaining 08 cases in which 04 cases pending for filing and 04 cases in which prosecution action is under process for approval.& unit wise detail in this regard is attached herewith as **Annexure-7**. These prosecution cases will be filed in Special Environment court, Kurukshetra. The detail of prosecution cases is as given below:-

Total No. of cases sent for sanction of prosecution to H.O	Total No. Of Cases Approval sanctioned for prosecution by competent authority	Total cases filed in Spl. Env. Court,	Total No. Of cases pending for filing in Special Environment Court
35	31	27	04 (02 Nos. of unit has obtained stay from high court against prosecution approval)

### **3. Status of siting parameter reports:-**

#### **A. Status of Revenue Department siting parameter reports :-**

This office has recently received siting parameter report of 241 stone crushing units from Concerned Tehsidlar, Charkhi on 01.12.2020, out of which 34 are not meeting siting parameter as per stone crusher notification 11.05.2016. The show cause notices for closure and for withdrawal of CTE/CTO are being issued to these non complying units.



Whereas siting parameter of remaining stone crushers units is still pending from revenue department.

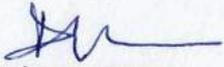
**B. Status of Forest Department siting parameter reports:-**

DFO, Charkhi Dadri submitted siting parameter report of 302 stone crushing units vide letter no. 1085 dated 06.11.2020 and letter No. 1239 dated 05.12.2020. All the units are complying siting parameter report as per stone crusher notification dated 11.05.2016.

Whereas siting parameter report of remaining 28 nos. Stone crushers is still pending from DFO, Charkhi Dadri.

**4. Regarding Green belt development by Stone crushing units:-**

The operating stone crushing units of District Charkhi Dadri has provided green belt in the form of 02 rows of plants/saplings with barricades in the form of GI- sheet/ flexible cloths/bricks wall. However the plantation in the green belt is not approved from concerned DFO. Regional office, Bhiwani has now issued notices for closure and revocation for CTO on 01.12.2020 and 02.12.2020 to all the stone crushing units to get approval of plantation from by the DFO concerned as per schedule II of notification dated 11.05.2016.

  
Regional Officer  
Bhiwani Region

Endst No. HSPCB/BHI/2020/

Dated: -

A copy of above is forwarded to Member Sectary, HSPCB, Panchkula for your kind information, please.

Regional Officer  
Bhiwani Region

**Annexure -1 (Granted List)**

Sr. No.	Village	Name and address of unit	Period	Status
1	Kheri Batter	Abhishek Stone Crusher, Village Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
2	Kheri Batter	Amarnath Stone Crusher Vill-Kheri Battar, Distt Bhiwani	09.03.17-31.03.21	Granted
3	Kheri Batter	Anand Stone Crusher, Vill. Kheri batter, Bhiwani	01.04.17-31.03.22	Granted
4	Pichopa Kalan	Anjani Mata Stone crusher Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	29.12.18-31.03.20 Refused 10.09.20-31.03.22	Granted
5	Kheri Batter	Anjani Stone Crusher, VPO Kheri Battar, Bhiwani	01.04.17-31.03.22	Granted
6	Kheri Batter	ANUP STONE CRUSHER NO 1, VILLAGE KHERI BATTAR TEHSIL AND DISTRICT CHARKHI DADRI	04.06.19-31.03.20 01.04.20-31.03.25	Granted
7	Kheri Batter	Anup Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
8	Jhojhu Kalan	Arya Stone Crusher (16BHI3361876) Ramalwas, Jhojhu Kalan, Distt Charkhi Dadri	25.10.19-31.03.24	Granted
9	Asawari	Asawari Stone Crushing Co., Vill-Asawari Tehsil & Distt Charkhi Dadri	05.02.20-31.03.24	Granted
10	Mankawas	Ashoka Stone Crusher, Vill. Mankawas, Bhiwani	01.04.16-31.03.21	Granted
11	Mankawas	Ashu Stone Crusher Vill. Manakawas, Charkhi Dadri, Bhiwani	01.04.16-31.03.21	Granted
12	Jhojhu Kalan	Avtar & Company Stone Crusher, Village jhojhu Kalan, Bhiwani	21.04.16-30.09.16 01.10.16-30.09.20 14.07.20-31.03.21	Granted
13	Birhi kalan	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan, Distt Bhiwani	19.05.17-31.03.21	Granted
14	Birhi kalan	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Distt Dadri	18.07.17-31.03.22	Granted
15	Jhojhu Kalan	Baba Shyam Crushing Co Vill Jhojhu Kalan Teshil & Distt Charkhi Dadri	02.10.18-31.03.23	Granted
16	Pandwan	Bala Ji Stone Crusher, Vill. Pandwan, Bhiwani	01.04.16-31.03.18 01.10.18-31.03.25	Granted
17	Birhi kalan	Balaji Stone Crusher, Village Birhi Kalan, District Bhiwani	21.11.16-31.03.21	Granted
18	Kaliyana	Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	07.01.18-31.03.22	Granted
19	Kalali	Baljit Stone Crusher Vill-Kalali, Distt Charkhi Dadri	09/08/2018 - 31/03/2023	Granted
20	Pichopa Kalan	Bed Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	20/05/2018 - 31/03/2022	Granted
21	Ramalwas	Bhai Ji Stone Crusher Village Rmalwas Tehsil Ch Dadri	03/04/2018 - 31/03/2023 19.12.19-31.03.24	Granted



22	Kheri Batter	Bhartho Devi Stone Crushe, Village Kheri Batter, Charkhi Dadri, Bhiwani	01.04.16-30.09.19 Refused Refused Refused 14.05.20-31.03.22	Granted
23	Kaliyana	Bhavishay Stone Crusher Village Kaliyana, Charkhi Dadri	21/08/2018 - 31/03/2023	Granted
24	Kheri Batter	Caps Tradeling Pvt. Ltd., Kheri Batter, Charkhi Dadri	11.07.19-31.03.24	Granted
25	Asawari	Chander Mukhi Stone Crusher, Kila/Khasra No. 102//23 & 104//3/1, Asawari, Patwari Halka 83, Bhiwani	01.04.16-31.03.21	Granted
26	Pandwan	Chander Stone Crusher, Village Pandwan, Charkhi Dadri, Bhiwani	07.02.17-31.03.21	Granted
27	Mankawas	Chaubisi Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	16.10.15-31.03.16 01.04.16-30.09.20 01.10.20-31.03.21	Granted
28	Birhi kalan	Chaudhary Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri	15/05/2018 - 31/03/2023	Granted
29	Atela Kalan	Chetna Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.21 01.04.21-31.03.26	Granted
30	Birhi kalan	Chirag Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	17.11.17-31.03.22	Granted
31	Kaliyana	Choudhary Construction Company, Village Kalayana, Dadri	01.04.16-31.03.20 Refused 27.09.20-31.03.24	Granted
32	Kheri Batter	Dada Dhola Stone Crusher, Village Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
33	Mankawas	Dada Gosai Stone Crushing Mills, Mankawas, Bhiwani	01.04.16-31.03.21	Granted
34	Kheri Batter	Dada Ram Prasad Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21 10.09.20-31.03.25	Granted
35	Birhi kalan	Dada Shakti Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	19.05.17-31.03.21	Granted
36	Pichopa Kalan	Dada shakti Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	23.11.19-31.03.24	Granted
37	Kheri Batter	Dada Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	23.01.16-31.03.17 01.04.16-31.03.21	Granted
38	Pichopa Kalan	Dada Syonand Maharaj Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	16.02.18-31.03.22	Granted

39	Mankawas	Dadri Stone Crusher Village Manakawas Tehsil Charkhi Dadri District Bhiwani	10.05.16-30.09.16 01.10.16-30.09.20 01.10.20-31.03.21	Granted
40	tiwala	Dalawas Stone Crusher, Vill Tiwala, Tehsil & Distt Charkhi Dadri	09.11.2018-31.03.2023	Granted
41	Mankawas	Delhi Stone Crusher, Village Mankawas, Bhiwani	21.04.16-30.09.16 09.04.19-31.03.24	Granted
42	Kheri Batter	Dev Stone Crusher, Village -Kheri Batter, Charkhi Dadri	27.12.19-31.03.24	Granted
43	Kheri Batter	Dhankaur Stone Crusher, Village Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
44	Kalali	Dhanluxmi Stone Crusher, Kalali, Ch. Dadri	14.07.20-31.03.25	Granted
45	Kheri Batter	Dhanpat Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.17-31.03.22	Granted
46	Pichopa Kalan	Dharampal Stone Crusher, pichopa Kalan, Ch. Dadri, Bhiwani	15.12.15-31.03.16 01.04.16-31.03.21	Granted
47	Kheri Batter	Diamond Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani	08.04.16-30.09.16 01.10.16-30.09.20 15.07.20-31.03.25	Granted
48	Pichopa Kalan	Durga Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	19.11.18-31.03.23	Granted
49	Kheri Batter	Ekta Stone Crusher Village kheri Battar BHIWANI	01.04.16-31.03.21	Granted
50	Pichopa Kalan	Gau Mata Stone Crusher, Pichopa Kalan, Charkhi Dadri	06.11.19-31.03-24	Granted
51	Mankawas	Gawar Construction Ltd., Village Mankawas, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.23	Granted
52	Birhi kalan	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	15.11.20-31.03.22	Granted
53	Kheri Batter	Gohana Stone Crusher, Village Kheri Batter, Charkhi Dadri	27.01.18-31.03.22 18.08.20-31.03.23	Granted
54	Pichopa Kalan	Hanuman Infrastructure Pvt. Ltd., Village Pichopa Kalan, Charkhi Dadri	10.02.18-31.03.22	Granted
55	Kheri Batter	Hanuman Stone Crusher, Vill Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
56	Pichopa Kalan	Hari Om Stone Crusher Pichopa Kalan Teshil and District Charkhi Dadri	09.09.19-31.03.24	Granted

57	Asawari	Haryana Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	01.04.17-31.03.18 01.04.18-31.03.21	Granted
58	Tiwala	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	20.11.2020 to 31.03.2025	Granted
59	Jhojhu Kalan	Indian SC, Jhojhu Kalan, Dadri	12.07.20-31.03.21	Granted
60	Birhi kalan	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	18.11.20-31.03.22	Granted
61	Pandwan	Jai baba Mungipa stone crusher, Pandwan. Charkhi Dadri	10.05.19-31.03.24	Granted
62	Birhi kalan	New Rapid stone crusher Old name Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	18.11.20-31.03.22	Granted
63	Kheri Batter	Jai Baba Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
64	Pichopa Kalan	Jai Baba Thakur Dass Stone Crusher Village Pichopa Kala Tehsil Charki Dadri Bhiwani	01.04.17-31.03.21	Granted
65	Ramalwas	Jai Bajrang Bali Stone Crusher, Village Ramlawas, Charkhi Dadri	20.11.18-31.03.22 05.02.20-31.03.24	Granted
66	Mankawas	Jai Balaji Stone Crusher, Vill. Mankawas Charkhi Dadri, Bhiwani	01.04.16-31.03.21	Granted
67	Pichopa Kalan	Jai Balaji Stone Crusher, Village Pichopa Kalan, Charkhi Dadri	13.01.18-31.03.22	Granted
68	Birhi kalan	Jai Dada Budha Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	21.12.16-31.03.21	Granted
69	Kheri Batter	Jai Durga Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
70	Pandwan	JAI HANUMAN STORE CRUSHER PANDWAN VILLAGE PANDWAN BHIWANI BHIWANI	01.04.16-30.09.20 01.10.20-31.03.22	Granted
71	Birhi kalan	Jai Hind Stone Crushing Co., Village Birhi Kalan, Bhiwani	21.11.16-31.03.21	Granted
72	Kheri Batter	Jai Mahadev Stone Crusher, Kheri Batter, Dadri	Refused 25.10.19-31.03.24	Granted
73	Birhi kalan	Jai Mata Di Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	24.12.16-31.03.21	Granted
74	Kheri Batter	Jai Shree Ganesh Stone Crusher Vill-Kheri Battar, Distt Bhiwani	01.10.16-30.09.20 01.10.20-31.03.25	Granted
75	Mankawas	Jai Shree Ram Stone Crusher Village Manakawas District Bhiwani	21.06.16-31.03.21	Granted
76	Kheri Batter	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	12.05.20-31.03.25	Granted
77	Jhojhu Kalan	Jai Shree Shyam Stone Crusher Vill-Jhojhu Kalan, Distt Bhiwani	01.10.16-30.09.20 01.10.20-31.03.21	Granted
78	Kalali	Jai Shree Shyam Stone Crusher, Village Kalai, Tehsil Charkhi Dadri, Bhiwani	02.12.16-31.03.21	Granted

7	Pichopa Kalan	Jai Shree Shyam Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	01.04.19-31.03.23	Granted
80	Kheri Batter	Jai Shree Shyam Stone Crusher. Village Kheri Batter, Tehsil Charkhi Dadri,, Bhiwani	04.09.17-31.03.19 01.04.19-31.03.21	Granted
81	Kheri Batter	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
82	Jhojhu Kalan	Jhojhu Stone Crusher, Village Jhojhu Kalan, Bhiwani	01.04.16-30.09.20 (Revoked) 14.12.19-31.03.24	Granted
83	Kaliyana	K V R Minerals Pvt Ltd Unit 2 Vill Kaliyana Teshil & Distt Charkhi Dadri	05.05.18-31.03.23	Granted
84	Kaliyana	K V R Minerals Pvt. Ltd., Village Kaliyana, Charkhi Dadri	09.08.17-31.03.22	Granted
85	Pichopa Kalan	K.M.P Stone Crusher, Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	05.06.19-31.03.24	Granted
86	Birhi kalan	Kanhaiya Stone Crusher Vill-Birhi Kalan, Distt Bhiwani BHIWANI	04.07.16-31.03.17 01.04.17-31.03.21	Granted
87	Mankawas	kanshi Ram Stone Crusher, Village Mankawas, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.23	Granted
88	Asawari	Karan Stone Crusher, Village Asawari, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.23	Granted
89	Pichopa Kalan	Khatu Shyam Stone Crusher, Village Pichopa Kala Tehsil Ch Dadri	01.07.19-31.03.24	Granted
90	Kheri Batter	Krishana Stone Crusher and Supplier Village Kheri Battar Tehsil Ch Dadri, Distt Bhiwani	29/07/2018 - 31/03/2023	Granted
91	Pichopa Kalan	Krishna Stone Crusher, Vill. Pichopa Kalan, Charkhi Dadri, Bhiwani	15.12.15-31.03.16 01.04.16-31.03.21	Granted
92	Kheri Batter	Krishna Stone Crusher-1, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
93	Kheri Batter	Krishna Stone Crusher-II, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
94	Kheri Batter	Larsen and Toubro Limited, Vill Kheri Battar Tehsil & Distt Charkhi Dadri	01.05.19-30.04.24	Granted
95	Tiwala	Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	19.01.17-31.03.21 09.08.20-31.03.21	Granted
96	Mankawas	Laxmi Stone Crusher, Vill. Mankawas, Bhiwani	27.08.15-31.03.17 01.04.17-31.03.21	Granted
97	Asawari	Luxmi Stone Crusher, Asawari, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.23	Granted

98	Pichopa Kalan	J M and COMPANY Vill-Pichopa Kalan, Distt Bhiwani	27/06/2018 - 31/03/2023	Granted
99	Pandwan	Jai Shivam Stone Crusher Village Pandwan	26/07/2018 - 31/03/2023	Granted
100	Mankawas	Maa Pitambara Mines And Cruhsers LLP, Vill Mankawas, Tehsil & Distt Charkhi Dadri	01.06.19- 31.03.24	Granted
101	Kaliyana	Maa Stone Crusher, Kaliyana, Charkhi Dadri	Refused Refused Refused 14.07.20- 31.03.23	Granted
102	Mankawas	Maha Laxmi Stone Mills, Vill Mankawas, Tehsil & Distt Charkhi Dadri	01.06.19- 31.03.24	Granted
103	bilawal	Maha Luxmi Stone Cruhsers, Village Bilawal, Bhiwnai	01.04.16- 31.03.18 05.05.17- 31.03.21	Granted
104	Pichopa Kalan	Mahadev grit udyog PICHOPA KALAN CHARKHI DADRI	02.07.18- 31.03.21	Granted
105	Birhi kalan	Mahadev Stone Crusher, Birhi Kalan, Charkhi Dadri	02.10.18- 31.03.23	Granted
106	Kheri Batter	Mahadev stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16- 31.03.21	Granted
107	Pichopa Kalan	Mahaluxmi Mines and Stone Crusher VPO Pichopa Kala	30/04/2018 - 31/03/2023	Granted
108	Birhi kalan	Mahaluxmi Stone Crusher Village Birhi Kala District Bhiwani	20.08.17- 31.03.19 01.04.19- 31.03.24	Granted
109	Pichopa Kalan	Mahashay Stone Crusher, Village Pichopa Kalan, Dadri	04.07.19- 31.03.24	Granted
110	Kheri Batter	Maman Stone Crusher, VPO Kheri Battar, Bhiwani	01.04.17- 31.03.22	Granted
111	Kheri Batter	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	01.04.16- 31.03.21	Granted
112	Mankawas	Maruti Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani (New Name Maruti SC, Pandwan)	30.07.17- 31.03.18 01.04.18- 31.03.23	Granted
113	Birhi kalan	Mayur Stone Crusher, Village Birhi Kala, Tehsil Ch. Dadri, Bhiwani	24.12.16- 31.03.21	Granted
114	Pichopa Kalan	MDN Stone Crusher Vill- Pichopa Kalan, Tehsil & Distt Charkhi Dadri	10.02.18- 31.03.22	Granted
115	Jhojhu Kalan	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna, Bhiwani	28.12.16- 31.03.21	Granted
116	Kheri Batter	Nandu Stone Crusher, VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	01.04.17- 31.03.22	Granted
117	Mankawas	NECC Mines & Mineral, Village Manakawas, Tehsil Charkhi Dadri, Bhiwani	24.01.17- 31.03.21	Granted
118	Pandwan	NECC Mining Corporation Unit 2, Village Pandwan Charkhi Dadri	22.11.17- 31.03.22	Granted
119	Pandwan	NECC Mining Corporation, Village Pandwan, Charkhi Dadri	22.11.17- 31.03.22	Granted
120	Pandwan	NECC Roadways, Village Pandwan, Dadri	22.11.17- 31.03.22	Granted
121	Jhojhu Kalan	Neel Kanth Stone Crusher Mill, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	21.01.17- 31.03.21	Granted

122	Pichopa Kalan	Neelam Stone Crusher Vill Pichopa Kalan Teshil & Distt Charkhi Dadri	26/07/2018 - 31/03/2023	Granted
123	Birhi kalan	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Distt Bhiwani	08.05.17-31.03.22	Granted
124	Pichopa Kalan	New Avtar Stone Crusher, Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	30.04.19-31.03.24	Granted
125	Pichopa Kalan	New Bharat Stone Crushing Company, VPO PICHOPA KALAN TEHSIL AND DISTRICT CHARKHI DADRI	17.01.19-31.03.23	Granted
126	Kheri Batter	New Jai Shree Bala ji Stone Crusher, Village Kheri Battar, Bhiwani	01.04.17-31.03.19 Refused 12.09.19-31.03.23	Granted
127	Jhojhu Kalan	Om Shiv Stone Crusher, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	01.04.17-31.03.22 14.12.19-31.03.24	Granted
128	Kaliyana	Om Shivam Stone Crusher, Kaliyana, Dadri	28.06.19-31.03.24	Granted
129	Asawari	Om Shivam Stone Crusher, Village Asawari, Bhiwani	01.04.16-30.09.20 01.10.20-31.03.26	Granted
130	Kheri Batter	Om Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	06.02.16-31.03.20 01.04.20-31.03.23	Granted
131	Mankawas	Om Stone Crusher, Mankawas, Charkhi Dadri, Bhiwani	04.02.17-31.03.21	Granted
132	Atela Kalan	Pal stone Crusher Vill. Atela Kalan Bhiwani	01.04.16-31.03.18 05.05.17-31.03.21	Granted
133	Mankawas	Panchmukhi Stone Crusher, Village Mankawas, Bhiwani	22.04.16-30.09.16 01.10.16-30.09.20 01.10.20-31.03.25	Granted
134	Pichopa Kalan	Pardhan Stone Crusher Village Pichopa Kala Tehsil Ch Dadri BHIWANI	19.03.18-31.03.21	Granted
135	Kheri Batter	Partap Stone Crusher, Vill. Kheri Battar, Bhiwani( Old Name baba pir stone crushing co. )	01.04.16-31.03.21	Granted
136	Kheri Batter	Parvat Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	04.01.20-31.03.24	Granted
137	Kheri Batter	Pokhar Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
138	Asawari	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	07.01.18-31.03.22	Granted
139	Asawari	Pritam Stone Crusher, Asawari, charkhi Dadri	20.08.15-31.12.17 01.01.18-31.03.22	Granted
140	Kheri Batter	PRITHVI STONE CRUSHER, Kheri Batter, Charkhi Dadri	30.08.20-31.03.25	Granted
141	Birhi kalan	Purpal Stone Crusher, Village Birhi Kala, Tehsil Charkhi Dadri, Bhiwani	19.02.17-30.09.21	Granted

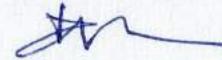
14	Pichopa Kalan	QEM PROCESSING PVT LTD PICHOPA KALAN	20.07.19-31.03.24	Granted
143	Kheri Batter	QEM PROCESSING PVT LTD STONE CRUSHER at VILLAGE KHERI BATTAR CHARKHI DADRI DISTRICT BHIWANI HARYANA BHIWANI	02.12.16-31.03.21	Granted
144	Kaliyana	R.B.S Stone Crusher Village Kaliyana, Tehsil Ch. Dadri, Bhiwani	25.02.18-31.03.22	Granted
145	Kheri Batter	Raj Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
146	Kheri Batter	Rajbir Stone Crusher VPO Kheri Battar, Bhiwani	08.03.18-31.03.22 01.04.20-31.03.25	Granted
147	Pichopa Kalan	Rajesh Stone Crusher, Pichopa Kalan, Charkhi Dadri	25/10/2018 - 31/03/2023	Granted
148	Pichopa Kalan	Rakesh Malik Stone Cruhsr Vill-Pichopa Kalan, Distt Bhiwani	26/07/2018 - 31/03/2023	Granted
149	Kaliyana	Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Bhiwani	11.07.17-31.03.22	Granted
150	Jhojhu Kalan	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	01.01.18-31.03.22	Granted
151	Kalali	Sadbhawna Stone Crusher, Village Kalali, Ch. Dadri	27.01.18-31.03.22	Granted
152	Birhi kalan	Sangwan Stone Crusher, Vilalge Birhi Kalan, Charkhi Dadri	19.12.19-31.03.24	Granted
153	Kheri Batter	Sanskar Stone Crusher, Kheri Battar, Bhiwani	2017-19 01.04.19-31.03.24	Granted
154	Kheri Batter	Saraswati Stone Crusher, Vill Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
155	Kheri Batter	Sarvotam Group, Village Kheri Batter, Charkhi Dadri	12.05.20-31.03.24	Granted
156	Pichopa Kalan	Satyavir Stone Crusher, Village Pichopa Kalan, Charkhi Dadri, Bhiwani	15.12.15-31.03.16 01.04.16-31.03.21	Granted
157	Kheri Batter	Shakti Stone Crusher, Village Kheri Battar, Charkhi Dadri	14.12.17-31.03.22	Granted
158	Kheri Batter	Shanti Mobile Stone Crusher, VPO Kheri Battar, Bhiwani	16.08.17-31.03.22	Granted
159	Kheri Batter	Sheranwali Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.17-31.03.22	Granted
160	Kheri Batter	Shiv Bhole Shankar Stone Crusher Village Kheri Battar, Bhiwani BHIWANI	01.04.16-31.03.19 01.04.16-31.03.21 01.04.19-31.03.24	Granted
161	Kaliyana	SHIV Bhole Stone CRUSHING Co., Kaliyana, Ch. Dadri	10.09.20-31.03.25	Granted
162	Kheri Batter	Shiv Durga Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	27.12.19-31.03.24	Granted
163	kaliyana	Shiv Ganga Stone Crusher, Kaliyana, Charkhi dadri	07.01.18-31.03.22	Granted
164	Kheri Batter	Shiv Gorakh Stone Crusher, Vill Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
165	Birhi kalan	Shiv Shakti Grit Udyog, Village Birhi Kala, Bhiwani	24.12.16-31.03.21	Granted

166	Pichopa Kalan	Shiv Shakti Stone Crusher Village Pichopa Kalan, Charkhi Dadri	Refused Refused 28.05.20- 31.03.24	Granted
167	Pichopa Kalan	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	26.07.18- 31.03.23 30.06.20- 31.03.25	Granted
168	Kheri Batter	SHIV SHAKTI STONE CRUSHER, Village Kheri Battar Tehsil Ch Dadr	01.06.18- 31.03.23	Granted
169	Birhi kalan	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	09/07/2018 - 31/03/2023	Granted
170	Mankawas	Shiv Shanti Stone Cruhsr, Village Mankawas, Charkhi Dadri, Bhiwani	01.04.17- 31.03.21	Granted
171	Atela Kalan	Shiv Stone Crusher, Vill. Atela Kalan, Bhiwani	01.04.16- 31.03.21 27.04.20- 31.03.25	Granted
172	Asawari	Shiv Stone Crusher, Village Asawari, Bhiwani	01.04.16- 31.03.18 01.04.18- 31.03.23	Granted
173	Jhojhu Kalan	Shiv Stone Crusher, Village Jhojhu Kalan, Ch. Dadri	07.01.18- 31.03.22	Granted
174	Kheri Batter	Shiv Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	21.04.18- 31.03.23	Granted
175	Pichopa Kalan	Shiv Stone Crushing co., Village Pichopa kalan, Charkhi Dadri,	15.12.15- 31.03.16 01.04.16- 31.03.21 01.06.20- 31.03.25	Granted
176	Birhi kalan	Shiva Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	12.07.17- 31.03.22	Granted
177	Mankawas	Shivalik Stone Crusher, Village Mankawas, Charkhi Dadri, Bhiwnai	01.04.15- 30.09.17 01.10.17- 31.03.22	Granted
178	Kheri Batter	Shivalya Construction Pvt Ltd Co., Village Kheri Battar, Bhiwani	27.09.14.31.03.20 16 01.04.16- 31.03.21	Granted
179	Mankawas	Shivalya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	15.12.17- 31.03.18 01.04.18- 31.03.19 01.04.19- 31.03.24	Granted
180	Mankawas	Shree Balajee Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwan	12.12.17- 31.03.22	Granted
181	Bilawal	Shree Balaji Stone Crusher, Village Bilawal , , Bhiwani	31.12.16- 31.03.21 01.04.21- 31.03.26	Granted
182	Kaliyana	Shree Balaji Stone Crusher, Village Kaliyana, Ch. Dadri	08.01.18- 31.03.22	Granted
183	Kheri Batter	Shree Dada Dohla Stone Crusher Vill Kheri Battar, Distt Charkhi Dadri	20.09.18- 31.03.23	Granted

184	Kheri Batter	Shree Ganesh Crusher Udyog, Village Kheri Battar, Ch. Dadri	01.04.16-31.03.21	Granted
185	Asawari	Shree Ganesh Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	01.04.17-31.03.22	Granted
186	Pichopa Kalan	Shree Laxmi Stone Crusher, Pichopa Kalan, Ch. Dadri.	18.11.19-31.03.24	Granted
187	Kheri Batter	Shree Luxmi Stone Crusher, Kheri Battar, Bhiwani	01.04.16-30.09.20 01.10.20-31.03.25	Granted
188	Kheri Batter	Shree Maha Luxmi Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
189	Pichopa Kalan		25.11.17-31.03.21	Granted
190	Kheri Batter	Shree Nanak Stone Crusher, VPO Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
191	Birhi kalan	Shree Radhe Stone Crusher, Birhi Kalan, Charkhi Dadri	25.07.19-31.03.21	Granted
192	Kheri Batter	Shree Ram Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri,	01.04.16-31.03.21	Granted
193	Kheri Batter	Shree Satyam Stone Crusher, Kheri Battar, Bhiwani	14.01.17-30.09.18 01.04.18-31.03.23	Granted
194	Jhojhu Kalan	Shree Shyam Stone Crusher Village Jhojhu Kalan, Charkhi Dadri, Bhiwani	01.04.17-31.03.22	Granted
195	Pichopa Kalan	Shri Dada Devi Nath Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	28.06.17-31.03.20 Refused 14.08.20-31.03.23	Granted
196	Pichopa Kalan	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	26/07/2018 - 31/03/2023	Granted
197	Kheri Batter	Shri Giriraj Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
198	Kheri Batter	Shri Hari Stone Crusher, Village Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
199	Pichopa Kalan	Shri Laxmi Ji Stone Crusher, Pichopa Kalan, Charkhi Dadri	06.11.19-31.03-24	Granted
200	Jhojhu Kalan	Shri Ram Stone Crusher, Village Jhoju Kalan, Charkhi Dadri, Bhiwani	10.03.17-31.03.21 19.12.19-31.03.21	Granted
201	Birhi kalan	Shri Rattan Grit Udyog Village Birhi Kala District Bhiwani	23.11.16-31.03.21	Granted
202	Kheri Batter	Shri Sai Baba Stone Crusher, Vill. Kheri Batter, Bhiwani	01.04.16-31.03.21	Granted
203	Kheri Batter	Shri Shivam Stone Crusher, Kheri Batter, Charkhi Dadri, Bhiwani	09.02.16-31.03.17 01.04.17-31.03.21	Granted
204	Kaliyana	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	26/07/2018 - 31/03/2023 Refused	Granted
205	Pichopa Kalan	Shyam Grit Udyog Village Pichopa Kalan Tehsil Charkhi Dadri, Bhiwani	29.08.17-31.03.22 Refused 04.07.20-31.03.21	Granted

206	Jhoju Kalan	Shyam King Stone Crusher Village Jhoju Kala Tehsil Ch Dadri BHIWANI	02.12.16-30.09.21	Granted
207	Pichopa Kalan	Shyam Stones Vill-Pichopa Kalan, Tehsil & Distt Charkhi Dadri	09.09.19-31.03.24	Granted
208	Kheri Batter	Silver Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani (Old name Jai Shiv SC)	01.04.16-30.09.20 14.07.20-31.03.25	Granted
209	Kheri Batter	Sita Nath Stone Crusher, Village Kheri Battar, Bhiwani	02.03.16-31.03.2020 01.04.21-31.03.25	Granted
210	Kheri Batter	Siwach Stone Cruhser, Vill. Kheri battar, Bhiwani	01.04.17-31.03.22	Granted
211	Pichopa Kalan	Sohna Aggregate Solutions (18CRD63956) Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	23.10.19-31.03.24	Granted
212	Ramalwas	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	05.09.17-31.03.22 01.12.19-31.03.21	Granted
213	Pichopa Kalan	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	09/08/2018 - 31/03/2023 Refused 04.07.20-31.03.24	Granted
214	Kheri Batter	Subh Ram Stone Crusher Village Kheri Battar, Bhiwani	01.04.17-31.03.20 01.04.20-31.03.25	Granted
215	Kheri Batter	Subham Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
216	Pichopa Kalan	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	Refused 17.10.19-31.03.23 09.08.20-31.03.21	Granted
217	Kheri Batter	Sunrise stone Crusher, Village Kheri Batter, Bhiwani	01.04.16-31.03.19 01.04.19-31.03.24	Granted
218	tiwala	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	06.02.18-31.03.22	Granted
219	Pichopa Kalan	Surya Stone Crusher Vill- Pichopa Kalan, Distt Charkhi Dadri	01/09/2018 - 31/03/2023	Granted
220	Kheri Batter	Suryawansni Stone Crusher, Village Kheri Batter, Bhiwani	13.10.17-31.03.22	Granted
221	Birhi kalan	Swastik Stone Crusher, Village Birhi Kalan, Charkhi Dadri	29.08.17-31.03.22	Granted
222	Pichopa Kalan	Swastik Stone Crusher, Village Pichopa Kala Tehsil Ch Dadri	26.04.19-31.03.22	Granted
223	Kheri Batter	Taj Stone Crusher, Vill. Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
224	Mankawas	Thadeshri Stone Crusher Vill-Mankawas, Distt Bhiwani	01.10.16-30.09.20 01.10.20-31.03.21	Granted

225	Jhojhu Kalan	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	01.03.17-31.03.21	Granted
226	Asawari	Uma Stone Crusher, Village Asawari, Bhiwani	01.04.16-31.03.18 01.04.18-31.03.23	Granted
227	Kheri Batter	United Stone Crusher, Village Kheri Battar, Bhiwani	01.04.16-31.03.21	Granted
228	Birhi kalan	V K Stone Crushing Co Vill-Birhi Kalan Distt Dadri	16.02.18-31.03.21	Granted
229	Kheri Batter	Venus Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri	07.01.18-31.03.22	Granted
230	Pichopa Kalan	Vijay Stone Crusher, Village Pichopa kalan, Charkhi Dadri,	15.12.15-31.03.16 01.04.16-31.03.21	Granted
231	Mankawas	Vikas Stone Crusher, Mankawas, Ch. Dadri	01.10.20-31.03.25	Granted
232	Kheri Batter	Vishal Stone Crusher, Village Kheri Batter, Charkhi Dadri, Bhiwani	15.03.16-30.09.19 01.10.19-31.03.24	Granted
233	Kaliyana	Zamidar Stone Crusher Village Kaliyana, Dadri	29/07/2018 - 31/03/2023	Granted
234	Ramalwas	Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri	30.08.20-31.03.25	Granted



## Annexure-2 ( closed by Baord )

Sr. No	Village	Name & address of the unit	Status	Closure No.	Date	Reasons
1	Atela Kalan	Ajanta Stone Crusher, Vill. Atela Kalan, Dadri	Closed by board	986	17.07.13	Non complying as per stone crusher notification dt 11.05.2016
2	Kaliyana	Alpha Stone Crusher Vill- Kaliyana, Teshil & Distt Charkhi Dadri	Closed by board	4649	13.03.2020	Non complying as per stone crusher notification dt 11.05.2016
3	Kaliyana	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	Closed by board	4149	13.02.2020	Sample Fail
4	Kheri Batter	Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	Closed by board	4097	13.02.2020	Sample Fail
5	Kheri Batter	Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri, Bhiwani	Closed by board	4093	13.02.2020	Sample Fail
6	Jhojhu Kalan	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	Closed by board	1018-22	04.06.2019	Sample Fail
7	Kheri Batter	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	Closed by board	4113	13.02.2020	Non complying as per stone crusher notification dt 11.05.2016
8	Kaliyana	Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri, Bhiwani	Closed by board	4385	26.02.2020	Sample Fail
9	Pandwan	Goyat Stone Crusher, Village Pandwan Charkhi Dadri	Closed by board	HSPCB-050004/84/2020-Pub.Cell-HSPCB/I/8091/2020	12.11.20	Non complying as per stone crusher notification dt 11.05.2016
10	Asawari	Hari Dass Stone Crusher Vill. Asawari Bhiwani	Closed by board	1742	13.09.19	Non complying as per stone crusher notification dt 11.05.2016
11	Birhi kalan	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	Closed by board	4101	13.02.20	Sample Fail
12	Kheri Batter	Jai Ambey stone Crusher, Vill. Kheri Battar, Bhiwani	Closed by board	HSPCB-050004/272/2020	09.12.2020	Sample Fail
13	Kheri Batter	Jai Baba Sita Nath Stone Crusher, Vill. Kheri Battar, Bhiwani	Closed by board	1619-21	29.05.14	Non complying as per stone crusher notification dt 11.05.2016
14	Ramalwas	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	Closed by board	4185	14/17.02.20	Sample Fail
15	Kalali	JAI MATA DISTONE CRUSHER village Kalali, tehsil Charkhi dadri BHIWANI	Closed by board	4323	25.02.20	Non complying as per stone crusher notification dt 11.05.2016
16	Pandwan	Jyoti Stone Crushers Village Pandwan Tehsil Ch Dadri	Closed by board	1524	19.10.20	Sample Fail
17	Jhojhu Kalan	Kumar Infra & Mining Projects, Village Jhoju Kalan, Teshil Charkhi dadri, Bhiwani	Closed by board	1347	24.07.19	Non complying as per stone crusher notification dt 11.05.2016
18	Kaliyana	LUCKY MINERALS U II KHASARA NO - 28/5/26/14/2/27, VILL - KALIYANA, TEH & DIST - CHARKHI DADR	Closed by board	4582	06.03.20	Non complying as per stone crusher notification dt 11.05.2016
19	Kaliyana	Lucky Minerals Unit III 28/13 14 Vill: Kalyana, Tehsil : Charkhi Dadri, Dist. Bhiwani	Closed by board	4577	06.03.20	Non complying as per stone crusher notification dt 11.05.2016
20	Kaliyana	Lucky Minerals Unit-I Khasra No. 28/3/2,4/2/2,7,8 Village : Kalyana Tehsil : Charkhi Dadri, Dist. Bhiwani	Closed by board	4587	06.03.20	Non complying as per stone crusher notification dt 11.05.2016

21	Kaliyana	Luxmi Stone Crusher, Vill. Kaliyana, Ch. Dadri Bhiwani	Closed by board	4634	012.03.20	Non complying as per stone crusher notification dt 11.05.2016
22	Kheri Batter	Maha Singh Stone Crusher Village Kheri Battar Bhiwani BHIWANI	Closed by board	4623	12.03.20	Non complying as per stone crusher notification dt 11.05.2016
23	Kaliyana	Millan Stone Cusher, Village Kaliyana, Charkhi Dadri	Closed by board	4133	13.02.20	Sample Fail
24	Kheri Batter	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	Closed by board	4705	16.03.20	Non complying as per stone crusher notification dt 11.05.2016
25	Kheri Batter	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	Closed by board	1771	13.09.19	Non complying as per stone crusher notification dt 11.05.2016
26	Kaliyana	New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri, Bhiwani	Closed by board	4129	13.02.20	Sample Fail
27	Kaliyana	Pardhan Stone Crusher Village Kaliyana-I, Charkhi Dadri	Closed by board	4121	13.02.20	Sample Fail
28	Ramalwas	Pokhar Stone Crusher, Vill. Ramalwas, CH. Dadri, Bhiwani	Closed by board	1023-27	04.06.19	Non complying as per stone crusher notification dt 11.05.2016
29	Kaliyana	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Closed by board	4073	13.02.20	Sample Fail
30	Atela Kalan	Sheoran Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	Closed by board	3004	16.10.19	Non complying as per stone crusher notification dt 11.05.2016
31	Kalali	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	Closed by board	4109	13.02.20	Sample Fail
32	Pichopa Kalan	Shivji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	Closed by board	4814	06.05.20	Sample Fail
33	Pichopa Kalan	Shree Ganesh Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Closed by board	3128-3131	31.10.19	Non complying as per stone crusher notification dt 11.05.2016
34	Mankawas	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	Closed by board	4694	16.03.20	Sample Fail
35	Mankawas	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	Closed by board	4679	13.03.20	Non complying as per stone crusher notification dt 11.05.2016

Annexure-3 ( closed by its own)			
Sr. No	Village	Name & address of the unit	Status
1	Asawari	Chander Bhan Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
2	Kheri Batter	Choudhary Stone Crusher, Village Kheri Batter, Bhiwani	Closed by its own
3	Asawari	Dosti Stone Crusher, Village Asawari, Bhiwani	Closed by its own
4	Kheri Batter	Laxmi Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
5	Kheri Batter	New Sunrise Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
6	Asawari	Peer Baba Stone Crusher, Village Asawari, Bhiwani	Closed by its own
7	Kheri Batter	Salasar Stone Crusher Vill-Kheri Battar, Distt Bhiwani	Closed by its own
8	Kheri Batter	Shanker Stone Crusher, Village Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
9	Asawari	Shiv Bhole Stone Crusher Vill-Asawari, Distt Bhiwani	Closed by its own
10	Kheri Batter	Shivam Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
11	Pichop Kalan	Omkara stone crusher, Pichopa kalan	Closed by its own
12	Kaliyana	Baba Shyam Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
13	Mankawas	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Closed by its own
14	Kheri Batter	Jai Bajrangbali Stone Crusher, Village kheri Batter, Bhiwani	Closed by its own
15	Kheri Batter	Metro stone crusher Old name New Era Solutions Pvt. Ltd. Village Kheri Battar, Bhiwani	Closed by its own
16	Kheri Batter	Shree Shyam Stone Crusher Village Kheri Battar Bhiwani	Closed by its own
17	Ramalwas	Shree Shyam Grit Udyog Vill-Ramalwas, Tehsil & Distt Charkhi Dadri	Closed by its own



**Annexure-4 (Dismantled)**

S. No	Type	Village	Name & Address of the unit	Remarks
1	SC	Kheri Batter	Aravali Hills Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri	Dismantled
2	SC	Jhojhu Kalan	Baba Hanuman Minerals Vill-Jhojhu Kalan, Distt Charkhi Dadri	Dismantled
3	SC	Kaliyana	Baba Stone Crusher-1, Village Kaliyana, charkhi dadri	Dismantled
4	SC	Kheri Batter	Bijender Singh Quarry Contractor Stone Crusher Village Kheri Battar Charkhi Dadri	Dismantled
5	SC	Kheri Batter	Bijender Singh Stone Crusher, Kheri Battar, charkhi dadri	Dismantled
6	SC	Kaliyana	Darshana Stone Crusher, Vill. Kaliyana, Tehsil CH. Dadri,	Dismantled
7	SC	Kheri Batter	DCC Stone Crusher, Kheri Batter, Charkhi Dadri,	Dismantled
8	SC	Jhojhu Kalan	Dev Dahiya Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	Dismantled
9	SC	Pichopa Kalan	Dev Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri,	Dismantled
10	SC	Kheri Batter	Hari Dass Grit udyog , Village Kheri Battar, charkhi dadri	Dismantled
11	SC	Jhojhu Kalan	Himalya Stone Crusher Village Jhojhu Kalan, Distt charkhi dadri	Dismantled
12	SC	Kheri Batter	Himalya Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri	Dismantled
13	SC	Birhi kalan	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Dismantled
14	SC	Kheri Batter	Jai Hanuman Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri	Dismantled
15	SC	Mehra	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 78//3 (2K-0M), Tehsil Charkhi Dadri	Dismantled
16	SC	Mehra	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 78//3 (8K-0M), Tehsil Charkhi Dadri	Dismantled
17	SC	Mehra	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 89//0, Tehsil Charkhi Dadri,	Dismantled
18	SC	Mehra	Jai Parkash Associates Ltd., Village Mehra, Khasra No. 89//1, Tehsil Charkhi Dadri,	Dismantled
19	SC	Kheri Batter	JAI SHIV SHANKAR STONE CRUSHER VPO KHERI BATTAR	Dismantled
20	SC	Kheri Batter	KSC BUILDCON PVT LTD VILLAGE KHERI BATTAR, TEH. CH. DADRI DISTT.	Dismantled
21	SC	Kaliyana	Maha Dev Stone Crusher Village Kaliyana Teh Dadri Bhiwani	Dismantled
22	SC	Mankawas	Mahadev Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri,	Dismantled
23	SC	Jhojhu Kalan	Mahadev Stone Crushing Co., Village Jhojhu Kalan, Tehsil Charkhi Dadri,	Dismantled
24	SC	Birhi kalan	N K Builders & Stone Crusher Vill-Birhi Kalan, charkhi dadri	Dismantled
25	SC	Kheri Batter	Nihal Stone Crusher, Village Khei Battar, Charkhi Dadri	Dismantled
26	SC	Mehra	R. K. Carriers India Private Limited, Village Mehra Tehsil Charkhi Dadri	Dismantled
27	SC	Birhi kalan	Rapid Stone Crusher Vill-Birhi Kalan, Distt	Dismantled
28	SC	Pandwan	Rattan Stone Crusher, Village Pandwan, Tehsil Charkhi dadri,	Dismantled

29	SC	Pichopa Kalan	Sajjan Singh Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri,	Dismantled
30	SC	Kheri Batter	Sangwan Stone Crusher, Vill. Kheri Battar,	Dismantled
31	SC	Jhojhu Kalan	Shanker Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Dismantled
32	SC	Jhojhu Kalan	Shiva Stone Crushing Mills, Village Jhojhu Kalan, District Charkhi Dadri	Dismantled
33	SC	Pichopa Kalan	Shree Balaji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri,	Dismantled
34	SC	Jhojhu Kalan	Shree Balaji Stone Crushing Co. Village Jhojhu Kalan, Distt charkhi dadri	Dismantled
35	SC	Kheri Batter	Shree Laxmi Stone Crusher, Kheri Battar, charkhi dadri	Dismantled
36	SC	Kheri Batter	Shree Luxmi Stone Crushing Co., -II, Village Kheri Battar, Tehsil Charkhi Dadri	Dismantled
37	SC	Pichopa Kalan	Surender Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri,	Dismantled
38	SC	Jhojhu Kalan	Trimbakeshwar Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Dismantled
39	SC	Pichopa Kalan	Triupati Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, charkhi dadri	Dismantled
40	SC	Asawari	Vijay Stone Crusher, Village Asawari, Tehsil Charkhi Dadri,	Dismantled
41	SC	Jhojhu Kalan	Vishwakarma Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	Dismantled
42	SC	Mankawas	Baba Hanuman stone crusher, manakawas, Charkhi Dadri	Dismantled
43	SC	Kheri Batter	OM pati stone crusher, kheri batter, charkhi Dadri	Dismantled
44	Tikan Khurd	Tikan Khurd	Mahan stone crusher, Tikan Khurd, Charkhi Dadri	Dismantled

\* Baba Hanuman Minerals Vill-Jhojhu Kalan, Distt Charkhi Dadri has re -install and show cause notice issued against to the unit.

## Annexure-5 (Detail of Environmental Compensation)

No.	Name & Address of unit	EC amount (Rs.)	Order No. of imposing EC	Date of imposing of EC	Detail of receipt of EC				Status
					Ref No.	Date	Amount	Mode of payment (DD/Online payment/any other (Specify))	
1	Arya Stone Crusher (16BHI3361876), Vill-Jhojhu Kalan, Distt Charkhi Dadri	300000	650-654	08.06.20	-	-	-	-	Approved & Not submitted
2	Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	1543750	949-53	08.07.20	-	-	-	-	Approved & Not submitted
3	Bhagwati Stone Crusher, Kheri Battar, Dadri	1553125	617-621	03.06.20	-	-	-	-	Approved & Not submitted
4	Bhai Ji stone crusher, Ramalwas, charkhi dadri	421875	3453	24.12.19	34981	11.11.19	421875	Through DD	Approved & Submitted
5	Clasic Mobile Stone Crusher, Kheri Batter, Dadri	1590625	733	17.06.20	-	-	-	-	Approved & Not submitted
6	Dadri Stone Crusher, Mankawas, Charkhi Dadri	1000000	1462-66	24.09.20	-	-	-	-	Approved & not submitted
7	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	1656250	645-649	08.06.20	177BHI5062007510 CNRBR52020110251251641	15.06.20 02.11.20	1656250	RTGS	Approved and submitted
8	Haryana Stone Crusher, Tiwala, Charkhi Dadri	1600000	6004	27.10.20	CNRBR52020102750833030	27.10.20	1600000	NEFT/RTGS	Approved & Submitted
9	Himalya Stone Crushing Co., Jhojhu Kalan, Charkhi Dadri	421875	3265	15.11.19	-	-	-	-	Approved & Not submitted
10	Indian Stone Crusher, Jhojhu Kalan, Charkhi Dadri	468737.81	-	-	-	09.12.2019	468737.8	Through RTGS	Approved & Submitted
11	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	1559375	723	17.06.20	UTIBR52020110300355146	03.11.20	1559375	RTGS	Approved & submitted
12	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	1656250	728	17.06.20	CNRBR520201102512372	02.11.20	1656250	RTGS	Approved and submitted
13	Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	1656250	806	22.06.20	3529H23062063230	23.06.20	414063	RTGS	Approved & submitted less amount
14	Jai Bajrang Bali Stone crusher, Ramalwas, Charkhi	421875	-	-	36363703	25.11.19	421875	Through RTGS	Approved & Submitted
15	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	181250	956-60	09.07.20	UBINJ2019245449	10.07.20	181250	RTGS	Approved & submitted
16	Jhojhu stone crusher, jhojhu kalan, charkhi dadri	421875	1925	-	-	28.10.19	421875	Through online gateway	Approved & Submitted
17	Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	1528125	690-694	12.06.20	HDFCR52020063086050477 (Rs. 382032) HDFCR52020071087634740 (Rs. 1146093)	30.06.20 10.07.20	1528125	RTGS	Approved & Submitted
18	Mahadev Stone Crushing Co., Jhojhu Kalan Charkhi Dadri	421875	1111	14.11.19	-	-	-	-	Approved & Not submitted

19	Milan Stone Cusher, Village Kaliyana, Charkhi Dadri	937500	655-659	08.06.20	BARB202011090314928981	09.11.20	937500	RTGS	Approved & Not submitted
20	New Baba Sita Nath Stone Crusher, Kaliyana, Dadri	8518750	5550	21.10.20	-	-	-	-	Approved & Submitted
21	Om Shiv Stone Crusher, Village Jhojhu Kalan, Tehsil Charkhi Dadri, Bhiwani	421875	3105	22.10.19	P19111134790864	11.11.19	421875	Through NEFT	Approved & Submitted
22	Om Shivam Stone Crusher, Kaliyana, Dadri	937500	640-644	08.06.20	-	-	-	-	Approved & Not submitted
23	Pokhar Stone Crusher Co., Ramalwas Charkhi Dadri	421875	3226	14.11.19	-	-	-	-	Approved & Not submitted
24	Rao Stone Crusher, Kaliyana, Charkhi Dadri	5431250	5690	27.10.20	-	-	-	-	Approved & not submitted
25	RBS Stone Crusher, kaliyana, Charkhi Dadri	4078125	5551	22.10.20	-	-	-	-	Approved & not submitted
26	Sadbhavana Stone Crusher, Village Kalali, Charkhi Dadri	4234375	5667	22.10.20	-	-	-	-	Approved & Submitted
27	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	1584375	622-624	03.06.20	UTIBR52020061100350286/2552	11.06.20	1584375	RTGS	Approved & Submitted
28	Shree ram stone crusher, jhojhu kalan, charkhi dadri	421875	-	-	UBINH19310964206	06.11.19	421875	through RTGS	Approved & Submitted
29	Shyam Grit Udyog Village Pichopa Kala Tehsil Charkhi Dadri, Bhiwani	196875	822	25.06.20	KKBKH20181694861	29.06.20	196875	NEFT	Approved & Submitted
30	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	421875	3098	22.10.19	SYNBR52019112550570865	25.11.19	421875	Through RTGS	Approved & Submitted
31	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	1568750	666-670	09.06.20	HDFCR520200616839427	16.06.20	1568750	RTGS	Approved & Submitted
32	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	281250	706-710	15.06.20	UTIBR52020061600355063	16.06.20	281250	RTGS	Approved & Submitted
33	Thadesari Stone Crusher, Mankawas, Ch. Dadri	1000000	1451	22.09.20	-	-	-	-	Approved & not submitted

**Detail of Ground Water of Stone Crushing units of District Charkhi Dadri (Annexure-6)**

Sr. no.	Name & Address of the unit	Production capacity TPD	Water consumption m3/day	Total days of violation	Detternat factor	Amount of EC (Rs.)
1	Abhishek Stone Crusher, Village Kheri Batter	80	8	1460	1.25	584000
2	Alpha stone crusher, Kaliyana	400	40	568	1	677600
3	Amarnath stone crusher ,Kheri Battar	90	9	1115	1	196020
4	Anand stone crusher, Kheri Battar	100	10	1270	1	508000
5	Anjani Mata Stone crusher Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	200	20	366	1	292800
6	Anjani stone crusher, Kheri Battar	100 & 200	10 & 20	1411.5	1	889200
7	Anup stone crusher , Kheri Battar	80	8	1357	1	434240
8	ANUP STONE CRUSHER NO 1, VILLAGE KHERI BATTAR TEHSIL AND DISTRICT CHARKHI DADRI	1500	150	107	1	642000
9	Arya stone crusher, Ramalwas, Charkhi Dadri	100	10	66	1	52800
10	Asawari Stone Crushing company, Village Asawari	2400	240	119	1	1713600
11	Ashoka Stone Crusher, Mankawas	80	8	1412.5	1	452000
12	Ashu Stone Crusher, Mankawas	90	9	1426.5	1.25	641925
13	Avtar & Company Stone Crusher, Jhojhu Kalan	100	10	929.5	1	743600
14	Baba hanuman stone crusher, Mankawas	80 & 20	8 & 20	1320	1.25	1013400
15	Baba Hari Daas Stone Crushing, Birhi Kalan	200	20	826	1	660800
16	Baba Raghunath stone crusher vill. Birhi kalan	1000	100	721	1	2884000
17	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	450	45	399.5	1	719100
18	Baba Shayam Crushing Co. , Jhojhu Kalan	2400	240	328.5	1	6307200
19	Bala Ji Stone Crusher, Vill. Pandwan, Bhiwani	100	10	1411.5	1	564600
20	Balaji stone crusher VPO Kaliyana	400	40	893	1	1428800
21	Balaji Stone Crusher, Vill. Birhi kalan	450	45	900	1	1620000
22	Baljit stone crusher, Kalali	2000	200	381	1	4572000
23	Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1124	1	359680
24	Bed Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	350	35	477	1	667800
25	Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri, Bhiwani	200	20	1480.5	1.25	1480500
26	Bhai ji stone crusher, Ramlawas	80 & 100	8 & 10	548.5	1	378000
27	Bhartho Devi Stone Crushe, Village Kheri Batter, Charkhi Dadri, Bhiwani	300	30	1282	1	1538400

28	Bhavishay stone crusher village kaliyana	300	30	385	1	462000
29	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	450	45	464	1	1670400
30	Caps Tradeling Pvt. Ltd., Kheri Batter, Charkhi Dadri	1200	120	86	1	412800
31	Chander Mukhi Stone Crusher, Kila/Khasra No. 102//23 & 104//3/1, Asawari, Patwari Halka 83, Bhiwani	70	7	1414	1	395920
32	Chander Stone Crusher, Village Pandwan, Charkhi Dadri, Bhiwani	800	80	836.5	1	2676800
33	Chaubisi stone crusher, Mankawas	200	20	1174	1	939200
34	Chaudhary stone crusher, Birhi kalan	2000	200	483	1	5796000
35	Chetna stone crusher , Atela Kalan	80 & 100	8 & 10	1082	1	384800
36	Chirag Stone Crusher, Vill. Birhi kalan	150	15	813	1	487800
37	Choudhary Construction Company, Village Kalayana, Dadri	80	8	1137	1	363840
38	Choudhary Stone Crusher, Village Kheri Batter, Bhiwani	80	8	1174	1	375680
39	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	450	45	700	1	1260000
40	Dada Dhola Stone Crusher, Village Kheri Batter, Bhiwani	80	8	1460	1.25	584000
41	Dada Gosai Stone Crushing Mills Mankawas	80	8	1346	1.25	538400
42	Dada Ram Prasad Stone Crusher Vill. Kheri Battar	80	8	1364	1	436480
43	Dada Shakti Stone Crusher Vill. Birhi Kalan	300	30	763.5	1	916200
44	Dada Shakti stone crusher vill. Pichopa kalan	350	35	115.5	1	161700
45	Dada Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	80	8	1243	1	397760
46	Dada Syonand Maharaj Stone Crusher Pichopa Kalan	250	25	537	1	537000
47	Dadri Stone Crusher Mankawas	200	20	1096.5	1	877200
48	Dalawas Stone Crusher, Vill Tiwala, Tehsil & Distt Charkhi Dadri	1600	160	328.5	1	2102400
49	Delhi Stone Crusher, Village Mankawas	80	8	1172	1	354400
50	Dev Stone Crusher, Vill. Kheri Battar	100	10	123.5	1	49400
51	Dhankaur stone crusher, Kheri Battar	200	20	1127.5	1	902000
52	Dhanluxmi Stone Crusher, Kalali, Ch. Dadri	250	25	63	1	63000
53	Dhanpat stone crusher kheri battar	100	10	1272	1	508800
54	Dharampal Stone Crusher, Village pichopa kalan	120	12	1256	1	602880
55	Diamond Stone Crusher Vill. Kheri Battar	200	20	1073	1	858400
56	Dosti Stone Crusher, Village Asawari	85	8.5	1266.5	1	430610

57	Durga stone crusher mills village kaliyana	70 & 90	7 & 9	1124.5	1	356820
58	durga stone crusher pichopa kalan	2000	200	280.5	1	3366000
59	Ekta Stone Crusher, Vill. Kheri Battar	70	7	1411.5	1	395220
60	Gau Mata Stone Crusher, Pichopa Kalan, Charkhi Dadri	350	35	65	1	91000
61	Gawar construction pvt ltd , Mankawas	80 & 160	8 & 160	1460	1	3478400
62	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	1100	110	820	1	3608000
63	Gohana Stone Crusher, Village Kheri Batter, Charkhi Dadri	300	30	639	1	766800
64	Goyat stone crusher , Pandwan	100	10	210	1	84000
65	Hanuman Infrastructure Pvt. Ltd., Village Pichopa Kalan, Charkhi Dadri	350	35	636	1	890400
66	Hanuman Stone Crusher, Vill Kheri Battar, Bhiwani	80	8	1460	1.25	584000
67	Hari Dass Stone Crusher, Village Asawari	80	8	1379	1	441280
68	Hari Om Stone Crusher Pichopa Kalan Teshil and District Charkhi Dadri	1000	100	125	1	500000
69	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	80	8	1398.5	1	447520
70	Haryana Stone Cusher, Village Asawari	80	8	1475.5	1.25	590200
71	Indian SC, Jhojhu Kalan, Dadri	250	25	43.5	1	87000
72	J M and company pichopa kalan	300	30	442	1	530400
73	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	500	50	915.5	1	1831000
74	Jai Ambay Stone Crusher, Kheri Battar	90	9	1410	1	507600
75	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	250	25	595	1	595000
76	jai baba mungipa stone crusher, pandwan , charkhi dadri	650	65	193.5	1	503100
77	Jai Baba Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1460	1.25	584000
78	Jai Baba Thakur Dass Stone Crusher Village Pichopa Kala Tehsil Charkhi Dadri Bhiwani	200	20	707	1	565600
79	Jai bajranbali stone crusher, Mankawas	200	20	24.5	1	19600
80	Jai Bajrangbali Stone Crusher Vill. Kheri battar	200	20	1363	1	1090400
81	Jai Bajrangbali stone crusher, Ramalwas	400 & 2000	40 & 200	382	1	2855200
82	Jai Balaji Stone Crusher, Mankawas	80	8	1411.5	1	451680
83	Jai Balaji Stone Crusher, Vill. Pichopa Kalan	200	20	539.5	1	431600
84	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	100	10	460.5	1	368400
85	Jai Dada Budha Stone Crusher Vill. Birhi Kalan	450	45	851.5	1	1532700
86	Jai Durga Stone Crusher, Kheri Battar	90	9	1363	1	490680

87	AI HANUMAN STORE CRUSHER PANDWAN VILLAGE PANDWAN Charkhi dadri	200	20	1412	1	1129600
88	Jai Hind Stone Crushing Co., Village Birhi Kalan, Bhiwani	400	40	835	1	1336000
89	Jai Mahadev Stone Crusher, Vill. Kheri Battar	350	35	17	1	23800
90	JAI MATA DI STONE CRUSHER village Kalali, tehsil Charkhi dadri BHIWANI	200	20	948	1	758400
91	Jai Mata Di Stone Crusher, Village Birhi Kala	450	45	873.5	1	1572300
92	Jai Shivam Stone Crusher Village Pandwan	900	90	409	1	1472400
93	Jai Shree Ganesh Stone Crusher, Kheri Battar	90	9	928.5	1	334260
94	Jai Shree Ram Stone Crusher, Mankawas	200	20	1093	1	874400
95	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	1500	150	56.5	1	339000
96	Jai Shree Shyam Stone Crusher, Jhojhu Kalan	80	8	929.5	1	594880
97	Jai shree shyam stone crusher, Kalali	80	8	982	1	314240
98	Jai Shree Shyam Stone Crusher, Kheri Battar	250	25	656.5	1	656500
99	Jai Shree Shyam Stone Crusher, Pichopa Kalan	350	35	202.5	1	283500
100	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1460	1.25	584000
101	Jhojhu Stone Crusher, Village Jhojhu Kalan, Bhiwani	80 & 150	8 & 15	1347	1.25	1054600
102	Jyoti Stone Crushers Village Pandwan Tehsil Ch Dadri	1100	110	463.5	1	2039400
103	K.M.P Stone Crusher, Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	2400	240	209	1	3009600
104	Kanahiya Stone Crusher, Birhi Kalan	200	20	1007	1	805600
105	kanshi Ram Stone Crusher, Village Mankawas, Bhiwani	80 & 1600	08 & 160	1398.5	1	3478400
106	Karan Stone Crusher, Village Asawari	80	8	1185	1	379200
107	Khatu shyam stone crusher, pichopa kalan, Charkhi Dadri	1000	100	138	1	552000
108	Krishana Stone Crusher and Supplier Village Kheri Battar Tehsil Ch Dadri, Distt Bhiwani	300	30	354	1	424800
109	krishana stone crusher Pichopa Kalan	200	20	1168	1	934400
110	Krishna Stone Crusher-1, Vill. Kheri Battar	80	8	1357	1	434240
111	Krishna Stone Crusher-II, Vill. Kheri Battar	80	8	1410	1	451200
112	KVR Minerals pvt Ltd. Unit 2 , Village Kaliyana	350	35	555.5	1	777700

113	KVR minerals pvt. Ltd. Village Kaliyana	300	30	652	1	782400
114	Larsen and Toubro Limited, Kheri Battar	5000	500	348.5	1	10455000
115	Laxmi mining company, Tiwala, Charkhi Dadri	400	40	847.5	1	1356000
116	Laxmi Stone Crusher, Mankawas	90	9	1316	1	473760
117	LUCKY MINERALS U II KHASARA NO - 28/5/26/14/2/27, VILL - KALIYANA, TEH & DIST - CHARKHI DADR	100	10	448	1	179200
118	Lucky Minerals Unit III 28/13 14 Vill: Kalyana, Tehsil : Charkhi Dadri, Dist. Bhiwani	100	10	448	1	179200
119	Lucky Minerals Unit-I Khasra No. 28/3/2,4/2/2,7,8 Village : Kalyana Tehsil : Charkhi Dadri, Dist. Bhiwani	100	10	448	1	179200
120	Luxmi Stone Crusher Village Kaliyana	80	8	1329	1	425280
121	Luxmi Stone Crusher, Asawari, Bhiwani	80	8	1413.5	1	452320
122	Maa Pitambra Mines and Crushers LLP, Mankawas	2400	240	213	1	2044800
123	Maha Luxmi Stone Crusher, Village Bilawal	50	5	1410.5	1	564200
124	Maha Singh Stone Crusher Village Kheri Battar Bhiwani BHIWANI	200	20	1358.5	1	1086800
125	Mahadev git udhyog, Pichopa Kalan	400	40	498	1	796800
126	Mahadev Stone Crusher, Birhi Kalan	1100	110	328.5	1	1445400
127	Mahadev stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1359	1	434880
128	Mahalaxmi stone mills, Mankawas	2400	240	213	1	2044800
129	Mahaluxmi Mines and Stone Crusher VPO Pichopa Kala	1100	110	495	1	2178000
130	Mahaluxmi Stone Crusher Village Birhi Kala	550	55	353.5	1	636300
131	Mahashay Stone Crusher, Pichopa Kalan	1100	110	131	1	576400
132	Maman Stone Crusher, Vill. Kheri Battar	100	10	1410	1	564000
133	Maruti stone crushe, Mankawas	70	7	1460	1.25	511000
134	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	70	7	1413	1	395640
135	Mayur Stone Crusher, Village Birhi Kala	250	25	818.5	1	818500
136	MDN stone crusher pichopa kalan	350	35	538.5	1	753900
137	Metro stone crusher Old name New Era Solutions Pvt. Ltd. Village Kheri Battar, Bhiwani	80	8	1460	1.25	584000
138	Millan Stone Crusher , Village Kaliyana	300	30	107	1	128400
139	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna	350	35	856	1	2396800
140	Nandu Stone Crusher, VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	100	10	1373.5	1	549400
141	NECC Mines and Minerals, Mankawas	160	16	942	1	602880

142	NECC Mining Corporation Unit II, Pandwan	1800	180	670.5	1	4827600
143	NECC Mining Corporation, Pandwan	1800	180	670.5	1	4827600
144	NECC Roadways, Pandwan	1800	180	670.5	1	4827600
145	Neel Kanth Stone Crusher Mill, Jhojhu Kalan	400	40	837	1	2678400
146	Neelam Stone Crusher, Pichopa Kalan	2000	200	410.5	1	3284000
147	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	100	10	1136.5	1	454600
148	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Distt Bhiwani	400	40	837	1	1339200
149	New Avtar Stone Crusher, Pichopa Kalan	2400	240	183.5	1	1761600
150	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	80	8	1379	1	441280
151	New Baba Sita Nath Stone crusher ,kaliyan	90	9	1122	1	403920
152	New Bharat Stone Crushing Company, VPO PICHOPA KALAN TEHSIL AND DISTRICT CHARKHI DADRI	1200	120	239.5	1	1149600
153	New Jai Shree Bala ji Stone Crusher, Village Kheri Battar, Charkhi dadri	80	8	1243	1	397760
154	New Rapid stone crusher Old name Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	70	7	1096	1	306880
155	om pati stone crusher village kheri battar	80	8	1174	1	375680
156	Om Shiv Stone Crusher, Jhojhu Kalan	100	10	671	1	536800
157	Om Shivam Stone Crusher , Village Asawari	70	7	1410	1	394800
158	Om Shivam Stone Crusher, Kaliyana, Dadri	250	25	136	1	136000
159	Om Stone Crusher, Mankawas	80	8	836	1	267520
160	Om Stone Crusher, Village Kheri Battar	500 & 1200	50 & 120	1256	1	2957200
161	Omkara Mines and Crushers, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	450	45	770.5	1	1386900
162	Pal stone crusher , Atela Kalan	100 & 2400	10 & 240	1412.5	1	9773600
163	Panchmukhi Stone Crusher, Vill. Mankawas	250	25	991	1	991000
164	Pardhan Stone Crusher Pichopa Kalan	1000	100	537	1	2148000
165	Pardhan Stone Crusher Village Kaliyana	600	60	498.5	1	1196400
166	Partap stone crusher, ( Old Name baba pir stone crushing company) Kheri Battar	80	8	1460	1.25	584000
167	Parvat Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	200	20	4	1	3200
168	Peer Baba Stone Crusher, Village Asawari	200	20	1475.5	1.25	1475500

169	Pokhar Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1460	1.25	511000
170	Pokhar Stone Crusher, Vill. Ramalwas, CH. Dadri, Bhiwani	80	8	1268	1	811520
171	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	80	8	1422	1	455040
172	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	350	35	666	1	932400
173	Pritam Stone Crusher, Village Asawari	200	20	1287	1	1029600
174	PRITHVI STONE CRUSHER, Kheri Batter, Charkhi Dadri	200	20	36.5	1	29200
175	Purple Stone Crusher, Village Birhi Kala	300	30	836	1	1504800
176	QEM processing pvt .ltd vill. kheri battar	270	27	893	1	964440
177	QEM PROCESSING PVT LTD PICHOPA KALAN	2700	270	180	1	2916000
178	R.B.S. Stone Crusher Village kaliyana	80	8	1397.5	1	447200
179	Raj Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1359	1	434880
180	Rajbir Stone Crusher VPO Kheri Battar, Bhiwani	250	25	536.5	1	536500
181	Rajesh stone crusher vill pichopa kalan	2000	200	317	1	3804000
182	Rakesh malik stone crusher pichopa kalan	300	30	408.5	1	490200
183	Rao Stone Crusher Village kaliyana	150	15	725	1	435000
184	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	300	30	629	1	1509600
185	Sadbhawna stone crusher Village kalali	200	20	538	1	430400
186	Salasar Stone Crusher Vill-Kheri Battar, Distt Bhiwani	250	25	1057	1	1057000
187	Sangwan Stone Crusher, Village Birhi Kalan	200	20	96	1	76800
188	Sanskar stone crusher kheri battar	220	22	765.5	1	673640
189	Saraswati Stone Crusher, Vill Kheri Batter, Bhiwani	90	9	1322	1.25	594900
190	Sarvotam Group, Village Kheri Batter, Charkhi Dadri	2700	270	90	1	1458000
191	Satyavir stone crusher, pichopa kalan, Charkhi Dadri	80	8	1166	1	373120
192	Shakti Stone Crusher, Village Kheri Battar, Charkhi Dadri	225	22.5	1460	1.25	1642500
193	Shanti mobile stone crusher village kheri battar ch. Dadri	500	50	757	1	1514000
194	Sheoran Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	80	8	1360	1	435200
195	Sheranwali Stone Crusher, Vill. Kheri Battar, Bhiwani	90	9	1460	1.25	657000
196	Shiv Bhole Shankar Stone Crusher Village Kheri Battar, Bhiwani BHIWANI	250	25	1174	1	1174000

197	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	400	40	858.5	1	1373600
198	Shiv Bhole Stone Crusher, Village Asawari	200	20	1055.5	1	844400
199	SHIV BHOLE STONE CRUSHING Co., Kaliyana, Ch. Dadri	200	20	1358	1	1086400
200	shiv durga stone crusher kheri battar	600	60	10.5	1	25200
201	Shiv Ganga Stone Crusher, Kaliyana, Charkhi dadri	350	35	645	1	903000
202	Shiv Gorakh Stone Crusher, Vill Kheri Battar, Bhiwani	70	7	1398.5	1	391580
203	shiv shakti grit udhyog vill. Birhi kalan	450	45	875.5	1	1575900
204	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	1200	120	409	1	1963200
205	shiv shakti stone crusher kheri battar	5000	500	412	1	12360000
206	shiv shankar stone crusher vill. Birhi kalan	150	15	443.5	1	266100
207	Shiv Shanti stone crusher, Mankawas	200	20	1282	1	1025600
208	Shiv stone crusher , Atela Kalan	100 & 350	10 & 35	1410.5	1	1340700
209	shiv stone crusher jhojhu kalan	300	30	563	1	1351200
210	Shiv Stone Crusher, Village Asawari	70 & 400	7 & 40	1359	1	965280
211	Shiv Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	80	8	570	1	182000
212	Shiv Stone Crushing Co., Village Pichopa Kalan	100	10	1168	1	467200
213	Shiva stone crusher birhi kalan	150	15	724	1	434400
214	Shivalik stone crusher, Manakawas,	200	20	1291	1.25	1291000
215	Shivalya Construction Pvt Ltd Co., Village Kheri Battar, Bhiwani	85	8.5	1460	1.25	620500
216	Shivalya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	200	20	568	1	454400
217	Shivji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	400	40	655.5	1	1048800
218	Shree Bala ji stone crusher, Bilawal	90	9	850	1	612000
219	Shree Balajee Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwan	250	25	666	1	666000
220	Shree Balaji Stone Crusher , Village Kaliyana	100	10	542	1	216800
221	Shree Dada Dohla Stone Crusher Vill Kheri Battar, Distt Charkhi Dadri	300	30	352	1	422400
222	Shree Ganesh Crusher Udyog, Village Kheri Battar, Ch. Dadri	200	20	1460	1.25	1460000
223	Shree Ganesh Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	100	10	258.5	1	103400
224	Shree Ganesh Stone Crusher, Village Asawari	80	8	1189.5	1	380640
225	Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri	3000	300	32.5	1	1170000

226	Shree giriraj stone crusher village kheri battar	80	8	1124	1	359680
227	Shree Laxmi Stone Crusher, Pichopa Kalan, Ch. Dadri.	1000	100	85	1	340000
228	Shree Luxmi Stone Crusher, Kheri Battar, Bhiwani	80	8	1460	1.25	584000
229	shree mahadev stone crusher pichopa kalan	200	20	594	1	475200
230	shree Mahaluxmi stone crusher village Kheri Battar, Ch. Dadri	70	7	1475.5	1.25	516425
231	Shree Nanak Stone Crusher, VPO Kheri Battar, Bhiwani	80	8	1475.5	1.25	590200
232	Shree Radhey stone crusher, Birhi kalan	250	25	97.5	1	97500
233	Shree ram stone crusher kheri battar	80	8	1370	1	438400
234	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	200	20	1323	1.25	1323000
235	Shree Satyam stone crusher kheri battar	200	20	696	1	556800
236	Shree Shyam Grit Udyog Vill- Ramalwas, Tehsil & Distt Charkhi Dadri	2400	240	458.5	1	13204800
237	Shree Shyam stone crusher village jhojhu kalan	100	10	694.5	1	555600
238	Shree Shyam Stone Crusher Village Kheri Battar Bhiwani	200	20	1098	1	878400
239	Shri Dada Devi Nath Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	200	20	742.5	1	594000
240	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	600	60	411	1	986400
241	Shri Hari Stone Crusher, Village Kheri Battr, Bhiwani	80	8	1398.5	1	447520
242	Shri Laxmi Ji Stone Crusher, Pichopa Kalan, Charkhi Dadri	1000	100	119	1	476000
243	Shri Ram stone crusher jhojhu kalan	150	15	90	1	108000
244	Shri Rattan grit udhyog vill. Birhi kalan	450	45	891	1	1603800
245	Shri Sai Baba stone crusher vill. Kheri battar	90	9	1398.5	1	503460
246	Shri Shivam stone crusher vill. Kheri battar	200	20	1200	1	960000
247	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	250	25	368	1	368000
248	Shyam Grit Udyog Village Pichopa Kalan Tehsil Charkhi Dadri, Bhiwani	250	25	697	1	697000
249	Shyam king stone crusher, Jhojhu Kalan	800	80	899	1	5753600
250	Shyam stone crusher pichopa kalan	350	35	66	1	92400
251	Silver Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani (Old name Jai Shiv SC)	200	20	1080	1	864000

252	Ita Nath Stone Crusher, Village Kheri Battar, Bhiwani	80	8	1204	1	385280
253	Siwach stone crusher , kheri batter	80	8	1412.5	1	452000
254	Sohna Aggregate Solutions pichopa kalan	400	40	21.5	1	34400
255	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	1400	140	534.5	1	5986400
256	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	1200	120	397.5	1	1908000
257	Subham stone crusher, kheri batter	70	7	1363	1	381640
258	Subhram stone crusher kheri battar	80	8	1374	1	439680
259	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	250	25	25	1	25000
260	Sunrise stone crusher vill. Kheri battar	450	45	1312	1	2361600
261	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	1200	120	645	1	3096000
262	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	200	20	1230.5	1	984400
263	Surya stone crusher, Pichopa Kalan	350	35	442	1	526400
264	Suryawansi stone crusher vill. Kheri battar	200	20	616.5	1	493200
265	Swastik stone crusher birhi kalan	250	25	661.5	1	661500
266	Swastik stone crusher pichopa kalan	1000	100	198.5	1	794000
267	Taj Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1484	1.25	519400
268	Thadeshri Stone Crusher Vill- Mankawas, Distt Bhiwani	80	8	1103	1	352960
269	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	400	40	829	1	2652800
270	Uma Stone Crusher, Village Asawari	70	7	1475.5	1.25	516425
271	United Stone Crusher, Village Kheri Battar, Bhiwani	80	8	1460	1.25	584000
272	Venus Stone Crusher Village Kheri Battar	200	20	570.5	1	456400
273	Vijay Stone Crusher , Village Pichopa Kalan	100	10	1166	1	466400
274	Vikas Stone Crusher, Mankawas, Ch. Dadri	200	20	1191	1	952800
275	Vishal stone crusher vill. Kheri battar	100	10	1091	1	436400
276	VK stone crushing co. birhi kalan	250	25	538.5	1	538500
277	zamidar stone cruher vill. kaliyana	300	30	405.5	1	486600
<b>Total Amount</b>						<b>314513865</b>



**Annexure-7 (Detail of prosecution)**

Sr. No.	Title of the case/subjects	District	Filed under the Act	Date of filing the Complaint	Next date of hearing/purpose
1	Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	02.09.20	19.11.20
2	Arya Stone Crusher (16BHI3361876), Vill- Jhojhu Kalan, Distt Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
3	Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
4	Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
5	Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
6	Bhavishay Stone Crusher Village Kaliyana, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
7	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
8	Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
9	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
10	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	Ch. Dadri	Air Act	14.10.20	29.01.21
11	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	29.01.21
12	Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
13	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
14	Milan Stone Cusher, Village Kaliyana, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	29.01.21
15	New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
16	Om Shivam Stone Crusher, Kaliyana, Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
17	Pardhan Stone Crusher Village Kaliyana-I, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
18	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
19	Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
20	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
21	Sadbhawna Stone Crusher, Village Kalali, Ch. Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
22	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
23	Shivji Stone Crusher, Pichopa Kalan Dadri	Ch. Dadri	Air Act	14.10.20	12.02.21
24	Shyam Grit Udyog Village Pichopa Kala Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21
25	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	12.02.21
26	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21
27	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21

**Status of pending cases**

Sr. No.	Name & Address of the unit	District	Revised Approval Prosecuion No	Revised approval prosecution date	Status
1	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Ch. Dadri	1351-52 5417-19	21.09.20 10.11.20	Prosecution approval dated 21.09.2020 stayed by Hon'ble Punjab & Haryana High court

2	R.B.S Stone Crusher Village Kaliyana, Tehsil Ch. Dadri, Bhiwani	Ch. Dadri	1414-15 050004/60/2020	21.09.20 02.11.20	Prosecution approval dated 21.09.2020 stayed by Hon'ble Punjab & Haryana High court
	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Ch. Dadri	-	-	Re-sanction not approved
4	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	Ch. Dadri	1348-49	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (2657 dt. 08.10.20)
5	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	Ch. Dadri	1369-70 5414-16	21.09.20 10.11.20	Pending for filing
6	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	Ch. Dadri	1408-09	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (3511 dt. 21.10.20)
7	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	Ch. Dadri	1336-37	21.09.20	Pending for filing
8	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	Ch. Dadri	1375-76	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (3512 dt. 21.10.20)



## Detail of Ground Water of Stone Crushing units of District Charkhi Dadri (Annexure-6)

	Name & Address of the unit	Production capacity TPD	Water consumption m <sup>3</sup> /day	Total days of violation	Detternat factor	Amount of EC (Rs.)
1	Abhishek Stone Crusher, Village Kheri Batter	80	8	1460	1.25	584000
2	Alpha stone crusher, Kaliyana	400	40	568	1	677600
3	Amarnath stone crusher, Kheri Battar	90	9	1115	1	196020
4	Anand stone crusher, Kheri Battar	100	10	1270	1	508000
5	Anjani Mata Stone crusher Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	200	20	366	1	292800
6	Anjani stone crusher, Kheri Battar	100 & 200	10 & 20	1411.5	1	889200
7	Anup stone crusher, Kheri Battar	80	8	1357	1	434240
8	ANUP STONE CRUSHER NO 1, VILLAGE KHERI BATTAR TEHSIL AND DISTRICT CHARKHI DADRI	1500	150	107	1	642000
9	Arya stone crusher, Ramalwas, Charkhi Dadri	100	10	66	1	52800
10	Asawari Stone Crushing company, Village Asawari	2400	240	119	1	1713600
11	Ashoka Stone Crusher, Mankawas	80	8	1412.5	1	452000
12	Ashu Stone Crusher, Mankawas	90	9	1426.5	1.25	641925
13	Avtar & Company Stone Crusher, Jhojhu Kalan	100	10	929.5	1	743600
14	Baba hanuman stone crusher, Mankawas	80 & 20	8 & 20	1320	1.25	1013400
15	Baba Hari Daas Stone Crushing, Birhi Kalan	200	20	826	1	660800
16	Baba Raghunath stone crusher vill. Birhi kalan	1000	100	721	1	2884000
17	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	450	45	399.5	1	719100
18	Baba Shayam Crushing Co., Jhojhu Kalan	2400	240	328.5	1	6307200
19	Bala Ji Stone Crusher, Vill. Pandwan, Bhiwani	100	10	1411.5	1	564600
20	Balaji stone crusher VPO Kaliyana	400	40	893	1	1428800
21	Balaji Stone Crusher, Vill. Birhi kalan	450	45	900	1	1620000
22	Baljit stone crusher, Kalali	2000	200	381	1	4572000
23	Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1124	1	359680
24	Bed Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	350	35	477	1	667800
25	Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri, Bhiwani	200	20	1480.5	1.25	1480500
26	Bhai ji stone crusher, Ramlawas	80 & 100	8 & 10	548.5	1	378000
27	Bhartho Devi Stone Crushe, Village Kheri Batter, Charkhi Dadri, Bhiwani	300	30	1282	1	1538400

	Bhavishay stone crusher village kaliyana	300	30	385	1	462000
	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	450	45	464	1	1670400
30	Caps Tradeling Pvt. Ltd., Kheri Batter, Charkhi Dadri	1200	120	86	1	412800
31	Chander Mukhi Stone Crusher, Kila/Khasra No. 102//23 & 104//3/1, Asawari, Patwari Halka 83, Bhiwani	70	7	1414	1	395920
32	Chander Stone Crusher, Village Pandwan, Charkhi Dadri, Bhiwani	800	80	836.5	1	2676800
33	Chaubisi stone crusher, Mankawas	200	20	1174	1	939200
34	Chaudhary stone crusher, Birhi kalan	2000	200	483	1	5796000
35	Chetna stone crusher , Atela Kalan	80 & 100	8 & 10	1082	1	384800
36	Chirag Stone Crusher, Vill. Birhi kalan	150	15	813	1	487800
37	Choudhary Construction Company, Village Kalayana, Dadri	80	8	1137	1	363840
38	Choudhary Stone Crusher, Village Kheri Batter, Bhiwani	80	8	1174	1	375680
39	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	450	45	700	1	1260000
40	Dada Dhola Stone Crusher, Village Kheri Batter, Bhiwani	80	8	1460	1.25	584000
41	Dada Gosai Stone Crushing Mills Mankawas	80	8	1346	1.25	538400
42	Dada Ram Prasad Stone Crusher Vill. Kheri Battar	80	8	1364	1	436480
43	Dada Shakti Stone Crusher Vill. Birhi Kalan	300	30	763.5	1	916200
44	Dada Shakti stone crusher vill. Pichopa kalan	350	35	115.5	1	161700
45	Dada Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	80	8	1243	1	397760
46	Dada Syonand Maharaj Stone Crusher Pichopa Kalan	250	25	537	1	537000
47	Dadri Stone Crusher Mankawas	200	20	1096.5	1	877200
48	Dalawas Stone Crusher, Vill Tiwala, Tehsil & Distt Charkhi Dadri	1600	160	328.5	1	2102400
49	Delhi Stone Crusher, Village Mankawas	80	8	1172	1	354400
50	Dev Stone Crusher, Vill. Kheri Battar	100	10	123.5	1	49400
51	Dhankaur stone crusher, Kheri Battar	200	20	1127.5	1	902000
52	Dhanluxmi Stone Crusher, Kalali, Ch. Dadri	250	25	63	1	63000
53	Dhanpat stone crusher kheri battar	100	10	1272	1	508800
54	Dharampal Stone Crusher, Village pichopa kalan	120	12	1256	1	602880
55	Diamond Stone Crusher Vill. Kheri Battar	200	20	1073	1	858400
56	Dosti Stone Crusher, Village Asawari	85	8.5	1266.5	1	430610

	Durga stone crusher mills village kaliyana	70 & 90	7 & 9	1124.5	1	356820
58	durga stone crusher pichopa kalan	2000	200	280.5	1	3366000
59	Ekta Stone Crusher, Vill. Kheri Battar	70	7	1411.5	1	395220
60	Gau Mata Stone Crusher, Pichopa Kalan, Charkhi Dadri	350	35	65	1	91000
61	Gawar construction pvt ltd , Mankawas	80 & 160	8 & 160	1460	1	3478400
62	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	1100	110	820	1	3608000
63	Gohana Stone Crusher, Village Kheri Batter, Charkhi Dadri	300	30	639	1	766800
64	Goyat stone crusher ,Pandwan	100	10	210	1	84000
65	Hanuman Infrastructure Pvt. Ltd., Village Pichopa Kalan, Charkhi Dadri	350	35	636	1	890400
66	Hanuman Stone Crusher, Vill Kheri Battar, Bhiwani	80	8	1460	1.25	584000
67	Hari Dass Stone Crusher, Village Asawari	80	8	1379	1	441280
68	Hari Om Stone Crusher Pichopa Kalan Teshil and District Charkhi Dadri	1000	100	125	1	500000
69	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	80	8	1398.5	1	447520
70	Haryana Stone Cusher, Village Asawari	80	8	1475.5	1.25	590200
71	Indian SC, Jhojhu Kalan, Dadri	250	25	43.5	1	87000
72	J M and company pichopa kalan	300	30	442	1	530400
73	Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	500	50	915.5	1	1831000
74	Jai Ambay Stone Crusher, Kheri Battar	90	9	1410	1	507600
75	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	250	25	595	1	595000
76	jai baba mungipa stone crusher, pandwan , charkhi dadri	650	65	193.5	1	503100
77	Jai Baba Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1460	1.25	584000
78	Jai Baba Thakur Dass Stone Crusher Village Pichopa Kala Tehsil Charki Dadri Bhiwani	200	20	707	1	565600
79	Jai bajranbali stone crusher, Mankawas	200	20	24.5	1	19600
80	Jai Bajrangbali Stone Crusher Vill. Kheri battar	200	20	1363	1	1090400
81	Jai Bajrangbali stone crusher, Ramalwas	400 & 2000	40 & 200	382	1	2855200
82	Jai Balaji Stone Crusher, Mankawas	80	8	1411.5	1	451680
83	Jai Balaji Stone Crusher, Vill. Pichopa Kalan	200	20	539.5	1	431600
84	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	100	10	460.5	1	368400
85	Jai Dada Budha Stone Crusher Vill. Birhi Kalan	450	45	851.5	1	1532700
86	Jai Durga Stone Crusher, Kheri Battar	90	9	1363	1	490680

	JAI HANUMAN STORE CRUSHER PANDWAN VILLAGE PANDWAN Charkhi dadri	200	20	1412	1	1129600
88	Jai Hind Stone Crushing Co., Village Birhi Kalan, Bhiwani	400	40	835	1	1336000
89	Jai Mahadev Stone Crusher, Vill. Kheri Battar	350	35	17	1	23800
90	JAI MATA DI STONE CRUSHER village Kalali, tehsil Charkhi dadri BHIWANI	200	20	948	1	758400
91	Jai Mata Di Stone Crusher, Village Birhi Kala	450	45	873.5	1	1572300
92	Jai Shivam Stone Crusher Village Pandwan	900	90	409	1	1472400
93	Jai Shree Ganesh Stone Crusher, Kheri Battar	90	9	928.5	1	334260
94	Jai Shree Ram Stone Crusher, Mankawas	200	20	1093	1	874400
95	Jai Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	1500	150	56.5	1	339000
96	Jai Shree Shyam Stone Crusher, Jhojhu Kalan	80	8	929.5	1	594880
97	Jai shree shyam stone crusher, Kalali	80	8	982	1	314240
98	Jai Shree Shyam Stone Crusher, Kheri Battar	250	25	656.5	1	656500
99	Jai Shree Shyam Stone Crusher, Pichopa Kalan	350	35	202.5	1	283500
100	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1460	1.25	584000
101	Jhojhu Stone Crusher, Village Jhojhu Kalan, Bhiwani	80 & 150	8 & 15	1347	1.25	1054600
102	Jyoti Stone Crushers Village Pandwan Tehsil Ch Dadri	1100	110	463.5	1	2039400
103	K.M.P Stone Crusher, Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	2400	240	209	1	3009600
104	Kanahiya Stone Crusher, Birhi Kalan	200	20	1007	1	805600
105	kanshi Ram Stone Crusher, Village Mankawas, Bhiwani	80 & 1600	08 & 160	1398.5	1	3478400
106	Karan Stone Crusher, Village Asawari	80	8	1185	1	379200
107	Khatu shyam stone crusher, pichopa kalan, Charkhi Dadri	1000	100	138	1	552000
108	Krishana Stone Crusher and Supplier Village Kheri Battar Tehsil Ch Dadri, Distt Bhiwani	300	30	354	1	424800
109	krishana stone crusher Pichopa Kalan	200	20	1168	1	934400
110	Krishna Stone Crusher-1, Vill. Kheri Battar	80	8	1357	1	434240
111	Krishna Stone Crusher-II, Vill. Kheri Battar	80	8	1410	1	451200
112	KVR Minerals pvt Ltd. Unit 2 , Village Kaliyana	350	35	555.5	1	777700

	KVR minerals pvt. Ltd. Village Kaliyana	300	30	652	1	782400
	Larsen and Toubro Limited, Kheri Battar	5000	500	348.5	1	10455000
15	Laxmi mining company, Tiwala, Charkhi Dadri	400	40	847.5	1	1356000
116	Laxmi Stone Crusher, Mankawas	90	9	1316	1	473760
117	LUCKY MINERALS U II KHASARA NO - 28/5/26/14/2/27, VILL - KALIYANA, TEH & DIST - CHARKHI DADR	100	10	448	1	179200
118	Lucky Minerals Unit III 28/13 14 Vill: Kalyana, Tehsil : Charkhi Dadri, Dist. Bhiwani	100	10	448	1	179200
119	Lucky Minerals Unit-I Khasra No. 28/3/2,4/2/2,7,8 Village : Kalyana Tehsil : Charkhi Dadri, Dist. Bhiwani	100	10	448	1	179200
120	Luxmi Stone Crusher Village Kaliyana	80	8	1329	1	425280
121	Luxmi Stone Crusher, Asawari, Bhiwani	80	8	1413.5	1	452320
122	Maa Pitambra Mines and Crushers LLP, Mankawas	2400	240	213	1	2044800
123	Maha Luxmi Stone Crusher, Village Bilawal	50	5	1410.5	1	564200
124	Maha Singh Stone Crusher Village Kheri Battar Bhiwani BHIWANI	200	20	1358.5	1	1086800
125	Mahadev git udhyog, Pichopa Kalan	400	40	498	1	796800
126	Mahadev Stone Crusher, Birhi Kalan	1100	110	328.5	1	1445400
127	Mahadev stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1359	1	434880
128	Mahalaxmi stone mills, Mankawas	2400	240	213	1	2044800
129	Mahaluxmi Mines and Stone Crusher VPO Pichopa Kala	1100	110	495	1	2178000
130	Mahaluxmi Stone Crusher Village Birhi Kala	550	55	353.5	1	636300
131	Mahashay Stone Crusher, Pichopa Kalan	1100	110	131	1	576400
132	Maman Stone Crusher, Vill. Kheri Battar	100	10	1410	1	564000
133	Maruti stone crushe, Mankawas	70	7	1460	1.25	511000
134	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	70	7	1413	1	395640
135	Mayur Stone Crusher, Village Birhi Kala	250	25	818.5	1	818500
136	MDN stone crusher pichopa kalan	350	35	538.5	1	753900
137	Metro stone crusher Old name New Era Solutions Pvt. Ltd. Village Kheri Battar, Bhiwani	80	8	1460	1.25	584000
138	Millan Stone Crusher , Village Kaliyana	300	30	107	1	128400
139	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna	350	35	856	1	2396800
140	Nandu Stone Crusher, VPO Kheri Batter, Tehsil Charkhi Dadri, Bhiwani	100	10	1373.5	1	549400
141	NECC Mines and Minerals, Mankawas	160	16	942	1	602880

	NECC Mining Corporation Unit II, Pandwan	1800	180	670.5	1	4827600
143	NECC Mining Corporation, Pandwan	1800	180	670.5	1	4827600
144	NECC Roadways, Pandwan	1800	180	670.5	1	4827600
145	Neel Kanth Stone Crusher Mill, Jhojhu Kalan	400	40	837	1	2678400
146	Neelam Stone Crusher, Pichopa Kalan	2000	200	410.5	1	3284000
147	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	100	10	1136.5	1	454600
148	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Distt Bhiwani	400	40	837	1	1339200
149	New Avtar Stone Crusher, Pichopa Kalan	2400	240	183.5	1	1761600
150	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	80	8	1379	1	441280
151	New Baba Sita Nath Stone crusher ,kaliyan	90	9	1122	1	403920
152	New Bharat Stone Crushing Company, VPO PICHOPA KALAN TEHSIL AND DISTRICT CHARKHI DADRI	1200	120	239.5	1	1149600
153	New Jai Shree Bala ji Stone Crusher, Village Kheri Battar, Charkhi dadri	80	8	1243	1	397760
154	New Rapid stone crusher Old name Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	70	7	1096	1	306880
155	om pati stone crusher village kheri battar	80	8	1174	1	375680
156	Om Shiv Stone Crusher, Jhojhu Kalan	100	10	671	1	536800
157	Om Shivam Stone Crusher , Village Asawari	70	7	1410	1	394800
158	Om Shivam Stone Crusher, Kaliyana, Dadri	250	25	136	1	136000
159	Om Stone Crusher, Mankawas	80	8	836	1	267520
160	Om Stone Crusher, Village Kheri Battar	500 & 1200	50 & 120	1256	1	2957200
161	Omkara Mines and Crushers, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	450	45	770.5	1	1386900
162	Pal stone crusher , Atela Kalan	100 & 2400	10 & 240	1412.5	1	9773600
163	Panchmukhi Stone Crusher, Vill. Mankawas	250	25	991	1	991000
164	Pardhan Stone Crusher Pichopa Kalan	1000	100	537	1	2148000
165	Pardhan Stone Crusher Village Kaliyana	600	60	498.5	1	1196400
166	Partap stone crusher, ( Old Name baba pir stone crushing company) Kheri Battar	80	8	1460	1.25	584000
167	Parvat Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	200	20	4	1	3200
168	Peer Baba Stone Crusher, Village Asawari	200	20	1475.5	1.25	1475500

	Pokhar Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1460	1.25	511000
170	Pokhar Stone Crusher, Vill. Ramalwas, CH. Dadri, Bhiwani	80	8	1268	1	811520
171	Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	80	8	1422	1	455040
172	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	350	35	666	1	932400
173	Pritam Stone Crusher, Village Asawari	200	20	1287	1	1029600
174	PRITHVI STONE CRUSHER, Kheri Batter, Charkhi Dadri	200	20	36.5	1	29200
175	Purple Stone Crusher, Village Birhi Kala	300	30	836	1	1504800
176	QEM processing pvt .ltd vill. kheri battar	270	27	893	1	964440
177	QEM PROCESSING PVT LTD PICHOPA KALAN	2700	270	180	1	2916000
178	R.B.S. Stone Crusher Village kaliyana	80	8	1397.5	1	447200
179	Raj Stone Crusher, Vill. Kheri Battar, Bhiwani	80	8	1359	1	434880
180	Rajbir Stone Crusher VPO Kheri Battar, Bhiwani	250	25	536.5	1	536500
181	Rajesh stone crusher vill pichopa kalan	2000	200	317	1	3804000
182	Rakesh malik stone crusher pichopa kalan	300	30	408.5	1	490200
183	Rao Stone Crusher Village kaliyana	150	15	725	1	435000
184	Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	300	30	629	1	1509600
185	Sadbhawna stone crusher Village kalali	200	20	538	1	430400
186	Salasar Stone Crusher Vill-Kheri Battar, Distt Bhiwani	250	25	1057	1	1057000
187	Sangwan Stone Crusher, Village Birhi Kalan	200	20	96	1	76800
188	Sanskar stone crusher kheri battar	220	22	765.5	1	673640
189	Saraswati Stone Crusher, Vill Kheri Batter, Bhiwani	90	9	1322	1.25	594900
190	Sarvotam Group, Village Kheri Batter, Charkhi Dadri	2700	270	90	1	1458000
191	Satyavir stone crusher, pichopa kalan, Charkhi Dadri	80	8	1166	1	373120
192	Shakti Stone Crusher, Village Kheri Battar, Charkhi Dadri	225	22.5	1460	1.25	1642500
193	Shanti mobile stone crusher village kheri battar ch. Dadri	500	50	757	1	1514000
194	Sheoran Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	80	8	1360	1	435200
195	Sheranwali Stone Crusher, Vill. Kheri Battar, Bhiwani	90	9	1460	1.25	657000
196	Shiv Bhole Shankar Stone Crusher Village Kheri Battar, Bhiwani BHIWANI	250	25	1174	1	1174000

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	Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	400	40	858.5	1	1373600
198	Shiv Bhole Stone Crusher, Village Asawari	200	20	1055.5	1	844400
199	SHIV BHOLE STONE CRUSHING Co., Kaliyana, Ch. Dadri	200	20	1358	1	1086400
200	shiv durga stone crusher kheri battar	600	60	10.5	1	25200
201	Shiv Ganga Stone Crusher, Kaliyana, Charkhi dadri	350	35	645	1	903000
202	Shiv Gorakh Stone Crusher, Vill Kheri Battar, Bhiwani	70	7	1398.5	1	391580
203	shiv shakti grit udhyog vill. Birhi kalan	450	45	875.5	1	1575900
204	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	1200	120	409	1	1963200
205	shiv shakti stone crusher kheri battar	5000	500	412	1	12360000
206	shiv shankar stone crusher vill. Birhi kalan	150	15	443.5	1	266100
207	Shiv Shanti stone crusher, Mankawas	200	20	1282	1	1025600
208	Shiv stone crusher , Atela Kalan	100 & 350	10 & 35	1410.5	1	1340700
209	shiv stone crusher jhojhu kalan	300	30	563	1	1351200
210	Shiv Stone Crusher, Village Asawari	70 & 400	7 & 40	1359	1	965280
211	Shiv Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	80	8	570	1	182000
212	Shiv Stone Crushing Co., Village Pichopa Kalan	100	10	1168	1	467200
213	Shiva stone crusher birhi kalan	150	15	724	1	434400
214	Shivalik stone crusher, Manakawas,	200	20	1291	1.25	1291000
215	Shivalya Construction Pvt Ltd Co., Village Kheri Battar, Bhiwani	85	8.5	1460	1.25	620500
216	Shivalya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	200	20	568	1	454400
217	Shivji Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	400	40	655.5	1	1048800
218	Shree Bala ji stone crusher, Bilawal	90	9	850	1	612000
219	Shree Balajee Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwan	250	25	666	1	666000
220	Shree Balaji Stone Crusher , Village Kaliyana	100	10	542	1	216800
221	Shree Dada Dohla Stone Crusher Vill Kheri Battar, Distt Charkhi Dadri	300	30	352	1	422400
222	Shree Ganesh Crusher Udyog, Village Kheri Battar, Ch. Dadri	200	20	1460	1.25	1460000
223	Shree Ganesh Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	100	10	258.5	1	103400
224	Shree Ganesh Stone Crusher, Village Asawari	80	8	1189.5	1	380640
225	Shree Ganpati Stone Crushing Mills, Village Ramalwas, Charkhi Dadri	3000	300	32.5	1	1170000

	Shree giriraj stone crusher village kheri battar	80	8	1124	1	359680
227	Shree Laxmi Stone Crusher, Pichopa Kalan, Ch. Dadri.	1000	100	85	1	340000
228	Shree Luxmi Stone Crusher, Kheri Battar, Bhiwani	80	8	1460	1.25	584000
229	shree mahadev stone crusher pichopa kalan	200	20	594	1	475200
230	shree Mahaluxmi stone crusher village Kheri Battar, Ch. Dadri	70	7	1475.5	1.25	516425
231	Shree Nanak Stone Crusher, VPO Kheri Battar, Bhiwani	80	8	1475.5	1.25	590200
232	Shree Radhey stone crusher, Birhi kalan	250	25	97.5	1	97500
233	Shree ram stone crusher kheri battar	80	8	1370	1	438400
234	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	200	20	1323	1.25	1323000
235	Shree Satyam stone crusher kheri battar	200	20	696	1	556800
236	Shree Shyam Grit Udyog Vill- Ramalwas, Tehsil & Distt Charkhi Dadri	2400	240	458.5	1	13204800
237	Shree Shyam stone crusher village jhojhu kalan	100	10	694.5	1	555600
238	Shree Shyam Stone Crusher Village Kheri Battar Bhiwani	200	20	1098	1	878400
239	Shri Dada Devi Nath Stone Crusher, Village Pichopa Kalan, Tehsil Charkhi Dadri, Bhiwani	200	20	742.5	1	594000
240	Shri Ganesh Ji Stone Crusher Vill Pichopa Kalan Tehsil & Distt Charkhi Dadri	600	60	411	1	986400
241	Shri Hari Stone Crusher, Village Kheri Batter, Bhiwani	80	8	1398.5	1	447520
242	Shri Laxmi Ji Stone Crusher, Pichopa Kalan, Charkhi Dadri	1000	100	119	1	476000
243	Shri Ram stone crusher jhojhu kalan	150	15	90	1	108000
244	Shri Rattan grit udhyog vill. Birhi kalan	450	45	891	1	1603800
245	Shri Sai Baba stone crusher vill. Kheri battar	90	9	1398.5	1	503460
246	Shri Shivam stone crusher vill. Kheri battar	200	20	1200	1	960000
247	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	250	25	368	1	368000
248	Shyam Grit Udyog Village Pichopa Kalan Tehsil Charkhi Dadri, Bhiwani	250	25	697	1	697000
249	Shyam king stone crusher, Jhojhu Kalan	800	80	899	1	5753600
250	Shyam stone crusher pichopa kalan	350	35	66	1	92400
251	Silver Stone Crusher Village Kheri Battar Tehsil Ch Dadri Bhiwani (Old name Jai Shiv SC)	200	20	1080	1	864000

	Ita Nath Stone Crusher, Village Kheri Battar, Bhiwani	80	8	1204	1	385280
253	Siwach stone crusher , kheri batter	80	8	1412.5	1	452000
254	Sohna Aggregate Solutions pichopa kalan	400	40	21.5	1	34400
255	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	1400	140	534.5	1	5986400
256	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	1200	120	397.5	1	1908000
257	Subham stone crusher, kheri batter	70	7	1363	1	381640
258	Subhram stone crusher kheri battar	80	8	1374	1	439680
259	SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	250	25	25	1	25000
260	Sunrise stone crusher vill. Kheri battar	450	45	1312	1	2361600
261	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	1200	120	645	1	3096000
262	Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	200	20	1230.5	1	984400
263	Surya stone crusher, Pichopa Kalan	350	35	442	1	526400
264	Suryawansi stone crusher vill. Kheri battar	200	20	616.5	1	493200
265	Swastik stone crusher birhi kalan	250	25	661.5	1	661500
266	Swastik stone crusher pichopa kalan	1000	100	198.5	1	794000
267	Taj Stone Crusher, Vill. Kheri Battar, Bhiwani	70	7	1484	1.25	519400
268	Thadeshri Stone Crusher Vill- Mankawas, Distt Bhiwani	80	8	1103	1	352960
269	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	400	40	829	1	2652800
270	Uma Stone Crusher, Village Asawari	70	7	1475.5	1.25	516425
271	United Stone Crusher, Village Kheri Battar, Bhiwani	80	8	1460	1.25	584000
272	Venus Stone Crusher Village Kheri Battar	200	20	570.5	1	456400
273	Vijay Stone Crusher , Village Pichopa Kalan	100	10	1166	1	466400
274	Vikas Stone Crusher, Mankawas, Ch. Dadri	200	20	1191	1	952800
275	Vishal stone crusher vill. Kheri battar	100	10	1091	1	436400
276	VK stone crushing co. birhi kalan	250	25	538.5	1	538500
277	zamidar stone cruher vill. kaliyana	300	30	405.5	1	486600
<b>Total Amount</b>						<b>314513865</b>



**Annexure-7 (Detail of prosecution)**

Title of the case/subjects	District	Filed under the Act	Date of filing the Complaint	Next date of hearing/purpose
1 Laxmi Mining Company, Village Tiwala, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	02.09.20	19.11.20
2 Arya Stone Crusher (16BHI3361876), Vill-Jhojhu Kalan, Distt Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
3 Balaji Stone Crusher, VPO Kaliyana, Ch. Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
4 Baniwal Stone Crusher, Vill. Kheri Battar, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
5 Bhagwati Stone Crusher, Vill, Kheri Battar, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
6 Bhavishay Stone Crusher Village Kaliyana, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	01.01.21
7 Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
8 Durga Stone Crusher Mills, Village Kaliyana, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	01.01.21
9 Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
10 Jagdish Pahal Stone Crusher Village Birhi Kalan District Bhiwani BHIWANI	Ch. Dadri	Air Act	14.10.20	29.01.21
11 Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	29.01.21
12 Jai Baba Shyam Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
13 Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
14 Milan Stone Cusher, Village Kaliyana, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	29.01.21
15 New Baba Sita Nath Stone Crusher, Village Kaliyana, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	29.01.21
16 Om Shivam Stone Crusher, Kaliyana, Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
17 Pardhan Stone Crusher Village Kaliyana-I, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
18 Pooja Stone Crusher, Village Kaliyana, Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
19 Rao Stone Crusher Co., Village Kaliyana Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
20 Rudhra Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
21 Sadbhawna Stone Crusher, Village Kalali, Ch. Dadri	Ch. Dadri	Air Act	14.10.20	05.02.21
22 Shiv Bhole Stone Crusher Village Kalali Tehsil Ch Dadri District Bhiwani	Ch. Dadri	Air Act	14.10.20	05.02.21
23 Shivji Stone Crusher, Pichopa Kalan Dadri	Ch. Dadri	Air Act	14.10.20	12.02.21
24 Shyam Grit Udyog Village Pichopa Kala Tehsil Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21
25 SUMAN STONE CRUSHER, V.P.O- Pichopa Kalan, Charkhi Dadri	Ch. Dadri	Air Act	14.10.20	12.02.21
26 Suraj Stone Crushing CO., Village Mankawas, Charkhi Dadri, Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21
27 Trishul Stone Crushing Mills Vill-Jhojhu Kalan, Distt Bhiwani	Ch. Dadri	Air Act	14.10.20	12.02.21

**Status of pending cases**

Sr. No.	Name & Address of the unit	District	Revised Approval Prosecuion No	Revised approval prosecution date	Status
1	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	Ch. Dadri	1351-52 5417-19	21.09.20 10.11.20	Prosecution approval dated 21.09.2020 stayed by Hon'ble Punjab & Haryana High court

	S Stone Crusher Village Kaliyana, Tehsil Ch. Dadri, Bhiwani	Ch. Dadri	1414-15 050004/60/2020	21.09.20 02.11.20	Prosecution approval dated 21.09.2020 stayed by Hon'ble Punjab & Haryana High court
	Soorya Stone Crusher Village Pichopa Kala Tehsil Ch Dadri	Ch. Dadri	-	-	Re-sanction not approved
4	Shree Ram Stone Crusher, Vill. Mankawas, Bhiwani	Ch. Dadri	1348-49	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (2657 dt. 08.10.20)
5	Shri Shyam Stone Crusher Village Kaliyana Tehsil Ch Dadri Bhiwani	Ch. Dadri	1369-70 5414-16	21.09.20 10.11.20	Pending for filing
6	Baba Ramdass Stone Crusher Village Kaliyana, Dadri	Ch. Dadri	1408-09	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (3511 dt. 21.10.20)
7	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	Ch. Dadri	1336-37	21.09.20	Pending for filing
8	Shiv Shakti Stone Crusher II Village Pichopa Kalan, Charkhi Dadri	Ch. Dadri	1375-76	21.09.20	Pending for filing (Sent to HO for re-sanction with correct partner name (3512 dt. 21.10.20)

